Compliance Report

As per

Hon'ble National Green Tribunal

(Order dated 10th Nov, 2023)

IN THE MATTER OF

Naveen Singla

Versus

Singla Polymer Factory, Gurugram & Ors

IN

Original Application No.

699/2023

Compliance Report of Hon'ble NGT order dated 10.11.2023 in the matter of Naveen Singla Versus Singla Polymer Factory, Gurugram & Ors. OA No. 699/2023

1. **Background:-**

A factory named Singla Polymers owned by Mr. Mukul Singla, Mr. Lovelesh Singla is operating at 2.5 K.M., Milestone, Basal Road, Gurgaon in the middle of residential area and near sector 10 Civil Hospital, Gurgaon. The Primary business of this factory is rubber batch mixing and compounding of rubber sheets. During mixing of rubber batches, a Chemical/filler is used namely carbon which is dangerous and not safe for humans causing breathing problems, constant coughing, eye irritation etc and when mixing is done in heavy machine (such as intermix having high RPM) causes carbon to travel through the air and gets mixed in air causing air pollution to a very high extent. The factory is openly operating rubber and harmful chemicals mixing in banbery/intermix of largescale unit such as Goodyear Tyre in Faridabad due to which heavy amount of carbon is being brought and the work of mixing of rubber is being done in the factory which is causing air pollution. The factory is also extracting ground water without obtaining permission from the competent authority and waste water containing harmful chemicals and carbon is discharged into the sewer causing water pollution.

Hon'ble National Green Tribunal vide order dated 10.11.2023 has directed as follows:-

"...........A Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of CPCB, State PCB and District Magistrate, Gurugram and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance. Factual and Action taken Report may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF......"

2. **Compliance of Hon'ble National Green Tribunal directions:-**

In compliance of Hon'ble NGT directions issued vide order dated 10.11.2023, a Joint committee consisting of followings was constituted to verify the factual position and to suggest appropriate remedial action:-

Sr. No.	Name of Officer & Designation	Representative/Nominee
1	Sh. Suneel Dave, Director	CPCB, Chandigarh
2	Ms. Preeti Rawat , HCS	Deputy Commissioner, Gurugram
3	Sh. Vikas Grewal, Scientist-B	HSPCB

Observations:-

In compliance of NGT order dated 10.11.2023, joint committee has visited unit on 06.02.2024 and observed followings:-

1) Unit is engaged in manufacturing of rubber sheet involving manufacturing process of Lumps shape compound chopped in mill – Mustiated compound mix with oil – final compound cut in sheet form – Dip the sheet into cold water – dispatch – final sheet is ready for dispatch – applying soap water in sheets with use of rulla machine (12 Nos.), kneader machine (2 Nos.), PNG fired Thermic fluid heater (2 Nos.) & press (2 Nos.). Photographs are attached as **Annexure-1.**
2) Unit has installed 1 No. borewell at site but no record maintained for water consumption. Ground water is used for cooling purpose in process and for domestic use. Unit has applied to Haryana Water Resource Authority for permission for extraction of ground water for industrial use (**Annexure-2**).
3) Closure order has already been issued by HSPCB vide letter No. HSPCB/2012/3129 dated 29.03.2012 (**Annexure-3).**
4) Unit has challenged the closure order before Appellant authority, HSPCB vide appeal No. 216 of 2012 & 285 of 2012 and closure order dated 29.03.2012 was stayed vide order dated 07.06.2012 by the Appellant authority. Appeal was decided on 31.01.2014 in favor of Board and accordingly, in pursuant to closure order dated 29.03.2012, unit was closed on 12.05.2014 by sealing kneader machine (2 Nos.), rubber mixing mill (2 Nos.), hydrolic press (2 Nos.), Boiler (1 No.), thermopack (1 No.), DG set 860 KVA (1 No), Intermix machine (1 No). (**Annexure-4**).
5) Consent to operate for the year 2014-15 was refused by HSPCB vide letter dated 14.09.2014 (**Annexure-5**).
6) Consequent upon request of the unit for suspension of closure order, HSPCB vide letter dated 01.09.2014 (**Annexure-6**) has sought documents including copy of permission granted by from local authority for the location of industry which is yet to be submitted by the unit.
7) During inspection, unit informed that plant & machinery sealed by HSPCB has already been removed from the site and shifted to another location of their unit and the industrial process at the site are different from the previous processes which were closed by the Board. Committee has asked unit to submit detail regarding manufacturing process, products, raw material, electricity consumption, ground water extract, GST, ESI, PF, sewerage supply, machinery with load etc. in order to assess whether or not the unit is in compliance with the closure direction issued by HSPCB.
8) Unit has submitted reply vide letter dated 20.02.2024 (**Annexure-7**) alongwith details of raw materials, process flow chat (Old & new process), list of machinery with load, details of products with capacity, purchase bill as per raw material details, sale invoices, electricity bill (6 Nos.) copy of application for ground water extract, sewerage bill of MCG, GST RC copy, ESI & PF registration copy as per process detail provided by the unit the old process flow chart, unit was engaged in Mustication of RMA rubber-mixing of chemical and carbon and oil with masticated rubber – master batch ageing for 24 Hrs – Maser batch mixing with kneader for final batch – calendaring of final batch with specific sizes & thickness – inspection & quality checking – packing in box – dispatch by using process of Lumps shape compound chopped in mill – Mustiated compound mix

with oil final compound cut in sheet form Dip the sheet into cold water dispatch final sheet is ready for dispatch applying soap water in sheets.

9) As per details provided by the unit, it has been concluded that unit has changed the process from Mustication of RMA rubber - mixing of chemical and carbon and oil with masticated rubber and start using Lumps shape compound chopped in mill as a raw material and rest of the process are similar to the previous and the observations recorded during the inspection were not in support of compliance of the above referred directions. In fact plant and machinery status suggested that the unit was operating despite the closure order in place which amounts to gross violations of law of land.

HSPCB vide letter dated 04.03.2024 **(Annexure-8)** requested to DHBVNL for submission of compliance report w.r.t closure order dated 29.03.2012 w.r.t discpnnection of electric connection of unit. DHBVNL has disconnected the electricity connection and compliance report is attached as **Annexure-9**.

Unit was re-sealed by the Board on 18.03.2024 in compliance of closure order dated 29.03.2012 by sealing rulla machine (12 Nos.), kneader machine (2 Nos.), PNG fired Thermic fluid heater (2 Nos.), press (2 Nos.). Compliance report alongwith photographs are attached as **Annexure-10**.

Case for imposition of Environmental Compensation has been sent to HSPCB, Head Office vide letter dated 12.04.2024 **(Annexure-11)** which will be concluded to the logical end in due course of time. The Environmental Compensation that is to be imposed on the industry shall be estimated considering deterrent factors for the perpetual violations by the unit.

MCG vide letter dated 13.04.2024 **(Annexure-12)** has been requested to submit action taken report regarding the unit being located under their jurisdiction area.

The report is being submitted in light of order of Hon'ble Tribunal, please.

DA/As above

Vikas Grewal
Vikas Grewal, Scientist B
Gurugram Region (N)

Ms. Preeti Rawat , HCS
OSD to DC, Gurugram

Sh. Suneel Dave,
Regional Director, CPCB

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(9)

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Government of Haryana

Haryana Water Resources Authority

Applications for Issue of Permission to Extract Ground Water

Application for Permission to Extract Ground Water for Industrial Use

Application No: **HWRA/IND/N/2023/6617** (Application Received Fee Paid)

I. General Information:

Application Type Category/ Type of Application:

(i) Name of Applicant:	Mukul Singla
ID Proof Type	Aadhaar
ID Proof no	XXXXXXXX9118
Id Proof Document	Download
(ii) Designation of Applicant:	Partner
Authorization Letter in the name of Mukul Singla (applicant)	Download
(iii) Name of Industry:	Singla Polymers
(iv) Registration number of Industry:	UDYAM-HR-05-0076399
(v) Location Details of the Industrial Unit	
Industrial Unit Address	2.5 KM, Basai Rd, Near Sector 9 Govt. College, Vishwakarma Colony, Gurugram, Haryana 122001
State:	Haryana
District:	GURUGRAM
Tehsil:	Gurgaon
Block:	GURGAON
Village/MC:	Gurugram (MC)
Region:	over-exploited
(vi) Correspondence Address	
Complete Postal Address	2.5 KM, Basai Rd, Near Sector 9 Govt. College, Vishwakarma Colony, Gurugram, Haryana 122001
Mobile Number:	9999319917
E-Mail of Industry:	singlapolymer@gmail.com
(vii) Salient Features of the Industrial Activity:	
a. Type of Industry	Tyre and Tubes
b. Industry fall under	Small
c. Is Water Intensive	No
d. Purpose of Abstraction	Other Use - Industrial and Domestic Use
e. Groundwater utilization for	Existing Industry
f. Consent to Operate	Download CTO Number : 433883320GUSOCTO7138693 — Issue Date : 29/08/2023
g. Validity Period of Consent to Operate	30/09/2023 — 30/09/2028
h. Large industry/ MSME certificate/ proof	Download

i.	Date of commencement	30/08/2001	
j.	Description	products includes bonding gum, tyre repair patches, tube repair patches, precured tread rubber and vulcanizing solution.	

(viii) **Land use details of the existing/proposed Industrial unit premises**

Ownership of the land(Enclose documents of ownership)		Download	
Latitude	Longitude	28.45696	76.99964
Location Map		Download	
Total Land area(in sq m)			2200.00
Rooftop area of buildings/sheds(in sq m)			1600.00
Road/paved area(in sq m)			100.00
Green belt area(in sq m)			300.00
Open Land (in sq m)			200.00
Source of availability of surface water for Industrial use, if any	No		
Townships/villages within 2 km radius of the Industrial unit	No		
Source of recycled water		NONE	

2) **Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)**

Flow Chart of activities and requirement of water	Download	
Quality of groundwater	Fresh Water	
Name of NABL(Under Valid Certificate)	EKO PRO ENGINEERS PVT. LTD.	
Upload test report of groundwater quality from NABL accredited lab	Download	
Whether there is expansion of existing industry involving increase in ground water abstraction after 23.12.2020		No
i) Total water required(in m3/day)	9.00	Download
a. Ground Water required(in m3/day)	9.00	
b. Recycled Water usage(in m3/day)	0.00	
c. Proposed/existing water supply from any agency(in m3/day)	0.00	

(ii) Breakup of Water Requirement and Uasage:

	Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a.	Industrial Activity	8.00	0.00	8.00	300	2400.00
b.	Residential / Domestic	1.00	0.00	1.00	300	300.00

c.	Greenbelt Development / Environment Maintenance	0.00	0.00	0.00	300	0.00
d.	Other Use	0.00	0.00	0.00	300	0.00
e.	Grand Total	9.00	0.00	9.00		2700.00

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	2.50	300	750.00
(b) Quantity of Treated Water Available	0.00	300	0.00
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	0.00	300	0.00
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	0.00		0.00
(d) Quantity and mode of disposal of unutilised effluent:	2.50 Public Sewer		

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter) / Diameter (mm)	Depth to water level (meters below ground level)	Discharge(m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not	Wheter permission/ registered with HRWA / if so Details of permission
1	tube well/ 1985	70.00/ 150.00	56.00	3.00	3.00/ 300	1	1.5	No	No/

Source of fresh water requirement being met uptill now

Affidavite duly attested by the Applicant regarding non-existance of tubewell

Likely date of operation of proposed tubewell

Quantum of ground water recharge(m3/year) 824.30

Upload Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD). Download

Upload NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency.

Details of rainwater harvesting and artificial recharge measures for groundwater recharge in the premises. If the firm has proposed to take up rainwater harvesting and recharge outside the industrial unit premises, then provide NOC from the concern authority/agency where the harvesting measures are proposed, if already implemented, details may be furnished. (attach report on comprehensive & feasible Rainwater harvesting/recharge proposal). Download

Received on 28/04/2012

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA
PH- 2577870-73

ORDER

Whereas the unit M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon is of polluting nature.

Whereas Regional Officer, Gurgaon vide his letter No HSPCB/GR/2011/ 8873 dated 27.2.2012 submitted that the Consent to Operate for the year 2011-12 has been refused to the unit vide RO letter No. 8217-18 dated 28.1.2012 on account of the following deficiencies:-

1. Not provided acoustic enclosures for DG Sets.
2. Not submitted Cess Return under Cess Act, 1977.
3. Not installed Magnetic Flow Meter on source of water supply.
4. Not submitted Monitoring Certificate regarding Noise Level and Air Emissions of DG Sets.
5. Not provided proper Air Pollution Control Measures on the source of Air Emissions and to control process emission.
6. Complaint regarding Air Pollution is still pending from the residents of surrounding area.
7. As per analysis report No. 333 & 334 dated 20.12.2011 the parameters found exceeding the prescribed limits. Total covered area of the unit is below one acre.

Whereas show cause notice for closure under section 33-A of the Water Act, 1974 and under section 31-A of the Air Act, 1981 was issued to the unit vide RO letter No. 8446 dated 3.2.2012 till date no reply has been received from the unit.

Whereas the consent to operate for the year 2011-12 has been refused and the unit has not replied the show cause notice for closure. RO recommended that closure order under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 & 31-A of the Air (Prevention & Control of Pollution) Act, 1981 may be issued against the unit.

Therefore, keeping in view of the above said facts and in exercise of the Powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 & under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon by sealing plant and machinery alongwith DG sets and disconnection of electric supply with immediate effect.

Dated Panchkula the
27th March, 2012

R.R.Jowel, IAS
Chairman

Endst. No. HSPCB/2012/ 3129 Dated: 29/3/2012

A copy of the above is forwarded to the following for information and necessary action:-

1. Deputy Commissioner, Gurgaon.
2. The Executive Engineer (OP) Divn. UHBVN, Gurgaon for disconnection of electric supply of the unit immediately.
3. R.O. Gurgaon to ensure for compliance of closure order and submit compliance report within 3 days positively.
4. M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon.

28/3/12
Scientist 'C'-I (HQ)
For Chairman

Regional Office (North)
Haryana State Pollution Control Board
Vikas Sadan, Opposite- New Court, Gurgaon

Tel: 0124-2332775, 2220523
Website: www.hspcb.org
Email: hspcbrogrn@gmail.com

No. HSPCB/GRN/2014/ 505
Dated 13/05/**2014**

To

The Chairman
Haryana State Pollution Control Board
Panchkula

Sub: - **Compliance report of closure order of M/s Singla Polymers, 2.5 K.M. Basai Road, Gurgaon.**

Ref: Head Office Order No. Endst No. HSPCB/2012/3128 dated 29-03-2012.

With reference to above noted subject, it is intimated that incompliance of Head Office order under reference, the above said unit sealed on 12-05-2014 in the presence of representative of the unit. The compliance report is enclosed herewith.

It is submitted that the unit had filed appeal No.216 of 2012 before appellate Authority against the refusal order for the year 2011-12 and closure orders issued against the unit were stayed. The unit has also filed appeal No 285 of 2012. Before appellate Authority against the refusal order for the year 2012-13.Now both the appeals filed by the unit have been decided by the Appellate Authority in favour of the Board accordingly Closure order issued by the Board have been implemented now.

Submitted for information and further necessary action please.

DA/**Copy of Compliance report**

13/5/14
Regional Officer
Gurgaon Region (N)

COMPLIANCE REPORT OF CLOSURE ORDER

In compliance of the closure order Endst. No. 3128............. dated ...29.3-2012...... issued by the Haryana State Pollution Control Board, Panchkula under Section 31-A of Air Act, 1981/ 33-A of Water Act, 1974 of the unit M/s. Singla Polymers. 2.5 K.M Basai Road. Gurgaon........ .... has been visited on 12/5/2014 to close down the above said unit by the following officers:

1. R.K. Bhonsle AEE
2.
3.

The representative of the unit Sh. Lovlesh Mohan Singla (Partner of unit)........ Was present & copy of closure order has been delivered to him. After giving the time for completion of running process, the plant & machinery as per detail below has been sealed to close down the above said unit.

1. Kneeder Machines 2 No
2. Rubber Mixing Mill 2 No
3. Hydraulic Presses 2 Nos
4. Boiler one
5. Thermopac one
6. D.G. Set 160 KVA
7. Intermix Machine one

Sh...Sh. Lovlesh Mohan Singla (Partner of Unit) the representative of the unit who is present at the time of sealing & closing down the polluting process of the unit, has not shown any stay order of the court in this regard. However the Industry remains in the possession of its owner. They will be themselves responsible watch & ward of the Industry.

Signature of the rep. of the unit

We have already received the copy of closure order. dt. 29/3/12

Impression of seal

12/5

Officers of the Board

For Chairman

HARYANA STATE POLLUTION CONTROL BOARD

C-11, SECTOR-6, PANCHKULA

HSPCB

No. HSPCB/Consent/ : 2844414GUNOCTO949823 **Dated:14/09/2014**

To

M/s :**SINGLA POLYMERS**
2 and half KM BASAI ROAD GURGAON 122001
GURGAON NORTH

Subject: Refusal of consent to operate under Section 25/26 of the Water Act, 1974

Please refer to your application dated 21/04/2014 received in the board for consent to operate under Water (Prevention & Control of Pollution) Act, 1974.

Your above referred application has been examined by the Board and it has been established that the application submitted by you is incomplete and not conforming to the requirement of the previsions of the Water (Prevention & Control of Pollution) Act, 1974, as per policy of the Board. Accordingly, Show Cause Notice for refusal of consent under above said Act containing the said shortcoming/ incompletion was issued by the board on dated **21/04/2014**. But you have failed to submit the satisfactory reply of the above said show cause notice and submit compliance of the observations. You have failed to take corrective measures for the deficiencies and incompletion in your application referred above as per details given below:-

General Deficiencies :

Specific Deficiencies

1. 1.The unit closed by the board due to non compliance & still lying closed.

In view of the above stated facts, the consent under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 is hereby refused due to the above deficiencies/ incompletion in your application.

In future, your unit would be discharging effluent into the atmosphere at your own risk in violation of the above said Act and rendering yourself liable for legal action under section 43/44 of the Water (Prevention & Control of Pollution) Act, 1974.

Senior Environmental Engineer II, Panchkula
For and On be'half of chairman
Haryana State Pollution Control Board.

---It is system generated certificate no signature is required---

Regional Office (North)
Haryana State Pollution Control Board
Vikas Sadan, Opposite- New Court, Gurgaon

Dated 1-9-14

No. HSPCB/GRN/2014/ 2328-29

To

M/s Singla Polymer,
2.5 KM Stone, Basai Road, Gurgaon.

Sub: **Recommendation for suspension of closure order issued against M/s Singla Polymers, 2.5 KM Stone, Basai Road, Gurgaon.**

Ref. Head Office letter no. /HSPCB/2014/5801 dated 18.07.2014.

In this connection, it is intimated that the following observations are raised by Head Office on your request for Suspension of closure order:-

1. Complete detail of DG Sets on which acoustic enclosure installed.
2. Complete detail of Cess assessed upto date.
3. Monitoring certificate regarding Noise Level and Air Emissions of DG Sets from recognized lab.
4. Status regarding complaint made by residence of surrounding area regarding Air Pollution.
5. Total builtup area of unit.
6. Copy of permission granted by local authority for the location of the industry.

You are requested to submit the reply/compliance/detail of above mentioned observations within 15 days so that same could be sent to Head Office.

28/8/14

Regional Officer
Gurgaon Region (N)

Endst. No. HSPCB/GRN/2014/ **Dated:-**

A copy of above is forwarded to the Sr. Env. Engineer-II (HQ), HSPCB, Panchkula for kind information please.

Regional Officer
Gurgaon Region (N)

SINGLA POLYMERS

LMS™

Date : 20.02.2024

To

The Regional Officer (North)

Haryana State Pollution Control Board<

Vikas Sadan, First Floor,

Gurugram.

Subject: Submission of Documents

Respected Sir,

With reference to your visit at our unit , we hereby submitting the documents required by You. The Following documents enclosed for your reference.

1. Details of Raw Materials
2. Process Flow chart (Old & New Process)
3. List of Machinery with load
4. Details of Products with capacity
5. Purchase Bill as per Raw Material details
6. Sale Invoices
7. Electricity Bill (6 nos)
8. Copy of application for Ground Water Extract.
9. Sewerage Bill of MCG
10. GST RC copy
11. ESI & PF Registration copy
12.

With Thanks and Regards,

For Singla Polymers

Authorised Signatory

FACTORY
2.5 K.M. Stone, Basai Road, Gurgaon-122 001, Haryana, India
Phone : +91-124-2314876 Fax No. : 011-43851428
Email : singlapolymer@yahoo.co.in

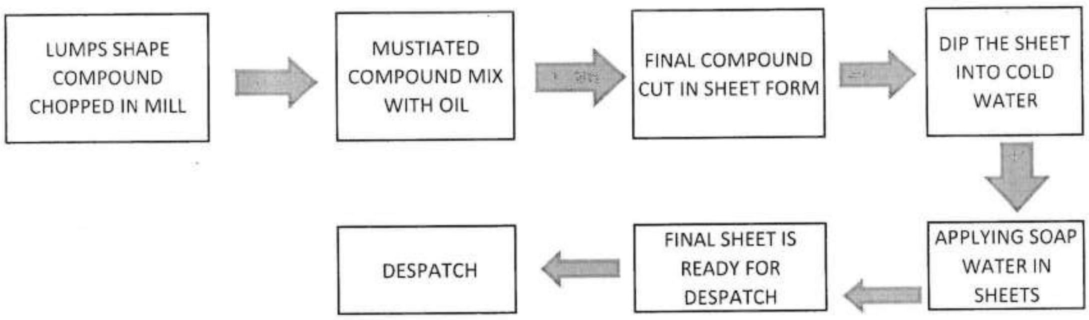
SHEET NO 01.

DETAILS OF RAW MATERIALS :

1. UNVULCANISED RUBBER COMPOUND
2. ELASTO 710
3. PILNOX PVI
4. PILGARD MOR
5. PICURE CBS
6. ZINC OXIDE
7. SULPHER INSOLUBLE
8. SULPHER ORDINARY
9. CALCIUM
10. 10.PILNOX TDQ
11. STEARIC ACID
12. RECLAIM RUBBER

NEW PROCESS

PROCESS FLOW CHART OF RUBBER COMPOUND



OLD PROCESS

PROCESS FLOW CHART OF UNVULCANISED RUBBER STRIPS

MUSTICATION OF RMA RUBBER → MIXING OF CHEMICAL AND CARBON AND OIL WITH MASTICATED RUBBER → MASTER BATCH AGEING FOR 24 HRS → MASTER BATCH MIXING WITH ACCELATOR IN KNEDER FOR FINAL BATCH

CALENDERING OF FINAL BATCH WITH SPEIFIC SIZES & THICKNESS → INSPECTION & QUALITY CHECKING → PACKING IN BOX → DESPATCH

SHEET NO 02

LIST OF MACHINERY

	NAME	NO	LOAD(KW)
1.	MIXING MILL	11	322.30
2.	PUMPS	04	22.40
3.	COMPRESSOR	02	9.70
4.	EXTRUDER	01	37.00
5.	KNEWDER	01	52.22
6.	CALENDER	03	52.52
		TOTAL LOAD	496.14

SANCTION LOAD 500 KW

SHEET NO 03

DETAILS OF PRODUCTS WITH CAPACITY

1. COMPOUND RUBBER - 300 TON PER MONTH

Original (Customs copy)
Indian Customs EDI System - Imports V1.5R001
V1.5R001
BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INBFR6]________CHA : AHOPG1315MCH001 [M/S PROFESSIONAL EXIM]
BE No/Dt./cc/Typ:2653797/29/09/2022/N/H
Importer Details :0505059665 PAN : AAWFS5809FFT001 AD Code : 6380006
SINGLA POLYMERS
0 :2.5 KM,
BASAI ROAD,
GURGAON 122001 Payment Method : Transaction

LocalIGM No :3662866/28/09/2022 28/09/2022 Port Of Loading :Savannah
Gateway IGM No:2322703 Date:25/09/2022 Port of Reporting:INMUN1
Cntry Of Orgn.: UNITED STATES Cntry Of Consgn.:
BL No : HLCUBSC2208BERR4 H/BL No :
Date : 29/08/2022 Date :
No. Of Pkgs. : 21 PLT Gross Wt. : 25115.000 KGS
Marks:AS PER BL
& Nos

Inv No & Dt. : MSP2022-101 16/08/2022 GLOBAL ALLIANCE LLC
Inv Val : 16170.29 USD TOI: CI 4990 FULTON INDUSTRIAL BLVD SW ATLA
Freight : 20.00 %0.000000 NTA, GA 30336
Insurance : 0.00
SVB Load(Ass): Cust. House: US -
SVB Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
Misc. Charges: 0.00 700.00 USD
Discount Rate: 0.00 Discount Amount: 0.00
EDD : 0.00 XBE Duty FG Int.: 0.00
Third Party:

\- BuyerSeller Reltd : No
Item Details
Exchange rate: 1.00 USD = 80.4000 INR

Slno / Qty / Unit	RITC	Description / Unit Price / Ass Val	CTH / CETH	C.Notn C.NSNO / E.Notn E.NSNO	RSP / Cus Dty Rt / Exc Dty Rt	Load PROV / BCD amt(Rs) / CVD amt(Rs)
1	40059990	UNVULCANIZED RUBBER COMPOUND (GRADE C/D) (TOTAL 53 544 LBS)				
24287.15		0.665796	40059990		10.00 %	162764.50
		Cus AIDC		011/2021 17	0.00%	0.00
KGS		1627645.31	NOEXCISE		0.00 %	0.00
		Educational Cess on CVDs	:		0.00 %	0.00
Sec & Higher Edu. Cess on CVD			:		0.00 %	0.00
		Customs Educational Cess	:		0.00 %	0.00
Customs Sec & Higher Edu. Cess			:		0.00 %	0.00
Social Welfare Surcharge:					10.00 %	16276.50
		IGST		001/2017 III115	18.00 %	325203.50
		GST Cess		001/2017 56	0.00 %	0.00

	Rs.	1627645.31	Page Total	Rs.	504244.50
	Rs.	1627645.31	Inv. Gross Total	Rs.	504244.50
	Rs.	1627645.31	BE Gross Total	Rs.	504244.50
BCD	Rs.	162764.50	NCD Duty	Rs.	0.00
ANTID	Rs.	0.00	SAFEGUARD Duty	Rs.	0.00
CVD	Rs.	0.00	Sch 2 Spl Excise Duty	Rs.	0.00
CESS	Rs.	0.00	GSIA	Rs.	0.00
TTA	Rs.	0.00			
Edu. Cess CVD	Rs.	0.00	Customs Edu. Cess	Rs.	0.00
Health CVD	Rs.	0.00	Addl Duty - (Imports)	Rs.	0.00
SHE. Cess CVD	Rs.	0.00	SH Cust Edu. Cess	Rs.	0.00

Duty Payable: Rs. 504246
Rs. Five Lakh Four Thousand Two Hundred and Forty Six only

Container Details
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1 3662866 F HLBU2510482

GSTIN Details
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Document No	Typ	State Cd/Name	IGST Ass.val	IGST Amt	GST Cess Amt
06AAWFS5809F1ZR	G	06 HARYANA	1806686	325204	0

Declaration
1. I/We Certify that the above entries are correct.
2. I/We further declare that wherever the RSP is applicable same has been truthfully declared

CHA
M/S PROFESSIONAL EXIM

Importer
SINGLA POLYMERS

Signature

Signature

---[NIC]-----

1/ 1

Port Code	BE No	BE Date	BE Type
INBFR6	8714320	10/11/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	1
PKG	28	G.WT (KGS)	23918

BE0101120231703

स्वच्छ भारत
एक कदम स्वच्छता की ओर

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD
BILL OF ENTRY FOR HOME CONSUMPTION

PART - I - BILL OF ENTRY SUMMARY

A. STATUS

1.BE STATUS	2.MODE	3.DEF BE	4.KACHA	5.SEC 48	6.REIMP	7.ADV BE (Y/N/P)	8.ASSESS	9.EXAM	10.HSS	11.FIRST CHECK	12. PROV/ FINAL
FIRST COPY	Land	T	N	N	N	N	N	N	N	N	F

13.COUNTRY OF ORIGIN: UNITED STATES
14.COUNTRY OF CONSIGNMENT: UNITED STATES
15.PORT OF LOADING: Savannah
16.PORT OF SHIPMENT: Savannah

B. DECLARANT

1.IMPORTER NAME & ADDRESS
SINGLA POLYMERS
2.5 KM,
BASAI ROAD,
GURGAON
122001
AD CODE 6390023

2.CB NAME M/S PROFESSIONAL EXIM
3.AEO
4.UCR

C. DUTY SUMMARY

1.BCD	2.ACD	3.SWS	4.NCCD	5.ADD	6.CVD	7.IGST	8.G.CESS	18.TOT.ASS VAL
0	0	0	0	0	0	0	0	1172499
9.SG	10.SAED	11.GSIA	12.TTA	13.HEALTH	14.TOTAL DUTY	15.INT / 16.PNLTY	17.FINE	19.TOT. AMOUNT
					0			0

D. MANIFEST DETAILS

1.IGM NO	2.IGM DATE	3.INW DATE	4.GIGMNO	5.GIGMDT	6.MAWB NO	7.DATE	8.HAWB NO	9.DATE	10.PKG	11.GW
3857540	06/11/2023	06/11/2023	2359482	03-NOV-23	HLCUBSC2309AUCL8	26/09/2023			28	23918

E. BOND DETAILS

1.BOND NO.	2.PORT	3.BOND CD	4.DEBT AMT	5.BG AMT
2002187835	INFBD6	NB	591526	0

F. PAYMENT DETAILS

1.SR NO	2.CHALLAN NO	3.PAID ON	4.AMOUNT(Rs.)

G. WH

1.WBE NO.	2.DATE	3.WBE SITE	4.WH CODE

I. INVOICE DETAILS - SUMMARY#

1.S.NO	2.INVOICE NO	3.INV. AMT	4.CUR
1	MSP2023-E110	10476	USD

H. PROCESSING DETAILS

1.EVENT	2.DATE	3.TIME	EXCHANGE RATE
Submission	10-NOV-23	15:33	1 USD=84.15INR
Assessment	10-NOV-23	15:37	
Examination			
OOC			

J. CONTAINER DETAILS *

1.SNO	2.LCL/ FCL	3.TRUCK	4.SEAL	5.CONTAINER NUMBER
1	F		N.A.	FCIU9089560

OOC NO.
OOC DATE

Validity unknown
Digitally signed by DS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS 05
Date: 2023.11.10 17:06:30 IST
Reason: CUSTOMS
Location: INDIA

GLOSSARY

A : DEF - Deferred Payment, REIMP - Reimport, ADV - Advance, P - Prior, HSS - HighSeaSale; B : CB - Customs Broker, AEO - Authorized Economic Operator, UCR - Unique Customs Reference; D : GIGM - Gateway IGM; G : WBE - WareHouse BE; I : OOC - Out of Charge, # Refer Part IV for full list of Invoices J : * Refer Part IV for full list of Containers;

Verify using ICETRAK Mobile App (Google Play Store) for authentication & latest version details from ICEGATE Enquiry

Port Code	BE No	BE Date	BE Type
INBFR6	8714320	10/11/2023	H
IEC/Br	0505059665/0		FIRST COPY
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	1
PKG	28	G.WT (KGS)	23918

BE0101120231703

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD
BILL OF ENTRY FOR HOME CONSUMPTION

PART - II - INVOICE & VALUATION DETAILS (Invoice 1/1)

A. INVOICE

1.S.NO	2.INVOICE NO. & DT.	3.PURCHASE ORDER NO & DT	4.LC NO & DATE	5.CONTRACT NO & DATE
1	MSP2023-E110 09-AUG-23			

B. TRANSACTING PARTIES

1.BUYER'S NAME & ADDRESS
SINGLA POLYMERS
2.5 KM,
BASAI ROAD,
GURGAON
122001

2.SELLER'S NAME & ADDRESS

3.SUPPLIER NAME & ADDRESS
GLOBAL ALLIANCE LLC
4990 FULTON INDUSTRIAL BLVD SW ATLA
NTA, GA 30336

US

4.THIRD PARTY NAME & ADDRESS

5.AEO

6. AD CODE 6390023

C. VALUATION

1.INV VALUE	2.FREIGHT	3.INSURANCE	4.HSS.	5.LOADING	6.COMMN	7.PAY TERMS	8.VALUATION METHOD
10476						OTH	RULE 4

14.Cur USD
15.Term CIF

9.RELTD	10.SVB CH	11.SVB NO	12.DATE	13LOA
No				

D. COST & SERVICES

1.C&B	2.CoC	3.CoP	4.HND CHG	5.G&S	6.DOC. CH

7.COO	8.R & LF	9.OTH COST	10.LD / ULD	11.WS	12.OTC	13.MISC CHARGE	14.ASS. VALUE
						3457.43	1172499.11

E. ITEM DETAILS

1.S NO.	2.CTH	3.DESCRIPTION	4.UNIT PRICE	5.QUANTITY	6.UQC	7.AMOUNT
1	40059990	UNVULCANISED RUBBER COMPOUND (GRADE C/D) (TOTAL 52380 LBS)	.440925	23759.168000	KGS	10476.01

GLOSSARY

A : LC - Letter of Credit; **B** : AD - Authorized Dealer; **C** : HSS - High Sea Sale; **D** : C&B Commission & Brokerage, CoC - Cost of Container,CoP - Cost of Packing, HND CHG - Handling Charges, G&S - Goods and Service input cost, DOC CH - Document Charges, CoO - Country of Origin Certificate, R&LF - Royalty and Licence Fees, LD/ULD - Loading Unloading Charges, WS - Warranty Services, OTC - Other Costs, CTH - Customs Tariff Head, UQC - Unit Quantity Code

52

Port Code	BE No	BE Date	BE Type
INBFR6	8714320	10/11/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	1
PKG	28	G.WT (KGS)	23918

BE0101120231703

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

PART - III - DUTIES

A. ITEM DETAILS

1.INVSNO	2.ITEMSN	3.CTH	4.CETH	5.ITEM DESCRIPTION	6.FS	7.PQ	8.DC	9.WC	10.AQ
1	1	40059990	NOEXCISE	UNVULCANISED RUBBER COMPOUND (GRADE C/D) (TOTAL 52380 LBS)	N	N	N	N	N

11.UPI	12.COO	13.C.QTY	14.C.UQC	15.S.QTY	16.S.UQC	17.SCH	18.STND/PR	19.RSP	20.REIMP	21.PROV	22.END USE
.440925	US	23759.168	KGS	23759.17	KGS	03	S	N	N		GNX200

23.PRODN	24.CNTRL	25.QUALFR	26.CONTNT	27.STMNT	28.SUP DOCS	29.ASSESS VALUE	30. TOTAL DUTY
N	N	Y	N	N	N	1172499.11	0

B. ITEM DUTY

DUTY	1. BCD	2.ACD	3.SWS	4.SAD	5.IGST	6.G. CESS	7.ADD	8.CVD	9.SG	10.T. VALUE
Notn No.					021/2023	001/2017				
Notn SNo.					1	56				
Rate	25		10		0	0		0		
Amount	0		0		0	0	0	0		
Duty Fg					0	0				

C. OTHER DUTIES

DUTY	1.SP EXD	2.CHCESS	3.TTA	4.CESS	5.CAIDC	6.EAIDC	7.CUS EDC	8.CUS HEC	9.NCD	10.AGGR
Notn No.					011/2021					
Notn SNo.					17					
Rate					0		0	0		
Amount					0		0	0	0	
Duty Fg					293124.78					0

GLOSSARY

A : INVSNO - Invoice Sr. No., UPI - Unit Price Invoiced, C.Qty - Commercial Quantity, S.Qty - Standard Quantity, FS - Food Safety and Standards Authority of India, PQ - Plant Quarantine, DC - Central Drugs Standard Control Organisation, WC - WildLife Crime Control Bureau , AQ - Animal Quarantine and Certification Services, SCH - Scheme Code

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	8714320	10/11/2023	H
IEC/Br	0505059665/0		FIRST COPY
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	1
PKG	28	G.WT (KGS)	23918

BE0101120231703

PART - IV - ADDITIONAL DETAILS

OTHER ADDITIONAL INFORMATION

A. SVB DETAILS

1.INVSNO	2.ITMSNO	3.REF NO	4. REF DT	5. PRT CD	6.LAB	7.P/F	8.LOAD DATE	9.P/F

B. PREVIOUS BEs

1.INVSNO	2.ITMSNO	3. BE NO	4. BE DATE	5. PRT CD	6.UNITPRICE	7.CURRENCY CODE

C. RE-IMPORT AFTER EXPORT

1.INVSNO	2.ITMSNO	3.NOTN NO	4.SLNO	5.FRT	6.INS	7.DUTY	8.SB NO	9.SB DT	10.PORTCD	11.SINV	12.SITEMN

D. ITEM MANUFACTURER/PRODUCER/GROWER DETAILS

1.INVSNO	2.ITMSNO	3.TYPE	4.MANUFACT CD	5.SOURCE CY	6.TRANS CY	7.ADDRESS

E. ACCESSORY STATUS

1.INVSNO	2.ITMSNO	3.ACESSORY ITEM DETAILS

F. LICENCE DETAILS

1.INVSNO	2.ITMSNO	3.LIC SLNO	4.LIC NO	5.LIC DATE	6.CODE	7.PORT	8.DEBIT VALUE	9.QTY	10.UQC	11.DEBIT DUTY
1	1	1	0511021099	21-SEP-23	03	INFBD6	1172499.11	23759.17	KGS	

G. CERTIFICATE DETAILS

1.CERTIFICATE NUMBER	2.DATE	3.TYPE

H.HSS DETAILS

1.PRC LEVEL	2.IEC	3.BRANCH SLNO

I. SINGLE WINDOW DECLARATION

1.INVSN	2.ITMSNO	3.INFO TYP	4.QUALIFIER	5.INFO CD	6.INFO TEXT	7.INFO MSR	8.UQC
1	1	CHR	SQC			23759.168	KGS

J. SINGLE WINDOW DECLARATION - CONSTITUENTS

1.INVSN	2.ITMSNO	3.C SNO	4.NAME	5.CODE	6.PERCENTAGE	7.YIELD PCT	8.ING

K. SINGLE WINDOW DECLARATION - CONTROL

1.INVSN	2.ITMSNO	3.CONTROL TYPE	4.LOCATION	5.SRT DT	6.END DT	7.RES CD	8.RES TEXT

L. SUPPORTING DOCUMENTS

1.INVSN	2.ITMSNO	3.TYP	4.ICEGATE ID	5.IRN	6.DOC CODE	7.ISSUE PLACE	8.ISSUE DT	9.EXP DT
0	0	70500	PROFEXIMDELHI	2023111000087820		DELHI	10-NOV-23	
1	0	911FT	PROFEXIMDELHI	2023111000087821		DELHI	10-NOV-23	
1	0	38000	PROFEXIMDELHI	2023111000087822		DELHI	10-NOV-23	
1	0	27100	PROFEXIMDELHI	2023111000087823		DELHI	10-NOV-23	

M. CONTAINER DETAILS

1.CONTAINER NUMBER	2.TRUCK NUMBER	3.SEAL NUMBER	4.FCL/LCL
FCIU9089560		N.A.	F

N. INVOICE DETAILS

1. S NO	2. INVOICE NO	3. INVOICE AMOUNT	4. CUR
1	MSP2023-E110	10476	USD

GLOSSARY

A : Ref No - SVB Reference Number, Ref Dt - SVB Reference Date; F : Code - Licence Scheme Code; G : PRC - Preceding; J : ING - Ingredient

K : RES CD - Control Result Code, RES TXT - Control Result Text

INDIAN CUSTOMS	Port Code	BE No	BE Date	BE Type
PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD	INBFR6	8714320	10/11/2023	H
BILL OF ENTRY FOR HOME CONSUMPTION	IEC/Br	0505059665/0		FIRST COPY
	GSTIN/TYPE	06AAWFS5809F1ZR/G		
	CB CODE	AHOPG1315MCH001		
	TYPE	INV	ITEM	CONT
	Nos	1	1	1
	PKG	28	G.WT (KGS)	23918

BE0101120231703

PART - V - OTHER COMPLIANCES

A.EXAMINATION ORDER

B.EXAMINATION INSTRUCTIONS

B1. PGA EXAMINATION INSTRUCTIONS

Inv No	Item No	Agency	Status

C.COMPULSORY COMPLIANCE

D. AC REMARKS

E. EXAMINATION REPORT

F.SUPERINTENDENT COMMENTS

OOC No

OOC Date /

COMPLIANCES

INDIAN CUSTOMS	Port Code	BE No	BE Date	BE Type
	INBFR6	8714320	10/11/2023	H
	IEC/Br	0505059665/0	FIRST COPY	
	GSTIN/TYPE	06AAWFS5809F1ZR/G		
	CB CODE	AHOPG1315MCH001		
PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD	TYPE	INV	ITEM	CONT
	Nos	1	1	1
BILL OF ENTRY FOR HOME CONSUMPTION	PKG	28	G.WT (KGS)	23918

BE0101120231703

PART - VI - DECLARATION

Declaration for 0/0: I/We declare that the contents of the above mentioned invoice(s) and documents are true and correct in every respect.I/We have not received and do not know of any other documents or information showing a different description, quantity, price, value, of the said goods and that if at any time hereafter I/We discover any document / information showing different facts, I/We will immediately make the same known to the Commissioner of Customs.
Declaration for 0/0: I/We declare that the contents of this Bill of Entry for goods imported against above mentioned Bill of Lading/ Airway Bill /Lorry Receipt/Railway Receipt numbers are in accordance with the above mentioned invoice(s) No(s)and other documents presented herewith.
Declaration for 1/0: I/We declare that the price paid or payable by the importer is as per the details provided above, and any price paid or payable in addition to the above will be settled with the seller at the end of a defined period by means of debit note / credit note (post ¿ import price adjustment), which are as per the contract attached as a supporting document.
Declaration for 1/0: I/We declare that there are no payments actually paid or payable for the imported goods by way of cost and services [in terms of Rules 10(1)(a)(i), Rule 10(1)(a)(ii), Rule 10 (1) (a) (iii) and Rule 10 (1) (b) of Customs Valuation Rules, 2007], Royalty / Licence Fee / subsequent resale or use of goods /other payment as a condition of sale [(Please see Rule 10 (1) (c), (d) & (e) of Customs Valuation Rules, 2007] other than those declared in the invoice which are mentioned as miscellaneous charges in this Bill of Entry.

Declaration for 1/0: I/We declare that all conditions or restrictions, if any, imposed by the seller of any third party on the disposition or use of the imported goods [as per proviso to Rule 3(2)) of the Customs Valuation Rules, 2007] are specified above.

A.DECLARATION STATEMENT

B. AUTHORIZED SIGNATORY

DATE

PLACE AUTHORISED SIGNATORY CHA NAME :M/S PROFESSIONAL EXIM

Original Copy

RECLAMATION

TAX INVOICE

R.G. INDUSTRIAL CORPORATION

44-45 Km Stone, Delhi- Rohtak Road, Vill- Rohad, Bahadurgarh
Haryana
GSTIN : 06BPZPG2467N1Z2
email: shiv2115@yahoo.in
MOB: 9215163414

Invoice No.	: 1163/2023-24	Vehicle No.	: HR46F1672
Dated	: 30-12-2023	Station	: Gurugram
Place of Supply	: Haryana (06)	E-Way Bill No.	: 331707728529
Reverse Charge	: N	PO NO.	: VERBAL
GR/RR No.	:	PO DATE	:
Transport	: LOCAL TRANSPORTER		

Billed to :	**Shipped to :**
SINGLA POLYMERS 2.5 KM BASAI ROAD, BASAI ROAD, Gurugram Haryana, 122001	SINGLA POLYMERS 2.5 KM BASAI ROAD, BASAI ROAD, Gurugram Haryana, 122001
Party Mobile No : 9999319917 GSTIN / UIN : 06AAWFS5809F1ZR	Party Mobile No : 9999319917 GSTIN / UIN : 06AAWFS5809F1ZR

IRN : 3.8ae5efabda0e1436969afcfbf4c4f3a949947705ea4e37562f8e14bb5ef26e   Ack.No. : 132316981645874   Ack. Date : 30-12-2023

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	Amount(₹)
1.	RECLAIM RUBBER GRADE- RTV-3 HR *60 BAGS OF 50 KGS*	40030000	3,000.00	Kgs.	44.00	1,32,000.00
						1,32,000.00
	Add : CGST			@	9.00 %	11,880.00
	Add : SGST			@	9.00 %	11,880.00
	Grand Total		3,000.00	Kgs.	₹	1,55,760.00

Rupees One Lakh Fifty Five Thousand Seven Hundred Sixty Only

Bank Details : BANK NAME: HDFC BANK LTD. A/C NO. 50200040497351
BRANCH: SHYAMJI COMPLEX, BAHADURGARH IFSC: HDFC0000325

Terms & Conditions

E.& O.E.

1. INTEREST WILL BE CHARGED @ 18% IF PAYMENT NOT RECIEVED WITHIN STIPULATED TIME.
2. SUBJECT TO "BAHADURGARH" JURISDICTION ONLY.
3. PAYMENT TO BE MADE IN FAVOUR OF "R G INDUSTRIAL CORPORATION".

E-Invoice QR Code

Receiver's Signature :

R.G. INDUSTRIAL CORPORATION

for R.G. INDUSTRIAL CORPORATION

Authorised Signatory

(ORIGINAL FOR RECIPIENT)

TAX INVOICE

CHEMTECH (INDIA)
67, SHAKTI APPARTMENTS,
ASHOK VIHAR PHASE - III,
DELHI 110052
GSTIN/UIN 07ADWPJ9137G1Z0
State Name : Delhi, Code : 07
E-Mail ctindia@gmail.com

Invoice No.: CTI/543/2023-24
Dated: 29-Dec-2023
Delivery Note
Mode/Terms of Payment: Immediate
Supplier's Ref
Other Reference(s)
Buyer's Order No: telephonic
Dated: 29-Dec-2023
Despatch Document No
Delivery Note Date
Despatched through: By Transport
Destination: Gurugram
Terms of Delivery

Consignee
Singla Polymer
2.5 Km. Basairoad, Vikas Nagar,
Near Sector- 10 Govt College,
Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Buyer (if other than consignee)
Singla Polymer
2.5 Km. Basairoad, Vikas Nagar,
Near Sector- 10 Govt College,
Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	CBS *4 Bags*	38121000	100.000 Kgs.	325.00	Kgs.	32,500.00
2	MBTS *2 Bags*	38121000	50.000 Kgs.	310.00	Kgs.	15,500.00
3	PVI *4 Bags*	38121000	80.000 Kgs.	680.00	Kgs.	54,400.00
4	STRUCK N *1 Can*	34039900	50.000 Kgs.	86.00	Kgs.	4,300.00
						1,06,700.00
	Cartage					250.00
	Igst Output 18%					19,251.00
	Total		280.000 Kgs.			₹ 1,26,201.00

E. & O.E

Amount Chargeable (in words)
Rupees One Lakh Twenty Six Thousand Two Hundred One Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
38121000	1,02,639.93	18%	18,475.19	18,475.19
34039900	4,310.07	18%	775.81	775.81
Total	1,06,950.00		19,251.00	19,251.00

Tax Amount (in words) **Rupees Nineteen Thousand Two Hundred Fifty One Only**

Company's PAN ADWPJ9137G

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct Terms and Condtions : 1) Goods Once Sold will not be taken back 2) We are not responsible for any loss or damage during goods in transit. 3) Our responsibility Ceases as goods leaves our godown. 4) Interest @ 24 % PA will be charged if the bill is not paid within 30 days from the date of our bill.

Company's Bank Details
Bank Name: STATE BANK OF INDIA
A/c No.: 30135660438
Branch & IFS Code : Bharat Nagar, Sri Nagar Colony & SBIN0007763

for CHEMTECH (INDIA)

Authorised Signatory

SUBJECT TO DELHI JURISDICTION

This is a Computer Generated Invoice

58

Tax Invoice

e-Invoice

IRN : fd7d5249249618e8c1e4b3145f4c05eb1d34cdaded388-76d54dd0dbb2a9cdcb9
Ack No. : 172314113684335
Ack Date : 29-Dec-23

GANGA ENTERPRISES - (2023-2024) 1452 - 53,PAN MANDI SADAR BAZAR, DELHI-110006 RBLNo. - D0735389 GSTIN/UIN: 07AAHFG3754E1ZI State Name : Delhi, Code : 07 E-Mail . gangaenterprises1452@gmail.com	Invoice No. **GE/23-24/258**	e-Way Bill No. 771393708524	Dated **29-Dec-23**
	Delivery Note		Mode/Terms of Payment
	Reference No. & Date.		Other References
Consignee (Ship to) **SINGLA POLYMERS (M-100632)** 2.5 K M,BASAI ROAD,VIKAS NAGAR NEAR SECTOR-10 GOVT. COLLEGE GURUGRAM GURUGRAM-122001 GSTIN/UIN : 06AAWFS5809F1ZR State Name : Haryana, Code : 06	Buyer's Order No.		Dated
	Dispatch Doc No.		Delivery Note Date
	Dispatched through		Destination
	Bill of Lading/LR-RR No.		Motor Vehicle No. **HR55AL9970**
Buyer (Bill to) **SINGLA POLYMERS (M-100632)** 2.5 K M,BASAI ROAD,VIKAS NAGAR NEAR SECTOR-10 GOVT. COLLEGE GURUGRAM GURUGRAM-122001 GSTIN/UIN : 06AAWFS5809F1ZR State Name : Haryana, Code : 06	Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Disc. %	Amount
1	**NATURAL RUBBER**	40012100	**2,000 KG**	136.50	KG		**2,73,000.00**
	IGST5						13,650.00
	Total		**2,000 KG**				**₹ 2,86,650.00**

Amount Chargeable (in words) E. & O.E

INR Two Lakh Eighty Six Thousand Six Hundred Fifty Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
40012100	2,73,000.00	5%	13,650.00	13,650.00
Total	**2,73,000.00**		**13,650.00**	**13,650.00**

Tax Amount (in words) : **INR Thirteen Thousand Six Hundred Fifty Only**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for GANGA ENTERPRISES - (2023-2024)

GANGA ENTERPRISES
1452-53 ...
SADAR BAZ... DELHI 110006
GSTIN/UIN 07AAHFG3754E1ZI

Authorised Signatory

This is a Computer Generated Invoice

SHAW RUBBER

14/A Patterson Road P.O-Garifa 24 PGS (N) W.B
PIN-743166
Phone no.: 9007863013
Email: shawrubber@hotmail.com
GSTIN: 19AMGPS1930D1Z4
State: 19-West Bengal

Tax Invoice

Bill To:

SINGLA POLYMERS

2.5 km Basai Road, Vikas nagar near sec-10 govt college, Gurgaon,Haryana 122001

GSTIN Number: 06AAWFS5809F1ZR

State: 06-Haryana

Place of Supply: 06-Haryana
Invoice No.: 106
Date: 31-12-2023
Vehicle No: HR55W0097

#	Item name	HSN/ SAC	Quantity	Unit	Price/ unit	GST	Amount
1	Unvulcanised rubber compound grade c	40059190	7460	Kg	₹ 70.00	₹ 93,996.00 (18.0%)	₹ 6,16,196.00
	Total		**7460**			**₹ 93,996.00**	**₹ 6,16,196.00**

INVOICE AMOUNT IN WORDS

Six Lakh Sixteen Thousand One Hundred and Ninty Six Rupees only

TERMS AND CONDITIONS

Thank you for doing business with us.

Sub Total	₹ 5,22,200.00
IGST@18.0%	₹ 93,996.00
Total	**₹ 6,16,196.00**
Received	₹ 0.00
Balance	₹ 6,16,196.00

Pay To-

Bank Name: Salt Lake Sector V

Bank Account No.: 105605003739

Account Holder's Name: SHAW RUBBER

For, SHAW RUBBER

Authorized Signatory

Original Copy For Buyer

TAX INVOICE

P.M.Sales

PLOT NO.131, SECTOR-3, IMT MANESAR
GURGAON-HARYANA 122050
GSTIN : 06AAOPM4583G1ZD
Tel. : 9899892001 email : parulmukhi@gmail.com
(Registered as MSME Udyam No. HR-05-0020138)

E-Invoice QR Code

Party Details :
...RA POLYMERS
... Km, Basai Road,
...

Invoice No.	:	PMS-699
Dated	:	05-01-2024
Place of Supply	:	Haryana (06)
Reverse Charge	:	N
GR/RR No.	:	
Transport	:	SELF
Vehicle No.	:	HR55AN7543
Station	:	GURUGRAM
E-Way Bill No.	:	321710286392

GSTIN / UIN : 06AAWFS5809F1ZR
Po No :

IRN ...d68a9fcafb3734b0654df40288c3b596e5b110b3c8d9a7ad1094f48f0c2 **Ack.No.** : 132417039698580 **Ack. Date** 05-01-2024

Order No :

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	Amount(Rs.)
1	ELASTO 541 DRUM 210 L 1050 LTRS.	27101980	5.00	DRUM	19,740.00	98,700.00
2	PARTHAN EP 320 DRUM 210 L ... LTRS.	27101980	1.00	DRUM	28,350.00	28,350.00

			1,27,050.00
Add : SGST	@	9.00 %	11,434.50
Add : CGST	@	9.00 %	11,434.50
		Grand Total	**1,49,919.00**

Tax Rate	Taxable Amt.	CGST Amt.	SGST Amt.	Total Tax
18%	1,27,050.00	11,434.50	11,434.50	22,869.00

Rupees One Lakh Forty Nine Thousand Nine Hundred Nineteen Only

Remarks

Bank Details : A/C NO-922020062015632, BANK- AXIS BANK LTD., IFSC-UTIB0000207,BRANCH-JANAKPURI
UPI ID- mab.037212002070181@axisbank

Terms & Conditions
... sold will not be taken
... 18% p.a. will be charged
... the stipulated time
... to 'Haryana' Jurisdiction

PAYMENT QR CODE

Receiver's Signature :

For P.M.Sales

FOR P.M. SALES

Authorised Signatory

Authorised ...

IRN : 1904806981e2d965a233b7c7050f29239e78bd10a549ea82bd-84899d34a03a16
Ack No. : 132316960528518
Ack Date : 28-Dec-23

SHANTI GAS SERVICE SHOP NO.1,SHIVA MARKET SARASWATI VIHAR,CHAKKARPUR GURGAON Mob No-9871095242 PAN NO-AAOFM7294C PIN CODE-122002 GSTIN/UIN: 06AAOFM7294C1Z0 State Name : Haryana, Code : 06 E-Mail : shantigas_gurgaon@bharatgas.in	Invoice No. **23-24/16700** e-Way Bill No. **361706634705**	Dated **28-Dec-23**
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date. **16700 dt. 28-Dec-23**	Other References
	Buyer's Order No.	Dated
	Dispatch Doc No.	Delivery Note Date
Buyer (Bill to) **SINGLA POLYMERS** ..5KM BASAI ROAD VIKAS NAGAR GOVT. COLLAGE GURGAON 22001 GSTIN/UIN : 06AAWFS5809F1ZR State Name : Haryana, Code : 06	Dispatched through	Destination
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Alt. Quantity	Quantity	Rate	Disc. In Amt.	Net Rate	per	Amount
1	**LPG CYLINDER 47.5KG (5600)**	27111900	**950.000 KG**	**20.00 no.**	3,733.90	237.50	3,496.40	no.	**69,928.00**
	OUTPUT SGST 9%								**6,293.52**
	OUTPUT CGST 9%								**6,293.52**
	Less : ***Round Off***								**(-)0.04**
	Total		**950.000 KG**	**20.00 no.**					**₹ 82,515.00**

Amount Chargeable (in words) *E. & O.E*

Indian Rupees Eighty Two Thousand Five Hundred Fifteen Only

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
27111900	69,928.00	9%	6,293.52	9%	6,293.52	12,587.04
Total	**69,928.00**		**6,293.52**		**6,293.52**	**12,587.04**

Tax Amount (in words) : **Indian Rupees Twelve Thousand Five Hundred Eighty Seven and Four paise Only**

Company's PAN : **AAOFM7294C**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for SHANTI GAS SERVICE

Authorised Signatory

This is a Computer Generated Invoice

Mangalam Organics Limited

TAX INVOICE

Original for Recipient

Invoice Number: DEL2324/1875

Invoice Date: 06-01-2024

Mangalam Organics Ltd

Office - 1101-A, Prakash Deep Building, 7, Tolstoy Marg, New Delhi 110001
Godown - B-16A, GAZIPUR VILLAGE, Delhi-110096
Ph-011-43520156,011-46921070,MOB.9350831340
DELHI DELHI INDIA
Phone No.
CIN No.L24110MH1981PLC024742

GSTIN : 07AAACD1849B1Z4

PAN: AAACD1849B

E-Mail: delhi@mangalamorganics.com

Buyer(if other than Consignee): SINGLA POLYMERS
2.5 KH, BASAI ROAD, VIKAS NAGAR, NEAR SEC-10 GOVT. COLLEGE,
Gurugram - 122001 Haryana

GSTIN : 06AAWFS5809F1ZR
PAN No.: AAWFS5809F
State Code : 06

Consignee: SINGLA POLYMERS
2.5 KH, BASAI ROAD, VIKAS NAGAR, NEAR SEC-10 GOVT. COLLEGE,
Gurugram - 122001 Haryana

GSTIN : 06AAWFS5809F1ZR
PAN No.: AAWFS5809F
State Code : 06

Date of Removal: 06-01-2024 **Time of Removal:** 12:21:12
L.R. No. / Date:

Challan No.: DS2324/1873
Challan Date:
Preparation Date : 06-01-2024
Preparation Time: 12:20:56
Order Accept No.: SO2324/1885
Vehicle No.: DL01LL6528
Transporter's Name:
Payment Terms : Immediate
Party's PO No/Date: VERBAL 05-01-2024
Order Accept Date:

IRN No : b762f3b60f2e6c1a625e5b23057a693fe66dd83b13a7ef371159140ff9d76943

ACK No : 172414165512601 **ACK Date :** 06/01/2024 12:21:00

Sno	Description of Goods	HSN Code	Pkgs	Pack Qty	Qty	Rate	Per	Amount
1	PINE TAR Batch No. - - Batch Qty - 400.0000	380590	200	2	400.00	68.00	KGS	27200.00
				Total	400.00			27,200.00
						Freight & Cartage		400.00
							IGST 18%	4,968.00
							Sub Total	32,568.00
							Rounding Off	0.00
							Grand Total	32,568.00

Total Invoice Value (In Words):Rupees Thirty Two Thousand Five Hundred Sixty Eight Point Zero

Remarks:

Comments: 1. GOODS CONTAINED IN THIS INVOICE / LR ARE COVERED UNDER TRANSIT INSURANCE POLICY NO 2002/248361075/01/000 VALID TILL 26/05/2024 OF ICICI LOMBARD GENERAL INSURANCE CO LTD WHICH SHOULD BE STATED ON INVOICE / LR ACCOMPANY THE MAT GOODS SUPPLIED. TAN MUMD09822B

Bank Details :
AXIS BANK LTD.
CONNAUGHT PLACE, NEW DELHI-110001 (INDIA)
A/C NO. 920020053518908
IFSC CODE : UTIB0000007

GOODS CONTAINED IN THIS INVOICE/L.R. ARE COVERED UNDER TRANSIT INSURANCE POLICY NO 2002/248361075/01/000 VALID TILL 26/05/24 OF ICICI LOMBARD GENERAL INSURANCE

For Mangalam Organics Ltd

Authorized Signatory

E&OE

This is a Computer Generated Invoice

INVOICE NO. : 2023 - 24 / 195

ORIGINAL FOR BUYER

MULTI AGENCIES

OFF. / GODOWN : C - 47, SHASHI GARDEN, DELHI - 110091

E - mail : multiagencies@rediffmail.com ; Phone : +91 11 22794572 : Mobile : +91 9810080460

GSTIN NO. : 07ADHPB9355R2ZV

STATE CODE : 07

Date : 06-01-2024

BUYER	SHIP TO
Name : Singla Polymers	Name : Singla Polymers
Address : 2.5 Km. Basai Road, Vikas Nagar,	Address : 2.5 Km. Basai Road, Vikas Nagar,
(Near Government College, Sector - 10) Distt. Gurgaon	(Near Government College, Sector - 10) Distt. Gurgaon
State : Haryana	State : Haryana
State Code : 06	State Code : 06
GSTIN No. : 06AAWFS5809F1ZR	GSTIN No. : 06AAWFS5809F1ZR
Buyer 's Order No. / Date : Telephonic / 06-01-2024	
Mode of Transport : Tempo	Vehicle No. DL01LL4500

S.No.	Product Description	HSN Code		Quantity No. of Bags	Quantity Kgs.	Rate / Kg. Rs. | P	Amount Rs. | P
1.	Diamond Sulf OT 20	2802		12	300	135.00	40,500 00
						0%	0 00
						Sub Total	40,500 00
						Add : Loading / Unloading	0 00
						Add : Freight (Local)	0 00
						Taxable Value	40,500 00
					Add : SGST @	0%	0 00
					Add : CGST @	0%	0 00
					Add : IGST @	18%	7,290 00
						Rounded off	0 00
E - Way Bill No. :						Total Amount Rounded Off	47,790.00

Invoice Amount in Words : Rupees Forty Seven Thousand Seven Hundred Ninety And Paisa Nil Only.

Payment Due Date : 06-01-2024

BANK DETAILS :

Beneficiary Name : Multi Agencies

Bank Account No. : 510101004303732 | IFSC Code : UBIN0905062

Bank Name : Union Bank of India | Bank Address : Laxmi Nagar Branch, New Delhi -110092

E & O.E.

1. Our risk and responsibility ceases on delivery of goods to buyer / carrier.
2. Goods once sold will not be taken back or exchanged.
3. Interest @ 24% per annum will be charged on all due payments.
4. Subject to Delhi Jurisdiction.

For Multi Agencies

(Authorised Signatory)

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	9946397	02/02/2024	H
IEC/Br	0505059665/0		OOC COPY
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	5
PKG	144	G.WT (KGS)	113324

BE1070220241346

PART - I - BILL OF ENTRY SUMMARY

A. STATUS

1.BE STATUS	2.MODE	3.DEF BE	4.KACHA	5.SEC 48	6.REIMP	7.ADV BE (Y/N/P)	8.ASSESS	9.EXAM	10.HSS	11.FIRST CHECK	12. PROV/ FINAL
OOC COPY	Land	T	N	N	N	N	N	N	N	N	F

13.COUNTRY OF ORIGIN: UNITED STATES

14.COUNTRY OF CONSIGNMENT: UNITED STATES

15.PORT OF LOADING: Charleston

16.PORT OF SHIPMENT: Charleston

B. DECLARANT

1.IMPORTER NAME & ADDRESS
SINGLA POLYMERS
2.5 KM,
BASAI ROAD,
GURGAON
122001

AD CODE 6390023

2.CB NAME M/S PROFESSIONAL EXIM

3.AEO

4.UCR

C. DUTY SUMMARY

1.BCD	2.ACD	3.SWS	4.NCCD	5.ADD	6.CVD	7.IGST	8.G.CESS	18.TOT.ASS VAL
1335991	0	133599.1		0	0	1226440	0	5343964

9.SG	10.SAED	11.GSIA	12.TTA	13.HEALTH	14.TOTAL DUTY	15.INT	16.PNLTY	17.FINE	19.TOT. AMOUNT
					2696030	5540	0	0	2701570

D. MANIFEST DETAILS

1.IGM NO	2.IGM DATE	3.INW DATE	4.GIGMNO	5.GIGMDT	6.MAWB NO	7.DATE	8.HAWB NO	9.DATE	10.PKG	11.GW
3899779	29/01/2024	29/01/2024	2367142	26-JAN-24	YTUS1401075	14/12/2023			144	113324

E. BOND DETAILS

1.BOND NO.	2.PORT	3.BOND CD	4.DEBT AMT	5.BG AMT

F. PAYMENT DETAILS

1.SR NO	2.CHALLAN NO	3.PAID ON	4.AMOUNT(Rs.)
1	2047721126	07/02/2024	2696030

G. WH

1.WBE NO.	2.DATE	3.WBE SITE	4.WH CODE

H. PROCESSING DETAILS

1.EVENT	2.DATE	3.TIME	EXCHANGE RATE
Submission	02-FEB-24	16:02	1 USD=83.95INR
Assessment	02-FEB-24	16:07	
Examination			
OOC	07-02-2024	13:44	

I. INVOICE DETAILS - SUMMARY#

1.S.NO	2.INVOICE NO	3.INV. AMT	4.CUR
1	MML/2023/007	62948.34	USD

J. CONTAINER DETAILS *

1.SNO	2.LCL/ FCL	3.TRUCK	4.SEAL	5.CONTAINER NUMBER
1	F		N.A.	CMAU9559714
2	F		N.A.	FCIU8165706
3	F		N.A.	FFAU4405118
4	F		N.A.	SEKU6356179
5	F		N.A.	TCKU6372449

OOC NO. 2055641441

OOC DATE 07-02-2024

Validity unknown

Digitally signed by DS DIRECTORATE GENERAL OF SYSTEMS AND DATA MANAGEMENT 01
Date: 2024.02.07 13:51:12 IST
Reason: CUSTOMS
Location: INDIA

GLOSSARY

A : DEF - Deferred Payment, REIMP - Reimport, ADV - Advance, P - Prior, HSS - HighSeaSale; B : CB - Customs Broker, AEO - Authorized Economic Operator, UCR - Unique Customs Reference; D : GIGM - Gateway IGM; G : WBE - WareHouse BE; I : OOC - Out of Charge, # Refer Par IV for full list of Invoices J : * Refer Part IV for full list of Containers;

Port Code	BE No	BE Date	BE Type
INBFR6	9946397	02/02/2024	H
IEC/Br	0505059665/0		OOC COPY
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	5
PKG	144	G.WT (KGS)	113324

BE1070220241346

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

PART - II - INVOICE & VALUATION DETAILS (Invoice 1/1)

A. INVOICE

1.S.NO	2.INVOICE NO. & DT.	3.PURCHASE ORDER NO & DT	4.LC NO & DATE	5.CONTRACT NO & DATE
1	MML/2023/007 08-DEC-23			

B. TRANSACTING PARTIES

1.BUYER'S NAME & ADDRESS	2.SELLER'S NAME & ADDRESS
SINGLA POLYMERS 2.5 KM, BASAI ROAD, GURGAON 122001	
3.SUPPLIER NAME & ADDRESS	**4.THIRD PARTY NAME & ADDRESS**
MITTAL & SONS LLC 502 COLFELT CT EXTON PA US 19341	
5.AEO	**6. AD CODE** 6390023

C. VALUATION

1.INV VALUE	2.FREIGHT	3.INSURANCE	4.HSS.	5.LOADING	6.COMMN	7.PAY TERMS	8.VALUATION METHOD
62948.34		1.125%				OTH	RULE 4

14.Cur	15.Term	9.RELTD	10.SVB CH	11.SVB NO	12.DATE	13LOA
USD	CF	No				

D. COST & SERVICES

1.C&B	2.CoC	3.CoP	4.HND CHG	5.G&S	6.DOC. CH

7.COO	8.R & LF	9.OTH COST	10.LD / ULD	11.WS	12.OTC	13.MISC CHARGE	14.ASS. VALUE
							5343963.92

E. ITEM DETAILS

1.S NO.	2.CTH	3.DESCRIPTION	4.UNIT PRICE	5.QUANTITY	6.UQC	7.AMOUNT
1	40059990	UNVULCANISED RUBBER COMPOUND (GRADE C&D)	.567000	111020.000000	KGS	62948.34

GLOSSARY

A : LC - Letter of Credit; **B** : AD - Authorized Dealer; **C** : HSS - High Sea Sale; **D** : C&B Commission & Brokerage, CoC - Cost of Container,CoP - Co of Packing, HND CHG - Handling Charges, G&S - Goods and Service input cost, DOC CH - Document Charges, CoO - Country of Origin Certificate, R&LF - Royalty and Licence Fees, LD/ULD - Loading Unloading Charges, WS - Warranty Services, OTC - Other Costs, CTH - Customs Tariff Head, UQC - Unit Quantity Code

INDIAN CUSTOMS

स्वच्छ भारत — एक कदम स्वच्छता की ओर

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	9946397	02/02/2024	H
IEC/Br	0505059665/0		OOC COPY
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	5
PKG	144	G.WT (KGS)	113324

BE1070220241346

PART - III - DUTIES

A. ITEM DETAILS

1.INVSNO	2.ITEMSN	3.CTH	4.CETH	5.ITEM DESCRIPTION	6.FS	7.PQ	8.DC	9.WC	10.AQ
1	1	40059990	NOEXCISE	UNVULCANISED RUBBER COMPOUND (GRADE C&D)	N	N	N	N	N

11.UPI	12.COO	13.C.QTY	14.C.UQC	15.S.QTY	16.S.UQC	17.SCH	18.STND/PR	19.RSP	20.REIMP	21.PROV	22.END USE
.567	US	111020	KGS	111020	KGS		S	N	N		GNX200

23.PRODN	24.CNTRL	25.QUALFR	26.CONTNT	27.STMNT	28.SUP DOCS	29.ASSESS VALUE	30. TOTAL DUTY
N	N	Y	N	N	N	5343963.92	2696029.8

B. ITEM DUTY

DUTY	1. BCD	2.ACD	3.SWS	4.SAD	5.IGST	6.G. CESS	7.ADD	8.CVD	9.SG	10.T. VALUE
Notn No.					001/2017	001/2017				
Notn SNo.					III115	56				
Rate	25		10		18	0		0		
Amount	1335991		133599.1		1226439.7	0	0	0		
Duty Fg					0	0				

C. OTHER DUTIES

DUTY	1.SP EXD	2.CHCESS	3.TTA	4.CESS	5.CAIDC	6.EAIDC	7.CUS EDC	8.CUS HEC	9.NCD	10.AGGR
Notn No.					011/2021					
Notn SNo.					17					
Rate					0		0	0		
Amount					0		0	0		
Duty Fg					1335990.98					0

GLOSSARY

A : INVSNO - Invoice Sr. No., UPI - Unit Price Invoiced, C.Qty - Commercial Quantity, S.Qty - Standard Quantity, FS - Food Safety and Standards Authority of India, PQ - Plant Quarantine, DC - Central Drugs Standard Control Organisation, WC - WildLife Crime Control Bureau , AQ - Animal Quarantine and Certification Services, SCH - Scheme Code

Port Code	BE No	BE Date	BE Type
INBFR6	9946397	02/02/2024	H
IEC/Br	0505059665/0		OOC COPY
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	5
PKG	144	G.WT (KGS)	113324

BE1070220241346

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

PART - IV - ADDITIONAL DETAILS

OTHER ADDITIONAL INFORMATION

A. SVB DETAILS

1.INVSNO	2.ITMSNO	3.REF NO	4. REF DT	5. PRT CD	6.LAB	7.P/F	8.LOAD DATE	9.P/F

B. PREVIOUS BEs

1.INVSNO	2.ITMSNO	3. BE NO	4. BE DATE	5. PRT CD	6.UNITPRICE	7.CURRENCY CODE

C. RE-IMPORT AFTER EXPORT

1.INVSNO	2.ITMSNO	3.NOTN NO	4.SLNO	5.FRT	6.INS	7.DUTY	8.SB NO	9.SB DT	10.PORTCD	11.SINV	12.SITEMN

D. ITEM MANUFACTURER/PRODUCER/GROWER DETAILS

1.INVSNO	2.ITMSNO	3.TYPE	4.MANUFACT CD	5.SOURCE CY	6.TRANS CY	7.ADDRESS

E. ACCESSORY STATUS

1.INVSNO	2.ITMSNO	3.ACESSORY ITEM DETAILS

F. LICENCE DETAILS

1.INVSNO	2.ITMSNO	3.LIC SLNO	4.LIC NO	5.LIC DATE	6.CODE	7.PORT	8.DEBIT VALUE	9.QTY	10.UQC	11.DEBIT DUTY

G. CERTIFICATE DETAILS			H.HSS DETAILS		
1.CERTIFICATE NUMBER	2.DATE	3.TYPE	1.PRC LEVEL	2.IEC	3.BRANCH SLNO

I. SINGLE WINDOW DECLARATION

1.INVSN	2.ITMSNO	3.INFO TYP	4.QUALIFIER	5.INFO CD	6.INFO TEXT	7.INFO MSR	8.UQC
1	1	CHR	SQC			111020	KGS

J. SINGLE WINDOW DECLARATION - CONSTITUENTS

1.INVSN	2.ITMSNO	3.C SNO	4.NAME	5.CODE	6.PERCENTAGE	7.YIELD PCT	8.ING

K. SINGLE WINDOW DECLARATION - CONTROL

1.INVSN	2.ITMSNO	3.CONTROL TYPE	4.LOCATION	5.SRT DT	6.END DT	7.RES CD	8.RES TEXT

L. SUPPORTING DOCUMENTS

1.INVSN	2.ITMSNO	3.TYP	4.ICEGATE ID	5.IRN	6.DOC CODE	7.ISSUE PLACE	8.ISSUE DT	9.EXP DT
0	0	70500	PROFEXIMDELHI	2024020200080401		DELHI	02-FEB-24	
1	0	38000	PROFEXIMDELHI	2024020200080402		DELHI	02-FEB-24	
1	0	27100	PROFEXIMDELHI	2024020200080403		DELHI	02-FEB-24	

M. CONTAINER DETAILS

1.CONTAINER NUMBER	2.TRUCK NUMBER	3.SEAL NUMBER	4.FCL/LCL
CMAU9559714		N.A.	F
FCIU8165706		N.A.	F
FFAU4405118		N.A.	F
SEKU6356179		N.A.	F
TCKU6372449		N.A.	F

N. INVOICE DETAILS

1. S NO	2. INVOICE NO	3. INVOICE AMOUNT	4. CUR
1	MML/2023/007	62948.34	USD

GLOSSARY

A : Ref No - SVB Reference Number, Ref Dt - SVB Reference Date; **F :** Code - Licence Scheme Code; **G** : PRC - Preceding; **J** : ING - Ingredient
K : RES CD - Control Result Code, RES TXT - Control Result Text

Type text here

INDIAN CUSTOMS	Port Code	BE No	BE Date	BE Type
	INBFR6	9946397	02/02/2024	H
	IEC/Br	0505059665/0		OOC COPY
	GSTIN/TYPE	06AAWFS5809F1ZR/G		
	CB CODE	AHOPG1315MCH001		
	TYPE	INV	ITEM	CONT
PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD	Nos	1	1	5
BILL OF ENTRY FOR HOME CONSUMPTION	PKG	144	G.WT (KGS)	113324

BE1070220241346

PART - V - OTHER COMPLIANCES

COMPLIANCES

A. EXAMINATION ORDER RMS

Assessment and Examination has not been prescribed for this BE.

A1.EXAMINATION ORDER

B.EXAMINATION INSTRUCTIONS

B1. PGA EXAMINATION INSTRUCTIONS

Inv No	Item No	Agency	Status

C.COMPULSORY COMPLIANCE

D. AC REMARKS

E. EXAMINATION REPORT

F.SUPERINTENDENT COMMENTS

OOC No	2055641441	OOC Date	07-02-2024

INDIAN CUSTOMS	Port Code	BE No	BE Date	BE Type
	INBFR6	9946397	02/02/2024	H
	IEC/Br	0505059665/0		OOC COPY
	GSTIN/TYPE	06AAWFS5809F1ZR/G		
	CB CODE	AHOPG1315MCH001		
PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD	TYPE	INV	ITEM	CONT
BILL OF ENTRY FOR HOME CONSUMPTION	Nos	1	1	5
	PKG	144	G.WT (KGS)	113324

BE1070220241346

PART - VI - DECLARATION

A.DECLARATION STATEMENT

Declaration for 0/0: I/We declare that the contents of the above mentioned invoice(s) and documents are true and correct in every respect.I/We have not received and do not know of any other documents or information showing a different description, quantity, price, value, of the said goods and that if at any time hereafter I/We discover any document / information showing different facts, I/We will immediately make the same known to the Commissioner of Customs.

Declaration for 0/0: I/We declare that the contents of this Bill of Entry for goods imported against above mentioned Bill of Lading/ Airway Bill /Lorry Receipt/Railway Receipt numbers are in accordance with the above mentioned invoice(s) No(s)and other documents presented herewith.

Declaration for 1/0: I/We declare that the price paid or payable by the importer is as per the details provided above, and any price paid or payable in addition to the above will be settled with the seller at the end of a defined period by means of debit note / credit note (post ¿ import price adjustment), which are as per the contract attached as a supporting document.

Declaration for 1/0: I/We declare that there are no payments actually paid or payable for the imported goods by way of cost and services [in terms of Rules 10(1)(a)(i), Rule 10(1)(a)(ii), Rule 10 (1) (a) (iii) and Rule 10 (1) (b) of Customs Valuation Rules, 2007], Royalty / Licence Fee / subsequent resale or use of goods /other payment as a condition of sale [(Please see Rule 10 (1) (c), (d) & (e) of Customs Valuation Rules, 2007] other than those declared in the invoice which are mentioned as miscellaneous charges in this Bill of Entry.

Declaration for 1/0: I/We declare that all conditions or restrictions, if any, imposed by the seller of any third party on the disposition or use of the imported goods [as per proviso to Rule 3(2)) of the Customs Valuation Rules, 2007] are specified above.

B. AUTHORIZED SIGNATORY

DATE

PLACE **AUTHORISED SIGNATORY** CHA NAME :M/S PROFESSIONAL EXIM

Port Code	BE No	BE Date	BE Type
INBFR6	8487933	27/10/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	4
PKG	90	G.WT (KGS)	97340

BE0271020231156

स्वच्छ भारत
एक कदम स्वच्छता की ओर

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD
BILL OF ENTRY FOR HOME CONSUMPTION

PART - I - BILL OF ENTRY SUMMARY

A. STATUS

1.BE STATUS	2.MODE	3.DEF BE	4.KACHA	5.SEC 48	6.REIMP	7.ADV BE (Y/N/P)	8.ASSESS	9.EXAM	10.HSS	11.FIRST CHECK	12. PROV/ FINAL
FIRST COPY	Land	T	N	N	N	N	N	N	N	N	F

13.COUNTRY OF ORIGIN: UNITED STATES
14.COUNTRY OF CONSIGNMENT: UNITED STATES
15.PORT OF LOADING: Savannah
16.PORT OF SHIPMENT: Savannah

B. DECLARANT

1.IMPORTER NAME & ADDRESS
SINGLA POLYMERS
2.5 KM,
BASAI ROAD,
GURGAON
122001
AD CODE 6390023

2.CB NAME M/S PROFESSIONAL EXIM
3.AEO
4.UCR

C. DUTY SUMMARY

1.BCD	2.ACD	3.SWS	4.NCCD	5.ADD	6.CVD	7.IGST	8.G.CESS	18.TOT.ASS VAL
0	0	0	0	0	0	0	0	4766626
9.SG	**10.SAED**	**11.GSIA**	**12.TTA**	**13.HEALTH**	**14.TOTAL DUTY**	**15.INT**	**16.PNLTY**	**17.FINE**
					0	0	0	35000

19.TOT. AMOUNT: 35000

D. MANIFEST DETAILS

1.IGM NO	2.IGM DATE	3.INW DATE	4.GIGMNO	5.GIGMDT	6.MAWB NO	7.DATE	8.HAWB NO	9.DATE	10.PKG	11.GW
3848241	16/10/2023	16/10/2023	2357546	13-OCT-23	HLCUBSC230920381	15/09/2023			90	97340

E. BOND DETAILS

1.BOND NO.	2.PORT	3.BOND CD	4.DEBT AMT	5.BG AMT
2002187835	INFBD6	NB	2404763	0

F. PAYMENT DETAILS

1.SR NO	2.CHALLAN NO	3.PAID ON	4.AMOUNT(Rs.)
1	2046393332		0

G. WH

1.WBE NO.	2.DATE	3.WBE SITE	4.WH CODE

I. INVOICE DETAILS - SUMMARY#

1.S.NO	2.INVOICE NO	3.INV. AMT	4.CUR
1	MSP2023-109	42781	USD

H. PROCESSING DETAILS

1.EVENT	2.DATE	3.TIME	EXCHANGE RATE
Submission	27-OCT-23	11:53	1 USD=84.2INR
Assessment	27-OCT-23	11:56	
Examination			
OOC			

J. CONTAINER DETAILS *

1.SNO	2.LCL/ FCL	3.TRUCK	4.SEAL	5.CONTAINER NUMBER
1	F		N.A.	HLBU1531515
2	F		N.A.	TCLU4411116
3	F		N.A.	TGHU6242591
4	F		N.A.	UACU8604920

OOC NO.
OOC DATE

Validity unknown
Digitally signed by DS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS 05
Date: 2023.10.27 12:02:52 IST
Reason: CUSTOMS
Location: INDIA

GLOSSARY

A : DEF - Deferred Payment, REIMP - Reimport, ADV - Advance, P - Prior, HSS - HighSeaSale; **B** : CB - Customs Broker, AEO - Authorized Economic Operator, UCR - Unique Customs Reference; **D** : GIGM - Gateway IGM; **G** : WBE - WareHouse BE; **I** : OOC - Out of Charge, # Refer Par IV for full list of Invoices **J** : * Refer Part IV for full list of Containers;

Port Code	BE No	BE Date	BE Type
INBFR6	8487933	27/10/2023	H
IEC/Br	0505059665/0		FIRST COPY
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	4
PKG	90	G.WT (KGS)	97340

BE0271020231156

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

PART - II - INVOICE & VALUATION DETAILS (Invoice 1/1)

A. INVOICE

1.S.NO	2.INVOICE NO. & DT.	3.PURCHASE ORDER NO & DT	4.LC NO & DATE	5.CONTRACT NO & DATE
1	MSP2023-109 09-JUL-23			

B. TRANSACTING PARTIES

1.BUYER'S NAME & ADDRESS
SINGLA POLYMERS
2.5 KM,
BASAI ROAD,
GURGAON
122001

2.SELLER'S NAME & ADDRESS

3.SUPPLIER NAME & ADDRESS
GLOBAL ALLIANCE LLC
4990 FULTON INDUSTRIAL BLVD SW ATLA
NTA GA

US 30336

4.THIRD PARTY NAME & ADDRESS

5.AEO

6. AD CODE 6390023

C. VALUATION

1.INV VALUE	2.FREIGHT	3.INSURANCE	4.HSS.	5.LOADING	6.COMMN	7.PAY TERMS	8.VALUATION METHOD
42781						OTH	RULE 4

14.Cur USD
15.Term CIF

9.RELTD	10.SVB CH	11.SVB NO	12.DATE	13LOA
No				

D. COST & SERVICES

1.C&B	2.CoC	3.CoP	4.HND CHG	5.G&S	6.DOC. CH

7.COO	8.R & LF	9.OTH COST	10.LD / ULD	11.WS	12.OTC	13.MISC CHARGE	14.ASS. VALUE
						13829.72	4766626.41

E. ITEM DETAILS

1.S NO.	2.CTH	3.DESCRIPTION	4.UNIT PRICE	5.QUANTITY	6.UQC	7.AMOUNT
1	40059990	UNVULCANIZED RUBBER COMPOUND (GRADE C/D) (TOTAL 213905 LBS)	.440925	97025.676000	KGS	42781.05

GLOSSARY

A : LC - Letter of Credit; **B** : AD - Authorized Dealer; **C** : HSS - High Sea Sale; **D** : C&B Commission & Brokerage, CoC - Cost of Container,CoP - Co of Packing, HND CHG - Handling Charges, G&S - Goods and Service input cost, DOC CH - Document Charges, CoO - Country of Origin Certificate, R&LF - Royalty and Licence Fees, LD/ULD - Loading Unloading Charges, WS - Warranty Services, OTC - Other Costs, CTH - Customs Tariff Head, UQC - Unit Quantity Code

Port Code	INBFR6
BE No	8487933
BE Date	27/10/2023
BE Type	H
IEC/Br	0505059665/0
	FIRST COPY
GSTIN/TYPE	06AAWFS5809F1ZR/G
CB CODE	AHOPG1315MCH001

TYPE	INV	ITEM	CONT
Nos	1	1	4
PKG	90	G.WT (KGS)	97340

BE0271020231156

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

PART - III - DUTIES

A. ITEM DETAILS

1.INVSNO	2.ITEMSN	3.CTH	4.CETH	5.ITEM DESCRIPTION	6.FS	7.PQ	8.DC	9.WC	10.AQ
1	1	40059990	NOEXCISE	UNVULCANIZED RUBBER COMPOUND (GRADE C/D) (TOTAL 213905 LBS)	N	N	N	N	N

11.UPI	12.COO	13.C.QTY	14.C.UQC	15.S.QTY	16.S.UQC	17.SCH	18.STND/PR	19.RSP	20.REIMP	21.PROV	22.END USE
.440925	US	97025.676	KGS	97025.68	KGS	03	S	N	N		GNX200

23.PRODN	24.CNTRL	25.QUALFR	26.CONTNT	27.STMNT	28.SUP DOCS	29.ASSESS VALUE	30. TOTAL DUTY
N	N	Y	N	N	N	4766626.41	0

B. ITEM DUTY

DUTY	1. BCD	2.ACD	3.SWS	4.SAD	5.IGST	6.G. CESS	7.ADD	8.CVD	9.SG	10.T. VALUE
Notn No.					021/2023	001/2017				
Notn SNo.					1	56				
Rate	25		10		0	0		0		
Amount	0		0		0	0	0	0		
Duty Fg					0	0				

C. OTHER DUTIES

DUTY	1.SP EXD	2.CHCESS	3.TTA	4.CESS	5.CAIDC	6.EAIDC	7.CUS EDC	8.CUS HEC	9.NCD	10.AGGR
Notn No.					011/2021					
Notn SNo.					17					
Rate					0		0	0		
Amount					0		0	0	0	
Duty Fg					1191656.6					0

GLOSSARY

A : INVSNO - Invoice Sr. No., UPI - Unit Price Invoiced, C.Qty - Commercial Quantity, S.Qty - Standard Quantity, FS - Food Safety and Standards Authority of India, PQ - Plant Quarantine, DC - Central Drugs Standard Control Organisation, WC - WildLife Crime Control Bureau , AQ - Animal Quarantine and Certification Services, SCH - Scheme Code

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	8487933	27/10/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	4
PKG	90	G.WT (KGS)	97340

BE0271020231156

PART - IV - ADDITIONAL DETAILS

A. SVB DETAILS

1.INVSNO	2.ITMSNO	3.REF NO	4. REF DT	5. PRT CD	6.LAB	7.P/F	8.LOAD DATE	9.P/F

B. PREVIOUS BEs

1.INVSNO	2.ITMSNO	3. BE NO	4. BE DATE	5. PRT CD	6.UNITPRICE	7.CURRENCY CODE

C. RE-IMPORT AFTER EXPORT

1.INVSNO	2.ITMSNO	3.NOTN NO	4.SLNO	5.FRT	6.INS	7.DUTY	8.SB NO	9.SB DT	10.PORTCD	11.SINV	12.SITEMN

D. ITEM MANUFACTURER/PRODUCER/GROWER DETAILS

1.INVSNO	2.ITMSNO	3.TYPE	4.MANUFACT CD	5.SOURCE CY	6.TRANS CY	7.ADDRESS

E. ACCESSORY STATUS

1.INVSNO	2.ITMSNO	3.ACESSORY ITEM DETAILS

F. LICENCE DETAILS

1.INVSNO	2.ITMSNO	3.LIC SLNO	4.LIC NO	5.LIC DATE	6.CODE	7.PORT	8.DEBIT VALUE	9.QTY	10.UQC	11.DEBIT DUTY
1	1	2	0511021099	21-SEP-23	03	INFBD6	4766626.41	97025.68	KGS	

G. CERTIFICATE DETAILS

1.CERTIFICATE NUMBER	2.DATE	3.TYPE

H.HSS DETAILS

1.PRC LEVEL	2.IEC	3.BRANCH SLNO

I. SINGLE WINDOW DECLARATION

1.INVSN	2.ITMSNO	3.INFO TYP	4.QUALIFIER	5.INFO CD	6.INFO TEXT	7.INFO MSR	8.UQC
1	1	CHR	SQC			97025.676	KGS

J. SINGLE WINDOW DECLARATION - CONSTITUENTS

1.INVSN	2.ITMSNO	3.C SNO	4.NAME	5.CODE	6.PERCENTAGE	7.YIELD PCT	8.ING

K. SINGLE WINDOW DECLARATION - CONTROL

1.INVSN	2.ITMSNO	3.CONTROL TYPE	4.LOCATION	5.SRT DT	6.END DT	7.RES CD	8.RES TEXT

L. SUPPORTING DOCUMENTS

1.INVSN	2.ITMSNO	3.TYP	4.ICEGATE ID	5.IRN	6.DOC CODE	7.ISSUE PLACE	8.ISSUE DT	9.EXP DT
0	0	70500	PROFEXIMDELHI	2023102700023886		DELHI	27-OCT-23	
1	0	911FT	PROFEXIMDELHI	2023102700023887		DELHI	27-OCT-23	
1	0	38000	PROFEXIMDELHI	2023102700023888		DELHI	27-OCT-23	
1	0	27100	PROFEXIMDELHI	2023102700023889		DELHI	27-OCT-23	

M. CONTAINER DETAILS

1.CONTAINER NUMBER	2.TRUCK NUMBER	3.SEAL NUMBER	4.FCL/LCL
HLBU1531515		N.A.	F
TCLU4411116		N.A.	F
TGHU6242591		N.A.	F
UACU8604920		N.A.	F

N. INVOICE DETAILS

1. S NO	2. INVOICE NO	3. INVOICE AMOUNT	4. CUR
1	MSP2023-109	42781	USD

OTHER ADDITIONAL INFORMATION

GLOSSARY

A : Ref No - SVB Reference Number, Ref Dt - SVB Reference Date; **F** : Code - Licence Scheme Code; **G** : PRC - Preceding; **J** : ING - Ingredient

K : RES CD - Control Result Code, RES TXT - Control Result Text

74

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD
BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	8487933	27/10/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	4
PKG	90	G.WT (KGS)	97340

BE0271020231156

PART - V - OTHER COMPLIANCES

COMPLIANCES

A.EXAMINATION ORDER

B.EXAMINATION INSTRUCTIONS

B1. PGA EXAMINATION INSTRUCTIONS

Inv No	Item No	Agency	Status

C.COMPULSORY COMPLIANCE

D. AC REMARKS

E. EXAMINATION REPORT

F.SUPERINTENDENT COMMENTS

OOC No

OOC Date

Port Code	BE No	BE Date	BE Type
INBFR6	8487933	27/10/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	1	4
PKG	90	G.WT (KGS)	97340

BE0271020231156

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

PART - VI - DECLARATION

A.DECLARATION STATEMENT

Declaration for 0/0: I/We declare that the contents of the above mentioned invoice(s) and documents are true and correct in every respect.I/We have not received and do not know of any other documents or information showing a different description, quantity, price, value, of the said goods and that if at any time hereafter I/We discover any document / information showing different facts, I/We will immediately make the same known to the Commissioner of Customs.
Declaration for 0/0: I/We declare that the contents of this Bill of Entry for goods imported against above mentioned Bill of Lading/ Airway Bill /Lorry Receipt/Railway Receipt numbers are in accordance with the above mentioned invoice(s) No(s)and other documents presented herewith.
Declaration for 1/0: I/We declare that the price paid or payable by the importer is as per the details provided above, and any price paid or payable in addition to the above will be settled with the seller at the end of a defined period by means of debit note / credit note (post ¿ import price adjustment), which are as per the contract attached as a supporting document.
Declaration for 1/0: I/We declare that there are no payments actually paid or payable for the imported goods by way of cost and services [in terms of Rules 10(1)(a)(i), Rule 10(1)(a)(ii), Rule 10 (1) (a) (iii) and Rule 10 (1) (b) of Customs Valuation Rules, 2007], Royalty / Licence Fee / subsequent resale or use of goods /other payment as a condition of sale [(Please see Rule 10 (1) (c), (d) & (e) of Customs Valuation Rules, 2007] other than those declared in the invoice which are mentioned as miscellaneous charges in this Bill of Entry.

Declaration for 1/0: I/We declare that all conditions or restrictions, if any, imposed by the seller of any third party on the disposition or use of the imported goods [as per proviso to Rule 3(2)) of the Customs Valuation Rules, 2007] are specified above.

B. AUTHORIZED SIGNATORY

DATE

PLACE

AUTHORISED SIGNATORY

CHA NAME :M/S PROFESSIONAL EXIM

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD
BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	5643686	24/04/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	3	3
PKG	78	G.WT (KGS)	81649

BE0260420231823

PART - I - BILL OF ENTRY SUMMARY

A. STATUS

1.BE STATUS	2.MODE	3.DEF BE	4.KACHA	5.SEC 48	6.REIMP	7.ADV BE (Y/N/P)	8.ASSESS	9.EXAM	10.HSS	11.FIRST CHECK	12. PROV/ FINAL
FIRST COPY	Land	T	N	N	N	N	Y	N	N	N	F

13.COUNTRY OF ORIGIN: UNITED STATES
15.PORT OF LOADING: Savannah
14.COUNTRY OF CONSIGNMENT: UNITED STATES
16.PORT OF SHIPMENT: Savannah

B. DECLARANT

1.IMPORTER NAME & ADDRESS
SINGLA POLYMERS
2.5 KM,
BASAI ROAD,
GURGAON
122001
AD CODE 6380006

2.CB NAME M/S PROFESSIONAL EXIM
3.AEO
4.UCR

C. DUTY SUMMARY

1.BCD	2.ACD	3.SWS	4.NCCD	5.ADD	6.CVD	7.IGST	8.G.CESS	18.TOT.ASS VAL
1086013.6	0	108601.4		0	0	996961	0	4344054.19

9.SG	10.SAED	11.GSIA	12.TTA	13.HEALTH	14.TOTAL DUTY	15.INT	16.PNLTY	17.FINE	19.TOT. AMOUNT
					2191576	0	0	0	2191576

D. MANIFEST DETAILS

1.IGM NO	2.IGM DATE	3.INW DATE	4.GIGMNO	5.GIGMDT	6.MAWB NO	7.DATE	8.HAWB NO	9.DATE	10.PKG	11.GW
3758525	17/04/2023	17/04/2023	2340946	15-APR-23	HLCUBSC230393436	18/03/2023			78	81649

E. BOND DETAILS

1.BOND NO.	2.PORT	3.BOND CD	4.DEBT AMT	5.BG AMT

F. PAYMENT DETAILS

1.SR NO	2.CHALLAN NO	3.PAID ON	4.AMOUNT(Rs.)
1	2043833890		2191576

G. WH

1.WBE NO.	2.DATE	3.WBE SITE	4.WH CODE

H. PROCESSING DETAILS

1.EVENT	2.DATE	3.TIME	EXCHANGE RATE
Submission	24-APR-23	11:25	1 USD=83.15INR
Assessment	26-APR-23	18:23	
Examination			
OOC			

I. INVOICE DETAILS - SUMMARY#

1.S.NO	2.INVOICE NO	3.INV. AMT	4.CUR
1	MSP2023-101	40351.97	USD

J. CONTAINER DETAILS *

1.SNO	2.LCL/ FCL	3.TRUCK	4.SEAL	5.CONTAINER NUMBER
1	F		N.A.	HLBU1550304
2	F		N.A.	HLBU1917750
3	F		N.A.	HLBU2533338

OOC NO.
OOC DATE

Signature Not Verified
Digitally signed by DS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS 05
Date: 2023.04.26 18:31:37 IST
Reason: CUSTOMS
Location: INDIA

GLOSSARY

A : DEF - Deferred Payment, REIMP - Reimport, ADV - Advance, P - Prior, HSS - HighSeaSale; B : CB - Customs Broker, AEO - Authorized Economic Operator, UCR - Unique Customs Reference; D : GIGM - Gateway IGM; G : WBE - WareHouse BE; I : OOC - Out of Charge, # Refer Par IV for full list of Invoices J : * Refer Part IV for full list of Containers;

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	5643686	24/04/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	3	3
PKG	78	G.WT (KGS)	81649

BE0260420231823

PART - II - INVOICE & VALUATION DETAILS (Invoice 1/1)

A. INVOICE

1.S.NO	2.INVOICE NO. & DT.	3.PURCHASE ORDER NO & DT	4.LC NO & DATE	5.CONTRACT NO & DATE
1	MSP2023-101 06-MAR-23			

B. TRANSACTING PARTIES

1.BUYER'S NAME & ADDRESS

SINGLA POLYMERS
2.5 KM,
BASAI ROAD,
GURGAON
122001

2.SELLER'S NAME & ADDRESS

3.SUPPLIER NAME & ADDRESS

GLOBAL ALLIANCE LLC
4990 FULTON INDUSTRIAL BLVD SW ATLA
NTA, GA 30336

US

4.THIRD PARTY NAME & ADDRESS

5.AEO

6. AD CODE 6380006

C. VALUATION

1.INV VALUE	2.FREIGHT	3.INSURANCE	4.HSS.	5.LOADING	6.COMMN	7.PAY TERMS	8.VALUATION METHOD
40351.97						OTH	RULE 4

14.Cur USD

15.Term CIF

9.RELTD	10.SVB CH	11.SVB NO	12.DATE	13LOA
No				

D. COST & SERVICES

1.C&B	2.CoC	3.CoP	4.HND CHG	5.G&S	6.DOC. CH

7.COO	8.R & LF	9.OTH COST	10.LD / ULD	11.WS	12.OTC	13.MISC CHARGE	14.ASS. VALUE
						11891.64	4344054.19

E. ITEM DETAILS

1.S NO.	2.CTH	3.DESCRIPTION	4.UNIT PRICE	5.QUANTITY	6.UQC	7.AMOUNT
1	40059990	UNVULCANISED RUBBER COMPOUND (GRADE C&D) (TOTAL 57940 LBS)	.500449	26281.142000	KGS	13152.37
2	40059990	UNVULCANISED RUBBER COMPOUND (GRADE C&D) (TOTAL 59922 LBS)	.500449	27180.162000	KGS	13602.28
3	40059990	UNVULCANISED RUBBER COMPOUND (GRADE C&D) (TOTAL 59900 LBS)	.500449	27170.183000	KGS	13597.29

GLOSSARY

A : LC - Letter of Credit; **B** : AD - Authorized Dealer; **C** : HSS - High Sea Sale; **D** : C&B Commission & Brokerage, CoC - Cost of Container,CoP - Co of Packing, HND CHG - Handling Charges, G&S - Goods and Service input cost, DOC CH - Document Charges, CoO - Country of Origin Certificate, R&LF - Royalty and Licence Fees, LD/ULD - Loading Unloading Charges, WS - Warranty Services, OTC - Other Costs, CTH - Customs Tariff Head, UQC - Unit Quantity Code

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD

BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	5643686	24/04/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	3	3
PKG	78	G.WT (KGS)	81649

BE0260420231823

PART - III - DUTIES

A. ITEM DETAILS

1.INVSNO	2.ITEMSN	3.CTH	4.CETH	5.ITEM DESCRIPTION	6.FS	7.PQ	8.DC	9.WC	10.AQ
1	1	40059990	NOEXCISE	UNVULCANISED RUBBER COMPOUND (GRADE C&D) (TOTAL 57940 LBS)	N	N	N	N	N

11.UPI	12.COO	13.C.QTY	14.C.UQC	15.S.QTY	16.S.UQC	17.SCH	18.STND/PR	19.RSP	20.REIMP	21.PROV	22.END USE
.500449	US	26281.142	KGS	26281.14	KGS		S				GNX100

23.PRODN	24.CNTRL	25.QUALFR	26.CONTNT	27.STMNT	28.SUP DOCS	29.ASSESS VALUE	30. TOTAL DUTY
N	N	Y	N	N	Y	1415907.23	714325.2

B. ITEM DUTY

DUTY	1. BCD	2.ACD	3.SWS	4.SAD	5.IGST	6.G. CESS	7.ADD	8.CVD	9.SG	10.T. VALUE
Notn No.					001/2017	001/2017				
Notn SNo.					III115	56				
Rate	25		10		18	0		0		
Amount	353976.8		35397.7		324950.7	0	0	0		
Duty Fg					0	0				

C. OTHER DUTIES

DUTY	1.SP EXD	2.CHCESS	3.TTA	4.CESS	5.CAIDC	6.EAIDC	7.CUS EDC	8.CUS HEC	9.NCD	10.AGGR
Notn No.					011/2021					
Notn SNo.					17					
Rate					0		0	0		
Amount					0		0	0		
Duty Fg					353976.81					0

A. ITEM DETAILS

1.INVSNO	2.ITEMSN	3.CTH	4.CETH	5.ITEM DESCRIPTION	6.FS	7.PQ	8.DC	9.WC	10.AQ
1	2	40059990	NOEXCISE	UNVULCANISED RUBBER COMPOUND (GRADE C&D) (TOTAL 59922 LBS)	N	N	N	N	N

11.UPI	12.COO	13.C.QTY	14.C.UQC	15.S.QTY	16.S.UQC	17.SCH	18.STND/PR	19.RSP	20.REIMP	21.PROV	22.END USE
.500449	US	27180.162	KGS	27180.16	KGS		S	N	N		GNX100

23.PRODN	24.CNTRL	25.QUALFR	26.CONTNT	27.STMNT	28.SUP DOCS	29.ASSESS VALUE	30. TOTAL DUTY
N	N	Y	N	N	N	1464342.29	738760.8

B. ITEM DUTY

DUTY	1. BCD	2.ACD	3.SWS	4.SAD	5.IGST	6.G. CESS	7.ADD	8.CVD	9.SG	10.T. VALUE
Notn No.					001/2017	001/2017				
Notn SNo.					III115	56				
Rate	25		10		18	0		0		
Amount	366085.6		36608.6		336066.6	0	0	0		
Duty Fg					0	0				

C. OTHER DUTIES

DUTY	1.SP EXD	2.CHCESS	3.TTA	4.CESS	5.CAIDC	6.EAIDC	7.CUS EDC	8.CUS HEC	9.NCD	10.AGGR
Notn No.					011/2021					
Notn SNo.					17					
Rate					0		0	0		
Amount					0		0	0		
Duty Fg					366085.57					0

A. ITEM DETAILS

1.INVSNO	2.ITEMSN	3.CTH	4.CETH	5.ITEM DESCRIPTION	6.FS	7.PQ	8.DC	9.WC	10.AQ
1	3	40059990	NOEXCISE	UNVULCANISED RUBBER COMPOUND (GRADE C&D) (TOTAL 59900 LBS)	N	N	N	N	N

11.UPI	12.COO	13.C.QTY	14.C.UQC	15.S.QTY	16.S.UQC	17.SCH	18.STND/PR	19.RSP	20.REIMP	21.PROV	22.END USE
.500449	US	27170.183	KGS	27170.18	KGS		S	N	N		GNX100

23.PRODN	24.CNTRL	25.QUALFR	26.CONTNT	27.STMNT	28.SUP DOCS	29.ASSESS VALUE	30. TOTAL DUTY
N	N	Y	N	N	N	1463804.67	738489.5

B. ITEM DUTY

DUTY	1. BCD	2.ACD	3.SWS	4.SAD	5.IGST	6.G. CESS	7.ADD	8.CVD	9.SG	10.T. VALUE
Notn No.					001/2017	001/2017				
Notn SNo.					III115	56				
Rate	25		10		18	0		0		
Amount	365951.2		36595.1		335943.2	0	0	0		
Duty Fg					0	0				

C. OTHER DUTIES

DUTY	1.SP EXD	2.CHCESS	3.TTA	4.CESS	5.CAIDC	6.EAIDC	7.CUS EDC	8.CUS HEC	9.NCD	10.AGGR
Notn No.					011/2021					
Notn SNo.					17					
Rate					0		0	0		
Amount					0		0	0		
Duty Fg					365951.17					0

GLOSSARY

A : INVSNO - Invoice Sr. No., UPI - Unit Price Invoiced, C.Qty - Commercial Quantity, S.Qty - Standard Quantity, FS - Food Safety and Standards Authority of India, PQ - Plant Quarantine, DC - Central Drugs Standard Control Organisation, WC - WildLife Crime Control Bureau , AQ - Animal Quarantine and Certification Services, SCH - Scheme Code

INDIAN CUSTOMS

PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD
BILL OF ENTRY FOR HOME CONSUMPTION

Port Code	BE No	BE Date	BE Type
INBFR6	5643686	24/04/2023	H
IEC/Br	0505059665/0	FIRST COPY	
GSTIN/TYPE	06AAWFS5809F1ZR/G		
CB CODE	AHOPG1315MCH001		
TYPE	INV	ITEM	CONT
Nos	1	3	3
PKG	78	G.WT (KGS)	81649

BE0260420231823

PART - IV - ADDITIONAL DETAILS

OTHER ADDITIONAL INFORMATION

A. SVB DETAILS

1.INVSNO	2.ITMSNO	3.REF NO	4. REF DT	5. PRT CD	6.LAB	7.P/F	8.LOAD DATE	9.P/F

B. PREVIOUS BEs

1.INVSNO	2.ITMSNO	3. BE NO	4. BE DATE	5. PRT CD	6.UNITPRICE	7.CURRENCY CODE

C. RE-IMPORT AFTER EXPORT

1.INVSNO	2.ITMSNO	3.NOTN NO	4.SLNO	5.FRT	6.INS	7.DUTY	8.SB NO	9.SB DT	10.PORTCD	11.SINV	12.SITEMN

D. ITEM MANUFACTURER/PRODUCER/GROWER DETAILS

1.INVSNO	2.ITMSNO	3.TYPE	4.MANUFACT CD	5.SOURCE CY	6.TRANS CY	7.ADDRESS

E. ACCESSORY STATUS

1.INVSNO	2.ITMSNO	3.ACESSORY ITEM DETAILS

F. LICENCE DETAILS

1.INVSNO	2.ITMSNO	3.LIC SLNO	4.LIC NO	5.LIC DATE	6.CODE	7.PORT	8.DEBIT VALUE	9.QTY	10.UQC	11.DEBIT DUTY

G. CERTIFICATE DETAILS

1.CERTIFICATE NUMBER	2.DATE	3.TYPE

H.HSS DETAILS

1.PRC LEVEL	2.IEC	3.BRANCH SLNO

I. SINGLE WINDOW DECLARATION

1.INVSN	2.ITMSNO	3.INFO TYP	4.QUALIFIER	5.INFO CD	6.INFO TEXT	7.INFO MSR	8.UQC
1	1	CHR	SQC			26281.142	KGS
1	2	CHR	SQC			27180.162	KGS
1	3	CHR	SQC			27170.183	KGS

J. SINGLE WINDOW DECLARATION - CONSTITUENTS

1.INVSN	2.ITMSNO	3.C SNO	4.NAME	5.CODE	6.PERCENTAGE	7.YIELD PCT	8.ING

K. SINGLE WINDOW DECLARATION - CONTROL

1.INVSN	2.ITMSNO	3.CONTROL TYPE	4.LOCATION	5.SRT DT	6.END DT	7.RES CD	8.RES TEXT

L. SUPPORTING DOCUMENTS

1.INVSN	2.ITMSNO	3.TYP	4.ICEGATE ID	5.IRN	6.DOC CODE	7.ISSUE PLACE	8.ISSUE DT	9.EXP DT
0	0	70500	PROFEXIMDELHI	2023042200063330		DELHI	22-APR-23	
1	0	38000	PROFEXIMDELHI	2023042200063331		DELHI	22-APR-23	
1	0	27100	PROFEXIMDELHI	2023042200063332		DELHI	22-APR-23	
1	1	10100	PROFEXIMDELHI	2023042600063875		DELHI	26-APR-23	

M. CONTAINER DETAILS

1.CONTAINER NUMBER	2.TRUCK NUMBER	3.SEAL NUMBER	4.FCL/LCL
HLBU1550304		N.A.	F
HLBU1917750		N.A.	F
HLBU2533338		N.A.	F

N. INVOICE DETAILS

1. S NO	2. INVOICE NO	3. INVOICE AMOUNT	4. CUR
1	MSP2023-101	40351.97	USD

GLOSSARY

A : Ref No - SVB Reference Number, Ref Dt - SVB Reference Date; **F** : Code - Licence Scheme Code; **G** : PRC - Preceding; **J** : ING - Ingredient
K : RES CD - Control Result Code, RES TXT - Control Result Text

INDIAN CUSTOMS	Port Code	BE No	BE Date	BE Type
	INBFR6	5643686	24/04/2023	H
	IEC/Br	0505059665/0	FIRST COPY	
	GSTIN/TYPE	06AAWFS5809F1ZR/G		
PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD	CB CODE	AHOPG1315MCH001		
	TYPE	INV	ITEM	CONT
	Nos	1	3	3
BILL OF ENTRY FOR HOME CONSUMPTION	PKG	78	G.WT (KGS)	81649

BE0260420231823

PART - V - OTHER COMPLIANCES

COMPLIANCES

A.EXAMINATION ORDER

B.EXAMINATION INSTRUCTIONS

B1. PGA EXAMINATION INSTRUCTIONS

Inv No	Item No	Agency	Status

C.COMPULSORY COMPLIANCE

D. AC REMARKS

E. EXAMINATION REPORT

F.SUPERINTENDENT COMMENTS

OOC No

OOC Date

INDIAN CUSTOMS	Port Code	BE No	BE Date	BE Type
	INBFR6	5643686	24/04/2023	H
	IEC/Br	0505059665/0	FIRST COPY	
	GSTIN/TYPE	06AAWFS5809F1ZR/G		
PORT : ICD GRFL, VILLAGE PIYALA FARIDABAD	CB CODE	AHOPG1315MCH001		
	TYPE	INV	ITEM	CONT
	Nos	1	3	3
BILL OF ENTRY FOR HOME CONSUMPTION	PKG	78	G.WT (KGS)	81649

BE0260420231823

PART - VI - DECLARATION

A.DECLARATION STATEMENT

Declaration for 0/0: I/We declare that the contents of the above mentioned invoice(s) and documents are true and correct in every respect.I/We have not received and do not know of any other documents or information showing a different description, quantity, price, value, of the said goods and that if at any time hereafter I/We discover any document / information showing different facts, I/We will immediately make the same known to the Commissioner of Customs.
Declaration for 0/0: I/We declare that the contents of this Bill of Entry for goods imported against above mentioned Bill of Lading/ Airway Bill /Lorry Receipt/Railway Receipt numbers are in accordance with the above mentioned invoice(s) No(s)and other documents presented herewith.
Declaration for 1/0: I/We declare that the price paid or payable by the importer is as per the details provided above, and any price paid or payable in addition to the above will be settled with the seller at the end of a defined period by means of debit note / credit note (post ¿ import price adjustment), which are as per the contract attached as a supporting document.
Declaration for 1/0: I/We declare that there are no payments actually paid or payable for the imported goods by way of cost and services [in terms of Rules 10(1)(a)(i), Rule 10(1)(a)(ii), Rule 10 (1) (a) (iii) and Rule 10 (1) (b) of Customs Valuation Rules, 2007], Royalty / Licence Fee / subsequent resale or use of goods /other payment as a condition of sale [(Please see Rule 10 (1) (c), (d) & (e) of Customs Valuation Rules, 2007] other than those declared in the invoice which are mentioned as miscellaneous charges in this Bill of Entry.

Declaration for 1/0: I/We declare that all conditions or restrictions, if any, imposed by the seller of any third party on the disposition or use of the imported goods [as per proviso to Rule 3(2)) of the Customs Valuation Rules, 2007] are specified above.

B. AUTHORIZED SIGNATORY

DATE

PLACE AUTHORISED SIGNATORY CHA NAME :M/S PROFESSIONAL EXIM

Original (Customs copy)
Indian Customs EDI System - Imports V1.5R001
V1.5R001
BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INBFR6]________CHA : AHOPG1315MCH001 [M/S PROFESSIONAL EXIM]
BE No/Dt./cc/Typ:6197876/31/05/2023/N/H
Importer Details :0505059665 PAN : AAWFS5809FFT001 AD Code : 6380006
SINGLA POLYMERS
0 :2.5 KM,
BASAI ROAD,
GURGAON 122001 Payment Method : Transaction

LocalIGM No :3779125/29/05/2023 29/05/2023 Port Of Loading :Savannah
Gateway IGM No:2344908 Date:26/05/2023 Port of Reporting:INMUN1
Cntry Of Orgn.: UNITED STATES Cntry Of Consgn.:
BL No : HLCUBSC2304BGAH8 H/BL No :
Date : 30/04/2023 Date :
No. Of Pkgs. : 68 PLT Gross Wt. : 79264.000 KGS
Marks:AS PER BL
& Nos

Inv No & Dt. : MSP2023-102 18/04/2023 GLOBAL ALLIANCE LLC
Inv Val : 36357.01 USD TOI: CIF 4990 FULTON INDUSTRIAL BLVD SW ATLA
Freight : 0.00 NTA, GA 30336
Insurance : 0.00
SVB Load(Ass): Cust. House: US -
SVB Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
Misc. Charges: 0.00 10972.29 USD
Discount Rate: 0.00 Discount Amount: 0.00
EDD : 0.00 XBE Duty FG Int.: 0.00
Third Party:

\- BuyerSeller Reltd : No
Item Details
Exchange rate: 1.00 USD = 83.3000 INR

Slno / Qty / Unit	RITC	Description / Unit Price / Ass Val	CTH / CETH	C.Notn C.NSNO / E.Notn E.NSNO	RSP / Cus Dty Rt / Exc Dty Rt	Load PROV / BCD amt(Rs) / CVD amt(Rs)
1	40059990	UNVULCANIZED RUBBER COMPOUND (GRADE C/D) (TOTAL 60 ,240 LBS)				
27324.40		0.460766	40059990		25.00 %	341317.10
L		30.000 Rs/KGS				
		Cus AIDC		011/2021 17	0.00%	0.00
KGS		1365268.51	NOEXCISE		0.00 %	0.00
		Educational Cess on CVDs :			0.00 %	0.00
Sec & Higher Edu. Cess on CVD :					0.00 %	0.00
		Customs Educational Cess :			0.00 %	0.00
Customs Sec & Higher Edu. Cess :					0.00 %	0.00
Social Welfare Surcharge:					10.00 %	34131.70
		IGST		001/2017 III115	18.00 %	313329.09
		GST Cess		001/2017 56	0.00 %	0.00

Rs. 1365268.51 Page Total Rs. 688777.90

Declaration
1. I/We Certify that the above entries are correct.
2. I/We further declare that wherever the RSP is applicable same has been truthfully declared

CHA Importer
M/S PROFESSIONAL EXIM SINGLA POLYMERS
Signature Signature

...continued on page:2

Indian Customs EDI System - Imports V1.5R001

V1.5R001

BILL OF ENTRY FOR HOME CONSUMPTION

```
[Custom Stn: INBFR6]________CHA : AHOPG1315MCH001 [M/S PROFESSIONAL EXIM         ]
BE No/Dt./cc/Typ:6197876/31/05/2023/N/H
Importer Details :0505059665  PAN : AAWFS5809FFT001      AD Code : 6380006
SINGLA POLYMERS
Inv No & Dt. : MSP2023-102 18/04/2023           GLOBAL ALLIANCE LLC
                              Item Details
-------------------------------------------------------------------------------
slno  RITC       Description                          RSP             Load  PROV
Qty              Unit Price     CTH    C.Notn C.NSNO   Cus Dty Rt   BCD amt(Rs.)
Unit             Ass Val        CETH   E.Notn E.NSNO   Exc Dty Rt   CVD amt(Rs.)
-------------------------------------------------------------------------------
2     40059990  UNVULCANIZED RUBBER COMPOUND (GRADE C/D) (TOTAL 57
,000 LBS)
25854.76         0.460766      40059990                 25.00 %     322959.40
         L        30.000 Rs/KGS
            Cus AIDC                  011/2021 17       0.00%          0.00
KGS             1291837.75     NOEXCISE                  0.00 %          0.00
         Educational Cess on CVDs   :                    0.00 %          0.00
Sec & Higher Edu. Cess on CVD       :                    0.00 %          0.00
         Customs Educational Cess   :                    0.00 %          0.00
Customs Sec & Higher Edu. Cess      :                    0.00 %          0.00
Social Welfare Surcharge:                               10.00 %      32295.90
            IGST                      001/2017 III115   18.00 %     296476.81
            GST Cess                  001/2017 56        0.00 %          0.00
-------------------------------------------------------------------------------
      Rs.    2657106.26             Page Total          Rs.     1340510.00
-------------------------------------------------------------------------------
```

Declaration

1. I/We Certify that the above entries are correct.
2. I/We further declare that wherever the RSP is applicable same has been truthfully declared

CHA	Importer
M/S PROFESSIONAL EXIM	SINGLA POLYMERS
Signature	Signature

...continued on page:3

---[NIC]-----

Indian Customs EDI System - Imports V1.5R001

V1.5R001

BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INBFR6]________CHA : AHOPG1315MCH001 [M/S PROFESSIONAL EXIM]
BE No/Dt./cc/Typ:6197876/31/05/2023/N/H
Importer Details :0505059665 PAN : AAWFS5809FFT001 AD Code : 6380006
SINGLA POLYMERS
Inv No & Dt. : MSP2023-102 18/04/2023 GLOBAL ALLIANCE LLC

Item Details

```
-------------------------------------------------------------------------------
slno  RITC       Description                               RSP            Load  PROV
Qty              Unit Price     CTH      C.Notn C.NSNO     Cus Dty Rt     BCD amt(Rs.)
Unit             Ass Val        CETH     E.Notn E.NSNO     Exc Dty Rt     CVD amt(Rs.)
-------------------------------------------------------------------------------
3     40059990  UNVULCANIZED RUBBER COMPOUND (GRADE C/D) (TOTAL 56
,717 LBS)
25726.40         0.460766       40059990                   25.00 %        321356.00
         L       30.000 Rs/KGS
            Cus AIDC                     011/2021 17       0.00%            0.00
KGS              1285423.87     NOEXCISE                    0.00 %          0.00
         Educational Cess on CVDs    :                      0.00 %          0.00
Sec & Higher Edu. Cess on CVD        :                      0.00 %          0.00
         Customs Educational Cess    :                      0.00 %          0.00
Customs Sec & Higher Edu. Cess       :                      0.00 %          0.00
Social Welfare Surcharge:                                  10.00 %       32135.60
            IGST                         001/2017 III115   18.00 %      295004.81
            GST Cess                     001/2017 56        0.00 %          0.00
-------------------------------------------------------------------------------
      Rs.    3942530.13                 Page Total        Rs.     1989006.40
      Rs.    3942530.13             Inv. Gross Total      Rs.     1989006.40
               Rs.      3942530.13    BE Gross Total      Rs.     1989006.40
BCD            Rs.       985632.50    NCD Duty            Rs.           0.00
ANTID          Rs.            0.00    SAFEGUARD Duty      Rs.           0.00
CVD            Rs.            0.00    Sch 2 Spl Excise Duty Rs.         0.00
CESS           Rs.            0.00    GSIA                Rs.           0.00
TTA            Rs.            0.00
Edu. Cess CVD  Rs.            0.00    Customs Edu. Cess   Rs.           0.00
Health CVD     Rs.            0.00    Addl Duty - (Imports) Rs.         0.00
SHE. Cess CVD  Rs.            0.00    SH Cust Edu. Cess   Rs.           0.00
-------------------------------------------------------------------------------
Duty Payable:                                             Rs.     1989007
Rs.  Nineteen Lakh Eighty Nine Thousand and Seven only
-------------------------------------------------------------------------------
```

Container Details

1 3779125 F HLXU8506126 2 3779125 F HLXU8612766 3 3779125 F TGHU6423413

GSTIN Details

Document No	Typ State Cd/Name	IGST Ass.val	IGST Amt	GST Cess Amt
06AAWFS5809F1ZR	G 06 Haryana	5026726	904811	0

Declaration
1. I/We Certify that the above entries are correct.
2. I/We further declare that wherever the RSP is applicable same has been truthfully declared

CHA
M/S PROFESSIONAL EXIM

Importer
SINGLA POLYMERS

Signature

Signature

--[NIC]-----

3/ 3

Original (Customs copy)
Indian Customs EDI System - Imports V1.5R001
V1.5R001
BILL OF ENTRY FOR HOME CONSUMPTION

[Custom Stn: INBFR6]________CHA : AHOPG1315MCH001 [M/S PROFESSIONAL EXIM]
BE No/Dt./cc/Typ:2653797/29/09/2022/N/H
Importer Details :0505059665 PAN : AAWFS5809FFT001 AD Code : 6380006
SINGLA POLYMERS
0 :2.5 KM,
BASAI ROAD,
GURGAON 122001 Payment Method : Transaction

LocalIGM No :3662866/28/09/2022 28/09/2022 Port Of Loading :Savannah
Gateway IGM No:2322703 Date:25/09/2022 Port of Reporting:INMUN1
Cntry Of Orgn.: UNITED STATES Cntry Of Consgn.:
BL No : HLCUBSC2208BERR4 H/BL No :
Date : 29/08/2022 Date :
No. Of Pkgs. : 21 PLT Gross Wt. : 25115.000 KGS
Marks:AS PER BL
& Nos

Inv No & Dt. : MSP2022-101 16/08/2022 GLOBAL ALLIANCE LLC
Inv Val : 16170.29 USD TOI: CI 4990 FULTON INDUSTRIAL BLVD SW ATLA
Freight : 20.00 %0.000000 NTA, GA 30336
Insurance : 0.00
SVB Load(Ass): Cust. House: US -
SVB Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
Misc. Charges: 0.00 700.00 USD
Discount Rate: 0.00 Discount Amount: 0.00
EDD : 0.00 XBE Duty FG Int.: 0.00
Third Party:

- BuyerSeller Reltd : No
Item Details
Exchange rate: 1.00 USD = 80.4000 INR

Slno / Qty / Unit	RITC	Description / Unit Price / Ass Val	CTH / CETH	C.Notn C.NSNO / E.Notn E.NSNO	RSP / Cus Dty Rt / Exc Dty Rt	Load PROV / BCD amt(Rs) / CVD amt(Rs)
1	40059990	UNVULCANIZED RUBBER COMPOUND (GRADE C/D) (TOTAL 53 544 LBS)				
24287.15		0.665796	40059990		10.00 %	162764.50
		Cus AIDC		011/2021 17	0.00%	0.00
KGS		1627645.31	NOEXCISE		0.00 %	0.00
		Educational Cess on CVDs :			0.00 %	0.00
Sec & Higher Edu. Cess on CVD :					0.00 %	0.00
		Customs Educational Cess :			0.00 %	0.00
Customs Sec & Higher Edu. Cess :					0.00 %	0.00
Social Welfare Surcharge:					10.00 %	16276.50
		IGST		001/2017 III115	18.00 %	325203.50
		GST Cess		001/2017 56	0.00 %	0.00

Rs.	1627645.31		Page Total	Rs.	504244.50
Rs.	1627645.31		Inv. Gross Total	Rs.	504244.50
	Rs.	1627645.31	BE Gross Total	Rs.	504244.50
BCD	Rs.	162764.50	NCD Duty	Rs.	0.00
ANTID	Rs.	0.00	SAFEGUARD Duty	Rs.	0.00
CVD	Rs.	0.00	Sch 2 Spl Excise Duty	Rs.	0.00
CESS	Rs.	0.00	GSIA	Rs.	0.00
TTA	Rs.	0.00			
Edu. Cess CVD	Rs.	0.00	Customs Edu. Cess	Rs.	0.00
Health CVD	Rs.	0.00	Addl Duty - (Imports)	Rs.	0.00
SHE. Cess CVD	Rs.	0.00	SH Cust Edu. Cess	Rs.	0.00

Duty Payable: Rs. 504246
Rs. Five Lakh Four Thousand Two Hundred and Forty Six only

Container Details

1 3662866 F HLBU2510482

GSTIN Details

Document No	Typ	State Cd/Name	IGST Ass.val	IGST Amt	GST Cess Amt
06AAWFS5809F1ZR	G	06 HARYANA	1806686	325204	0

Declaration
1. I/We Certify that the above entries are correct.
2. I/We further declare that wherever the RSP is applicable same has been truthfully declared

CHA
M/S PROFESSIONAL EXIM

Signature

Importer
SINGLA POLYMERS

Signature

--------[NIC]-----

Original Copy For Buyer

E-Invoice QR Code

TAX INVOICE

P.M.Sales

PLOT NO.131, SECTOR-3, IMT MANESAR
GURGAON-HARYANA 122050
GSTIN : 06AAOPM4583G1ZD
Tel. : 9899892001 email : parulmukhi@gmail.com
(Registered as MSME Udyam No. HR-05-0020138)

Party Details :
SINGLA POLYMERS
2.5 Km, Basai Road,
Gurgram
PIN-122001

GSTIN / UIN : 06AAWFS5809F1ZR
Po. No. :

Invoice No.	:	PMS-466
Dated	:	30-09-2023
Place of Supply	:	Haryana (06)
Reverse Charge	:	N
GR/RR No.	:	
Transport	:	SELF
Vehicle No.	:	HR55AN7543
Station	:	GURUGRAM
E-Way Bill No.	:	311664154704

IRN : 8446129963df65e5c8d5e9270bb4173b206579f62e85fcf64e9fcb74c650659f **Ack.No.** : 132316111032105 **Ack. Date** : 30-09-2023

Order No. :

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	Amount(Rs.)
1.	ELASTO 710 DURM 205 KG 2050 KG	27101980	10.00	DRUM	15,990.00	1,59,900.00

			1,59,900.00
Add : SGST	@	9.00 %	14,391.00
Add : CGST	@	9.00 %	14,391.00
	Grand Total		**1,88,682.00**

Tax Rate	Taxable Amt.	CGST Amt.	SGST Amt.	Total Tax
18%	1,59,900.00	14,391.00	14,391.00	28,782.00

Rupees One Lakh Eighty Eight Thousand Six Hundred Eighty Two Only
Remarks

Bank Details : A/C NO-922020062015632, BANK- AXIS BANK LTD., IFSC-UTIB0000207,BRANCH-JANAKPURI
UPI ID- mab.037212002070181@axisbank

Terms & Conditions
E.& O.E.
1. Goods once sold will not be taken back.
2. Interest @ 18% p.a. will be charged if the payment is not made with in the stipulated time.
3. Subject to 'Haryana' Jurisdiction only.

PAYMENT QR CODE

Receiver's Signature :

For P.M.Sales
For P.M. SALES
Authorised Signatory
Authorised Signatory

TAX INVOICE

(DUPLICATE FOR TRANSPORTER)

CHEMTECH (INDIA)
67, SHAKTI APPARTMENTS,
ASHOK VIHAR PHASE - III,
DELHI - 110052
GSTIN/UIN: 07ADWPJ9137G1Z0
State Name : Delhi, Code : 07
E-Mail : ctindia@gmail.com

Invoice No. **CTI/613/2023-24**	Dated **6-Feb-2024**
Delivery Note	Mode/Terms of Payment **Immediate**
Supplier's Ref.	Other Reference(s)
Buyer's Order No. **telephonic**	Dated **1-Feb-2024**
Despatch Document No.	Delivery Note Date
Despatched through **By Transport**	Destination **Gurugram**
Terms of Delivery	

Consignee
Singla Polymer
2.5 Km. Basairoad, Vikas Nagar ,
Near Sector- 10 Govt College.
Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Buyer (if other than consignee)
Singla Polymer
2.5 Km. Basairoad, Vikas Nagar ,
Near Sector- 10 Govt College.
Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	PVI *10 Bags*	38121000	200.000 Kgs.	600.00	Kgs.	1,20,000.00
	Cartage					300.00
	Igst Output 18%					21,654.00
	Total		200.000 Kgs.			₹ 1,41,954.00

E & O.E

Amount Chargeable (in words)
Rupees One Lakh Forty One Thousand Nine Hundred Fifty Four Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
38121000	1,20,300.00	18%	21,654.00	21,654.00
Total	1,20,300.00		21,654.00	21,654.00

Tax Amount (in words) : **Rupees Twenty One Thousand Six Hundred Fifty Four Only**

Company's PAN : ADWPJ9137G

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.Terms and Condtions : 1) Goods Once Sold will not be taken back. 2) We are not responsible for any loss or damage during goods in transit. 3) Our responsibility Ceases as goods leaves our godown. 4) Interest @ 24 % PA will be charged if the bill is not paid within 30 days from the date of our bill.

Company's Bank Details
Bank Name : STATE BANK OF INDIA
A/c No. : 30135660438
Branch & IFS Code : Bharat Nagar, Sri Nagar Colony & SBIN0007783

for CHEMTECH (INDIA)

Authorised Signatory

SUBJECT TO DELHI JURISDICTION

This is a Computer Generated Invoice

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

CHEMTECH (INDIA)
67 SHAKTI APPARTMENTS,
ASHOK VIHAR PHASE III,
DELHI 110052
GSTIN/UIN 07ADWPJ9137G1Z0
State Name : Delhi, Code : 07
E-Mail ctindia@gmail.com

Invoice No. **CTI/543/2023-24**	Dated **29-Dec-2023**
Delivery Note	Mode/Terms of Payment **Immediate**
Supplier's Ref.	Other References
Buyer's Order No. **telephonic**	Dated **29-Dec-2023**
Despatch Document No.	Delivery Note Date
Despatched through **By Transport**	Destination **Gurugram**
Terms of Delivery	

Consignee
Singla Polymer
2.5 Km. Basairoad, Vikas Nagar ,
Near Sector- 10 Govt College,
Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Buyer (if other than consignee)
Singla Polymer
2.5 Km. Basairoad, Vikas Nagar ,
Near Sector- 10 Govt College,
Gurugram
GSTIN/UIN 06AAWFS5809F1ZR
State Name Haryana, Code : 06

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**CBS** *4 Bags*	38121000	100.000 Kgs.	325.00	Kgs	32,500.00
2	**MBTS** *2 Bags*	38121000	50.000 Kgs.	310.00	Kgs	15,500.00
3	**PVI** *4 Bags*	38121000	80.000 Kgs.	680.00	Kgs	54,400.00
4	**STRUCK N** *1 Can*	34039900	50.000 Kgs.	86.00	Kgs	4,300.00
						1,06,700.00
	Cartage					250.00
	Igst Output 18%					19,251.00
	Total		280.000 Kgs.			₹ 1,26,201.00

E. & O.E

Amount Chargeable (in words)
Rupees One Lakh Twenty Six Thousand Two Hundred One Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
38121000	1,02,639.93	18%	18,475.19	18,475.19
34039900	4,310.07	18%	775.81	775.81
Total	1,06,950.00		19,251.00	19,251.00

Tax Amount (in words) **Rupees Nineteen Thousand Two Hundred Fifty One Only**

Company's PAN **ADWPJ9137G**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct Terms and Condtions : 1) Goods Once Sold will not be taken back 2) We are not responsible for any loss or damage during goods in transit. 3) Our responsibility Ceases as goods leaves our godown. 4) Interest @ 24 % PA will be charged if the bill is not paid within 30 days from the date of our bill.

Company's Bank Details
Bank Name **STATE BANK OF INDIA**
A/c No. **30135660438**
Branch & IFS Code : **Bharat Nagar, Sri Nagar Colony & SBIN0007783**

for CHEMTECH (INDIA)

Authorised Signatory

SUBJECT TO DELHI JURISDICTION

This is a Computer Generated Invoice

TAX INVOICE (ORIGINAL FOR RECIPIENT) e-Invoice

IRN : 039f78136dcabf7a945cd15f88dd45a61c71e8cc-905886a39bcaac837accedca
Ack No : 172313997991676
Ack Date : 9-Dec-23

Goel Minerals & Chemicals
Reg Office:-1762-A-1418,Gali Chulley Wali,
Sadar Bazar, Delhi-110006
WAREHOUSE (1): Kh. No 230, Vill-Alipur, Delhi-36
WAREHOUSE (2): Kh. No 757,Vill-Burari, Delhi-84
GSTIN/UIN: 07AAXFG5495L1ZD
State Name : Delhi, Code : 07
E-Mail : gmcgmpl@yahoo.co.in

Invoice No. GMC/23-24/3668	e-Way Bill No 701389009229	Dated 9-Dec-23
Delivery Note		Mode/Terms of Payment
Reference No. & Date.		Other References
Buyer's Order No.		Dated
Dispatch Doc No.		Delivery Note Date
Dispatched through **Self Pickup**		Destination **Gurgaon**
Bill of Lading/LR-RR No.		Motor Vehicle No **HR55AL9970**
Terms of Delivery		

Consignee (Ship to)
SINGLA POLYMERS
2.5 KM BASAI ROAD, SEC-9,
GURGAON-122001 (HR)
PH. NO. 9999319917
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Buyer (Bill to)
SINGLA POLYMERS
2.5 KM BASAI ROAD, SEC-9,
GURGAON-122001 (HR)
PH. NO. 9999319917
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Sl	Description of Goods	HSN/SAC	GST Rate	Alt. Quantity	Quantity	Rate	per	Disc. %	Amount
1	**Pilcure MOR (25 Kg)**	38121000	18 %	**4 Bag**	**100.000 Kgs**	475.00	Kgs		47,500.00
	Output IGST								8,550.00
	Total			**4 Bag**	**100.000 Kgs**				₹ **56,050.00**

Amount Chargeable (in words) *E & OE*
INR Fifty Six Thousand Fifty Only

Remarks:
INV NO. GMC/23-24/3668
Company's PAN **AAXFG5495L**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Customer's Seal and Signature

Company's Bank Details
A/c Holder's Name : **Goel Minerals & Chemicals**
Bank Name : **HDFC BANK LTD**
A/c No. : **59209810024670**
Branch & IFS Code : **SHAKTI NAGAR EXT.,DELHI-52 & HDFC0001392**
SWIFT Code :

for Goel Minerals & Chemicals

Authorised Signatory

SUBJECT TO DELHI JURISDICTION

This is a Computer Generated Invoice

e-Way Bill

E-Way Bill No:	721399961168
E-Way Bill Date:	24-01-2024 02:48 PM
Generated By:	07ADWPJ9137G1Z0 CHEMTECH INDIA
Valid From:	24-01-2024 02:48 PM [41KM]
Valid Until:	24-01-2024

IRN Details

IRN:	5e5fe6a800031597a5c366ff1a4b91718e2ab60ea560cc34f8188e194dfe7cd7
Ack No:	172414270753810
Ack Date:	24-01-2024 02:47 PM

Part - A

GSTIN of Supplier	07ADWPJ9137G1Z0 CHEMTECH INDIA
Place of Dispatch	DELHI DELHI 110052
GSTIN of Recipient	06AAWFS5809F1ZR Singla Polymer
Place of Delivery	Gurugram HARYANA 122001
Document No.	CTI/592/2023-24
Document Date	24-01-2024
Transaction Type:	Regular
Value of Goods	58381.00
HSN Code	34039900-STRUCK N
Reason for Transportation	Outward - Supply
Transporter	08ACTPS5554N1ZI - S K GOLDEN GOODS TRANSPORT

Part - B

Mode	Vehicle / Trans Doc No & Dt.	From	Entered Date	Entered By	CEWB No. (If any)	Multi Veh.Info (If any)
Road	& 24-01-2024		24-01-2024	07ADWPJ9137G1Z0	-	-

721399961168

HR55AJ-5033
AK 3350

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

CHEMTECH (INDIA)
67, SHAKTI APPARTMENTS,
ASHOK VIHAR PHASE - III,
DELHI - 110052
GSTIN/UIN: 07ADWPJ9137G1Z0
State Name : Delhi, Code : 07
E-Mail : ctindia@gmail.com

Invoice No. **CTI/574/2023-24**	Dated **12-Jan-2024**
Delivery Note	Mode/Terms of Payment **Immediate**
Supplier's Ref.	Other Reference(s)
Buyer's Order No. **telephonic**	Dated **12-Jan-2024**
Despatch Document No.	Delivery Note Date
Despatched through **By Transport**	Destination **Gurugram**
Terms of Delivery	

Consignee
Singla Polymer
2.5 Km, Basairoad, Vikas Nagar ,
Near Sector- 10 Govt College,
Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Buyer (if other than consignee)
Singla Polymer
2.5 Km, Basairoad, Vikas Nagar ,
Near Sector- 10 Govt College,
Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**CBS** *4 Bags*	38121000	**100.000 Kgs.**	325.00	Kgs.	**32,500.00**
	Cartage					**200.00**
	Igst Output 18%					**5,886.00**
	Total		**100.000 Kgs.**			**₹ 38,586.00**

E. & O.E

Amount Chargeable (in words)
Rupees Thirty Eight Thousand Five Hundred Eighty Six Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
38121000	32,700.00	18%	5,886.00	5,886.00
Total	**32,700.00**		**5,886.00**	**5,886.00**

Tax Amount (in words) : **Rupees Five Thousand Eight Hundred Eighty Six Only**

Company's PAN : **ADWPJ9137G**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.Terms and Condtions : 1) Goods Once Sold will not be taken back. 2) We are not responsible for any loss or damage during goods in transit. 3) Our responsibility Ceases as goods leaves our godown. 4) Interest @ 24 % PA will be charged if the bill is not paid within 30 days from the date of our bill.

Company's Bank Details
Bank Name : **STATE BANK OF INDIA**
A/c No. : **30135660438**
Branch & IFS Code : **Bharat Nagar, Sri Nagar Colony & SBIN0007783**

for CHEMTECH (INDIA)

For
chemtech india

Authorised Signatory

SUBJECT TO DELHI JURISDICTION

This is a Computer Generated Invoice

Tax Invoice

(ORIGINAL FOR RECIPIENT) e-Invoice

IRN : 6caad0ea31f5fc748c93cb977402bee0a6036599181a6d-9b8ee6f7b9da4cd62c
Ack No. : 172414310424850
Ack Date : 31-Jan-24

M K ENTERPRISES
19/267-A, BASTI SARAI ROHILLA
OLD ROHTAK ROAD, DELHI--110035
Godown: Plot No. 18, Ground Floor
Khasra No 13/1,13/2 & 21/8, Street No. 7
Block E, Swaroop Nagar, Delhi-110042
Ph: 011-44798812, 9310498741
GSTIN/UIN: 07AACPJ7974Q1ZW
State Name : Delhi, Code : 07
E-Mail : manoj_rchem@yahoo.co.in

Invoice No.: GSTI-2001/23-24	e-Way Bill No.: 731401663519
Dated	31-Jan-24
Delivery Note	Mode/Terms of Payment: DUE
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through: TEMPO	Destination: GURGAON, HARYANA
Bill of Lading/LR-RR No.	Motor Vehicle No.: DL01LX9698
Terms of Delivery	

Consignee (Ship to)
SINGLA POLYMERS
2.5 KM BASAI ROAD, VIKAS NAGAR NEAR SEC-10
GOVT COLLEGE, GURGAON , HARYANA , 122001
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Buyer (Bill to)
SINGLA POLYMERS
2.5 KM BASAI ROAD, VIKAS NAGAR NEAR SEC-10
GOVT COLLEGE, GURGAON , HARYANA , 122001
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**ZINC OXIDE (Z.O.)** *16 BAGS X 25 KGS EACH*	28170010	18 %	**400.00 KG**	212.00	KG	**84,800.00**
	CARTAGE OUTWARD						**600.00**
	OUTPUT IGST						**15,372.00**
	Total			**400.00 KG**			**₹ 1,00,772.00**

Amount Chargeable (in words) *E. & O.E*

Indian Rupees One Lakh Seven Hundred Seventy Two Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
28170010	85,400.00	18%	15,372.00	15,372.00
Total	**85,400.00**		**15,372.00**	**15,372.00**

Tax Amount (in words) : **Indian Rupees Fifteen Thousand Three Hundred Seventy Two Only**

Company's Bank Details
Bank Name : **CANARA BANK**
A/c No. : **125005074823**
Branch & IFS Code : **TAGORE PARK, MODEL TOWN & CNRB0002592**

Company's PAN : **AACPJ7974Q**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct. REVERSE CHARGE APPLICABLE : NO

for M K ENTERPRISES

Authorised Signatory

This is a Computer Generated Invoice

Original Copy

GSTIN : 06AAMHP6414K1ZU
(Input Tax Credit is available to a taxable person against this copy)

TAX INVOICE

LATEX RECLAIMERS

17/140, KHEWAT NO. 715, KHATA NO. 884, QILA NO. 99/18/1
FRIENDS COLONY, KUNDLI, SONIPAT, HARYANA-131028
PAN : AAMHP6414K

Invoice No. : LR/23-24/216	Station : Gurugram
Dated : 30-01-2024	E-Way Bill No. : 351722055664
Place of Supply : Haryana (06)	GR/RR NO. :
Reverse Charge : N	Transport :
GR/RR No. :	Station :
Transport : .	VEHICLE NO :
Vehicle No. : DL01GC9970	

Billed to :
SINGLA POLYMERS
2.5 KM BASAI ROAD, BASAI ROAD, Gurugram
Haryana, 122001

GSTIN / UIN : 06AAWFS5809F1ZR

Shipped to :
SINGLA POLYMERS
2.5 KM BASAI ROAD, BASAI ROAD, Gurugram
Haryana, 122001

GSTIN / UIN : 06AAWFS5809F1ZR

IRN : 8e58c2ccd49c17cc7e59069c062532c9e60954f96b752314c6ae7d2df588b243 **Ack.No.** : 132417260650205 **Ack. Date** : 30-01-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	Amount(₹)
1.	RECLAIMED RUBBER HSN 40030000	40030000	10000.00	Kgs.	44.00	4,40,000.00
						4,40,000.00
	Add : CGST				@ 9.00 %	39,600.00
	Add : SGST				@ 9.00 %	39,600.00
	Grand Total		**10,000.00**	**Kgs.**	₹	**5,19,200.00**

HSN/SAC	Tax Rate	Taxable Amt.	CGST Amt.	SGST Amt.	Total Tax
40030000	18%	4,40,000.00	39,600.00	39,600.00	79,200.00

Rupees Five Lakh Nineteen Thousand Two Hundred Only

Terms & Conditions
E.& O.E.
1. Goods once sold will not be taken back.
2. Interest @ 18% p.a. will be charged if the payment is not made with in the stipulated time.
3. Subject to 'Haryana' Jurisdiction only.

E-Invoice QR Code

Receiver's Signature :

For LATEX RECLAIMERS

Authorised Signatory

TAX INVOICE

INVOICE NO. : 2023 - 24 / 195

ORIGINAL FOR BUYER **95**

MULTI AGENCIES

OFF. / GODOWN : C - 47, SHASHI GARDEN, DELHI - 110091.

E - mail : multiagencies@rediffmail.com ; Phone : +91 11 22794572 Mobile +91 9810080460

GSTIN NO. : 07ADHPB9355R2ZV

STATE CODE : 07

Date : 06-01-2024

BUYER	SHIP TO
Name : Singla Polymers	Name : Singla Polymers
Address : 2.5 Km. Basai Road, Vikas Nagar,	Address : 2.5 Km. Basai Road, Vikas Nagar,
(Near Government College, Sector - 10) Distt. Gurgaon	(Near Government College, Sector - 10) Distt. Gurgaon
State : Haryana	State : Haryana
State Code : 06	State Code : 06
GSTIN No. : 06AAWFS5809F1ZR	GSTIN No. : 06AAWFS5809F1ZR
Buyer 's Order No. / Date : Telephonic / 06-01-2024	
Mode of Transport : Tempo	Vehicle No. : DL01LL4500

S.No.	Product Description	HSN Code		Quantity		Rate / Kg.	Amount
				No. of Bags	Kgs.	Rs. | P	Rs. | P
1.	Diamond Sulf OT 20	2802		12	300	135.00	40,500.00

	0%	0.00
	Sub Total	40,500.00
	Add : Loading / Unloading	0.00
	Add : Freight (Local)	0.00
	Taxable Value	40,500.00
Add : SGST @	0%	0.00
Add : CGST @	0%	0.00
Add : IGST @	18%	7,290.00
	Rounded off	0.00
E - Way Bill No. :	Total Amount Rounded Off	47,790.00

Invoice Amount in Words : Rupees Forty Seven Thousand Seven Hundred Ninety And Paisa Nil Only.

Payment Due Date : 06-01-2024

BANK DETAILS :

Beneficiary Name : Multi Agencies

Bank Account No. : 510101004303732 | IFSC Code : UBIN0905062

Bank Name : Union Bank of India | Bank Address : Laxmi Nagar Branch, New Delhi -110092

E & O.E.

1. Our risk and responsibility ceases on delivery of goods to buyer / carrier.
2. Goods once sold will not be taken back or exchanged.
3. Interest @ 24% per annum will be charged on all due payments.
4. Subject to Delhi Jurisdiction.

For Multi Agencies

(Authorised Signatory)

96

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

e-Invoice

IRN : eeefca75c3a7451299a2b91b2c188eaeaceefcef94cbbc16-cfb2f50b5a546c07

Ack No. : 132316894498969

Ack Date : 20-Dec-23

LIBERTY CHEMICALS
EP-50, 282/16, RAO MOHAR SINGH MARG,
NAI BASTI, OLD RAILWAY ROAD, GURUGRAM
GSTIN/UIN: 06AEHPA2640B1ZC
State Name : Haryana, Code : 06
E-Mail : libertychemicals@hotmail.com

Invoice No. **LTY-1816**	Dated **20-Dec-23**
Delivery Note	Mode/Terms of Payment **30 Days**
Reference No. & Date. **LTY-1816 dt. 20-Dec-23**	Other References
Buyer's Order No.	Dated
Dispatch Doc No.	Delivery Note Date
Dispatched through **SELF PICKUP**	Destination
Bill of Lading/LR-RR No.	Motor Vehicle No. **HR55AL9970**
Terms of Delivery	

Consignee (Ship to)
Singla Polymers
Basai Road, Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Buyer (Bill to)
Singla Polymers
Basai Road, Gurugram
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**CALCIUM CARBONATE** *3STAR*	28365000	1,000.000 KGS	13.90	KGS	**13,900.00**
2	**ZINC OXIDE-B**	28170010	**40.000 KGS**	178.00	KGS	**7,120.00**
						21,020.00
	OUTPUT CGST					**1,891.80**
	OUTPUT SGST					**1,891.80**
	Total		1,040.000 KGS			**24,803.60 ₹**

E. & O.E

Amount Chargeable (in words)
Twenty Four Thousand Eight Hundred Three Indian Rupees and Sixty paise Only

Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
21,020.00	9%	1,891.80	9%	1,891.80	3,783.60
Total: **21,020.00**		**1,891.80**		**1,891.80**	**3,783.60**

Tax Amount (in words) : **Three Thousand Seven Hundred Eighty Three Indian Rupees and Sixty paise Only**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.
T. & C:
Interest @24% will be charged on amounts remaining unpaid after the due date of the bill. Any complaint regarding this supply must be intimated in writing within 7 days from the date of our bill. Our risk & reponsiblity ceases as soon as goods

for LIBERTY CHEMICALS

Authorised Signatory

TAX INVOICE

e-Invoice

97

IRN : 2cc27cc66703e562018c4a4a33c9d47b9fcc03c97a084-5981687316327f78a8f
Ack No. : 172414165383461
Ack Date : 6-Jan-24

SHRAMAN INTERNATIONAL
KHASRA NO 156-161, GALI NO 9
GURUDWARA ROAD
SIRASPUR , DELHI
9899530596,9999883897
RBOARD-D0736803
GSTIN/UIN: 07AAMPJ5326L1ZE
State Name : Delhi, Code : 07
E-Mail : shramaninternational@gmail.com

Invoice No. **SI/0704/23-24**	e-Way Bill No. 771395513009	Dated **6-Jan-24**
Delivery Note		Mode/Terms of Payment **RTGS/NEFT**
Reference No. & Date.		Other References **IMMEDIATE**
Buyer's Order No.		Dated
Dispatch Doc No.		Delivery Note Date
Dispatched through **TATA ACE**		Destination **PARTY PREMISES**
Bill of Lading/LR-RR No.		Motor Vehicle No. **HR55AL9970**
Terms of Delivery **FREIGHT TOPAY**		

Consignee (Ship to)
SINGLA POLYMERS
2.5 KM BASAI ROAD
GURGAON
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06

Buyer (Bill to)
SINGLA POLYMERS
2.5 KM BASAI ROAD
GURGAON
GSTIN/UIN : 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
Place of Supply : Haryana

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**STEARIC ACID (SHREE GANESH)**	382311	18 %	**1,000.0 kg**	80.00	kg	**80,000.00**
	INTEGRATED TAX(IGST)						**14,400.00**
	Total			**1,000.0 kg**			**₹ 94,400.00**

Amount Chargeable (in words) *E. & O.E*
Indian Rupees Ninety Four Thousand Four Hundred Only

HSN/SAC	Taxable Value	Integrated Tax Rate	Integrated Tax Amount	Total Tax Amount
382311	80,000.00	18%	14,400.00	14,400.00
Total	**80,000.00**		**14,400.00**	**14,400.00**

Tax Amount (in words) : **Indian Rupees Fourteen Thousand Four Hundred Only**
Company's PAN : **AAMPJ5326L**

Declaration
Certified that all the particulars shown in the above Tax Invoice are true and correct.
TERMS & CONDITIONS
All goods sold will not be taken back .
We are not responsible for any transit damage ,loss or leakage.
24% PA Interest will be charged for delayed payment.
All disputes are subject to DELHI jurisdiction only.

Company's Bank Details
Bank Name : **AXIS BANK LTD**
A/c No. : **920020007639198**
Branch & IFS Code : **WEST PATEL NAGAR & UTIB0001890**

for SHRAMAN INTERNATIONAL
Authorised Signatory

SUBJECT TO DELHI JURISDICTION

GSTIN : 06AAMHP6414K1ZU *Original Copy*

(Input Tax Credit is available to a taxable person against this copy)

TAX INVOICE

LATEX RECLAIMERS

17/140, KHEWAT NO. 715, KHATA NO. 884, QILA NO. 99/18/1
FRIENDS COLONY, KUNDLI, SONIPAT, HARYANA-131028
PAN : AAMHP6414K

Invoice No.	: LR/23-24/232	Station	: Gurugram
Dated	: 17-02-2024	E-Way Bill No.	: 311731196189
Place of Supply	: Haryana (06)	GR/RR NO.	:
Reverse Charge	: N	Transport	:
GR/RR No.	:	Station	:
Transport	: .	VEHICLE NO	:
Vehicle No.	: DL01MA4688		

Billed to :
SINGLA POLYMERS
2.5 KM BASAI ROAD, BASAI ROAD, Gurugram
Haryana, 122001

GSTIN / UIN : 06AAWFS5809F1ZR

Shipped to :
SINGLA POLYMERS
2.5 KM BASAI ROAD, BASAI ROAD, Gurugram
Haryana, 122001

GSTIN / UIN : 06AAWFS5809F1ZR

IRN : cb6a79eff6d5e9fdb214567e3982f1577925cc8fb93fed272875d164b9f920f0 **Ack.No.** : 132417444511663 **Ack. Date** : 17-02-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	Amount(₹)
1.	RECLAIMED RUBBER HSN 40030000	40030000	10000.00	Kgs.	44.00	4,40,000.00
						4,40,000.00
	Add : CGST				@ *9.00 %*	39,600.00
	Add : SGST				@ *9.00 %*	39,600.00
	Grand Total		**10,000.00**	**Kgs.**	₹	**5,19,200.00**

HSN/SAC	Tax Rate	Taxable Amt.	CGST Amt.	SGST Amt.	Total Tax
40030000	18%	4,40,000.00	39,600.00	39,600.00	79,200.00

Rupees Five Lakh Nineteen Thousand Two Hundred Only

Terms & Conditions
E.& O.E.
1. Goods once sold will not be taken back.
2. Interest @ 18% p.a. will be charged if the payment is not made with in the stipulated time.
3. Subject to 'Haryana' Jurisdiction only.

E-Invoice QR Code

Receiver's Signature :

M/s LATEX RECLAIMERS

For LATEX RECLAIMERS

Authorised Signatory

Sales

e-Invoice

IRN	:	b6d6d380806c963128979d4351c93be1b3a2d96a0bac-ad9c37063671aa1d3a74
Ack No.	:	132417088210511
Ack Date	:	10-Jan-24

Singla Polymers - (2022-23)
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Invoice No. **GST/23-24/845**	Dated **10-Jan-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through **TRUCK**	Destination **KOTA**
Bill of Lading/LR-RR No.	Motor Vehicle No **RJ40GA4081**

Consignee (Ship to)
EUREKA CONVEYOR BELTINGS PVT LTD
:1-52, Chambal Industrial Area, Kota, Rajasthan
GSTIN/UIN : 08AABCE5819K1ZF
State Name : Rajasthan, Code : 08

Buyer (Bill to)
EUREKA CONVEYOR BELTINGS PVT LTD
F51-52, Chambal Industrial Area, Kota, Rajasthan
GSTIN/UIN : 08AABCE5819K1ZF
State Name : Rajasthan, Code : 08

SI No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 5052**	40051000	18 %	20,000.000 k.g.	89.00	k.g.	**17,80,000.00**
	IGST 18%				*18 %*		**3,20,400.00**
	Total			20,000.000 k.g.			**21,00,400.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Twenty One Lakh Four Hundred Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
40051000	17,80,000.00	18%	3,20,400.00	3,20,400.00
Total	**17,80,000.00**		**3,20,400.00**	**3,20,400.00**

Tax Amount (in words) : **Indian Rupees Three Lakh Twenty Thousand Four Hundred Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers - (2022-23)

Remarks:
INVOICE NO GST/23-24/845

Authorised Signatory

This is a Computer Generated Invoice

Sales

e-Invoice

IRN	:	64a75ac2d3daaf23fcd697dc6a0e863fbf185d327776ba-eb26e95d74608197b6
Ack No.	:	132417031428897
Ack Date	:	4-Jan-24

Singla Polymers - (2022-23)
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Consignee (Ship to)
UNIVERSAL RUBBER INDUSTRIES
3.5 Km Moradabad Road, Kashipur
GSTIN/UIN : 05ADIPB1593Q1Z9
State Name : Uttarakhand, Code : 05

Buyer (Bill to)
UNIVERSAL RUBBER INDUSTRIES
3.5 Km Moradabad Road, Kashipur
GSTIN/UIN : 05ADIPB1593Q1Z9
State Name : Uttarakhand, Code : 05

Invoice No. **GST/23-24/825**	Dated **4-Jan-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through **Canter**	Destination **Kashipur**
Bill of Lading/LR-RR No.	Motor Vehicle No **HR55AK8488**

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 101**	40051000	18 %	10,580.000 k.g.	50.00	k.g.	**5,29,000.00**
	IGST 18%				*18*	*%*	**95,220.00**
	Total			10,580.000 k.g.			**6,24,220.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Six Lakh Twenty Four Thousand Two Hundred Twenty Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
40051000	5,29,000.00	18%	95,220.00	95,220.00
Total	**5,29,000.00**		**95,220.00**	**95,220.00**

Tax Amount (in words) : **Indian Rupees Ninety Five Thousand Two Hundred Twenty Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers - (2022-23)

Remarks:
INVOICE NO GST/23-24/825

Authorised Signatory

This is a Computer Generated Invoice

Sales

e-Invoice

IRN	:	5bd50c5f3677dae9e28c0eb6ea32a67bc85688e46365c-e665873e551b84f3d08
Ack No.	:	132417074309368
Ack Date	:	9-Jan-24

Singla Polymers - (2022-23)
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Consignee (Ship to)
Shraman International
Khasra No 156-161,Gali No 9, Gurudwara Road,
Siraspur, Delhi
GSTIN/UIN : 07AAMPJ5326L1ZE
State Name : Delhi, Code : 07

Buyer (Bill to)
Shraman International
Khasra No 156-161,Gali No 9, Gurudwara Road,
Siraspur, Delhi
GSTIN/UIN : 07AAMPJ5326L1ZE
State Name : Delhi, Code : 07

Invoice No. **GST/23-24/838**	Dated **9-Jan-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through **CANTER**	Destination **DELHI**
Bill of Lading/LR-RR No.	Motor Vehicle No. **UK07CB9034**

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 101**	40051000	18 %	10,000.000 k.g.	70.00	k.g.	**7,00,000.00**
	IGST 18%				*18*	*%*	**1,26,000.00**
	Total			10,000.000 k.g.			**8,26,000.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Eight Lakh Twenty Six Thousand Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
40051000	7,00,000.00	18%	1,26,000.00	1,26,000.00
Total	**7,00,000.00**		**1,26,000.00**	**1,26,000.00**

Tax Amount (in words) : **Indian Rupees One Lakh Twenty Six Thousand Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers - (2022-23)

Remarks:
INVOICE NO GST/23-24/838

Authorised Signatory

This is a Computer Generated Invoice

Sales

e-Invoice

IRN : ceba98c756934c9b510109eab4a6c57ec0852023a8be0-4028898b2b745dbda60
Ack No. : 132417108509447
Ack Date : 12-Jan-24

Singla Polymers - (2022-23)
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Consignee (Ship to)
MAHAJAN CONVEYOR PRIVATE LIMITED
Near Amora Paint, Village Ram Nagar, Tehsil Ganaur, Sonepat, Haryana
GSTIN/UIN : 06AALCM6827D1ZE
State Name : Haryana, Code : 06

Buyer (Bill to)
MAHAJAN CONVEYOR PRIVATE LIMITED
Near Amora Paint, Village Ram Nagar, Tehsil Ganaur, Sonepat, Haryana
GSTIN/UIN : 06AALCM6827D1ZE
State Name : Haryana, Code : 06

Invoice No. **GST/23-24/855**	Dated **12-Jan-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through **Truck**	Destination **Sonepat**
Bill of Lading/LR-RR No.	Motor Vehicle No. **HR55AJ1510**

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 101**	40051000	18 %	10,000.000 k.g.	88.00	k.g.	**8,80,000.00**
	CGST 9%						**79,200.00**
	SGST 9%						**79,200.00**
	Total			10,000.000 k.g.			**10,38,400.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Ten Lakh Thirty Eight Thousand Four Hundred Only

HSN/SAC	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
40051000	8,80,000.00	9%	79,200.00	9%	79,200.00	1,58,400.00
Total	**8,80,000.00**		**79,200.00**		**79,200.00**	**1,58,400.00**

Tax Amount (in words) : **Indian Rupees One Lakh Fifty Eight Thousand Four Hundred Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers - (2022-23)

Remarks:
INVOICE NO GST/23-24/855

Authorised Signatory

This is a Computer Generated Invoice

Sales

e-Invoice

IRN : 2152ee3602c83c3c990110bd778c0ccaf8a40698dcac15-f589ed59abc4446846
Ack No. : 132417336205919
Ack Date : 6-Feb-24

Singla Polymers
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Consignee (Ship to)
MAHAJAN CONVEYOR PRIVATE LIMITED
Near Amora Paint, Village Ram Nagar, Tehsil Ganaur, Sonepat, Haryana
GSTIN/UIN : 06AALCM6827D1ZE
State Name : Haryana, Code : 06

Buyer (Bill to)
MAHAJAN CONVEYOR PRIVATE LIMITED
Near Amora Paint, Village Ram Nagar, Tehsil Ganaur, Sonepat, Haryana
GSTIN/UIN : 06AALCM6827D1ZE
State Name : Haryana, Code : 06

Invoice No. **GST/23-24/928**	Dated **6-Feb-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through **Pickup**	Destination **Sonepat**
Bill of Lading/LR-RR No.	Motor Vehicle No. **HR69B7945**

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 101**	40051000	18 %	15,000.000 k.g.	88.00	k.g.	**13,20,000.00**
	CGST 9%						**1,18,800.00**
	SGST 9%						**1,18,800.00**
	Total			15,000.000 k.g.			**15,57,600.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Fifteen Lakh Fifty Seven Thousand Six Hundred Only

HSN/SAC	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
40051000	13,20,000.00	9%	1,18,800.00	9%	1,18,800.00	2,37,600.00
Total	**13,20,000.00**		**1,18,800.00**		**1,18,800.00**	**2,37,600.00**

Tax Amount (in words) : **Indian Rupees Two Lakh Thirty Seven Thousand Six Hundred Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers

Remarks:
INVOICE NO GST/23-24/928

Authorised Signatory

This is a Computer Generated Invoice

Sales

e-Invoice

IRN : 676290885126d6bac3db65f1d5c147b26eb337aa16d42-45b9ac35f8da6d4a6c3
Ack No. : 132417322386606
Ack Date : 5-Feb-24

Singla Polymers
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Invoice No. **GST/23-24/923**	Dated **5-Feb-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through **TRUCK**	Destination **KASHIPUR**
Bill of Lading/LR-RR No.	Motor Vehicle No. **UP13CT8183**

Consignee (Ship to)
MAXPRIDE (INDIA) RUBBER PVT LTD
1B, NAND NAGAR INDUSTRIAL ESTATE,
MAHUAKHERA GUNJ, KASHIPUR. U.S NAGAR
GSTIN/UIN : 05AADCV4665L1ZY
State Name : Uttarakhand, Code : 05

Buyer (Bill to)
MAXPRIDE (INDIA) RUBBER PVT LTD
1B, NAND NAGAR INDUSTRIAL ESTATE,
MAHUAKHERA GUNJ, KASHIPUR. U.S NAGAR
GSTIN/UIN : 05AADCV4665L1ZY
State Name : Uttarakhand, Code : 05

SI No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 101**	40051000	18 %	3,075.000 k.g.	90.00	k.g.	**2,76,750.00**
	IGST 18%				18 %		**49,815.00**
	Total			3,075.000 k.g.			**3,26,565.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Three Lakh Twenty Six Thousand Five Hundred Sixty Five Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
40051000	2,76,750.00	18%	49,815.00	49,815.00
Total	**2,76,750.00**		**49,815.00**	**49,815.00**

Tax Amount (in words) : **Indian Rupees Forty Nine Thousand Eight Hundred Fifteen Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers

Remarks:
INVOICE NO GST/23-24/923

Authorised Signatory

This is a Computer Generated Invoice

Sales

e-Invoice

IRN : 3e1efacd8853e7c2bed4f926a87d8575031ed3b1a64a9-b63b0144983f98cdfe8
Ack No. : 132417315952429
Ack Date : 4-Feb-24

Singla Polymers
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Invoice No.	Dated
GST/23-24/919	**4-Feb-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
Shiv Nandi Lodistics	**Mandana**
Bill of Lading/LR-RR No.	Motor Vehicle No.
	RJ20GB7985

Consignee (Ship to)
Eureka Conveyor Beltings Pvt Ltd-Unit II
Khasra No 117/2,343/117 and 344/132, Village, Mukundpura, Near Toll Plaza, Mandana, Kota, Rajasthan
GSTIN/UIN : 08AABCE5819K1ZF
State Name : Rajasthan, Code : 08

Buyer (Bill to)
Eureka Conveyor Beltings Pvt Ltd-Unit II
Khasra No 117/2,343/117 and 344/132, Village, Mukundpura, Near Toll Plaza, Mandana, Kota, Rajasthan
GSTIN/UIN : 08AABCE5819K1ZF
State Name : Rajasthan, Code : 08

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 101**	40051000	18 %	20,000.000 k.g.	87.00	k.g.	**17,40,000.00**
	IGST 18%				*18*	*%*	**3,13,200.00**
	Total			20,000.000 k.g.			**20,53,200.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Twenty Lakh Fifty Three Thousand Two Hundred Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
40051000	17,40,000.00	18%	3,13,200.00	3,13,200.00
Total	**17,40,000.00**		**3,13,200.00**	**3,13,200.00**

Tax Amount (in words) : **Indian Rupees Three Lakh Thirteen Thousand Two Hundred Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers

Remarks:
INVOICE NO GST/23-24/919

Authorised Signatory

This is a Computer Generated Invoice

Sales

e-Invoice

IRN : 0cffa86a2c0be50513a7d051409c379a26faaa2166f6621-dded03e52e12bd9d5
Ack No. : 132417011433925
Ack Date : 2-Jan-24

Singla Polymers
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Consignee (Ship to)
Shraman International
Khasra No 156-161,Gali No 9, Gurudwara Road,
Siraspur, Delhi
GSTIN/UIN : 07AAMPJ5326L1ZE
State Name : Delhi, Code : 07

Buyer (Bill to)
Shraman International
Khasra No 156-161,Gali No 9, Gurudwara Road,
Siraspur, Delhi
GSTIN/UIN : 07AAMPJ5326L1ZE
State Name : Delhi, Code : 07

Invoice No. **GST/23-24/821**	Dated **2-Jan-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through **CANTER**	Destination **DELHI**
Bill of Lading/LR-RR No.	Motor Vehicle No. **UP16HT3215**

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 5052**	40051000	18 %	10,000.000 k.g.	70.00	k.g.	**7,00,000.00**
	IGST 18%				*18*	*%*	**1,26,000.00**
	Total			10,000.000 k.g.			**8,26,000.00**

Amount Chargeable (in words) *E. & O.E*
Indian Rupees Eight Lakh Twenty Six Thousand Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
40051000	7,00,000.00	18%	1,26,000.00	1,26,000.00
Total	**7,00,000.00**		**1,26,000.00**	**1,26,000.00**

Tax Amount (in words) : **Indian Rupees One Lakh Twenty Six Thousand Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers

Remarks:
INVOICE NO GST/23-24/821

Authorised Signatory

This is a Computer Generated Invoice

Sales

e-Invoice

IRN : 64a75ac2d3daaf23fcd697dc6a0e863fbf185d327776ba-eb26e95d74608197b6
Ack No. : 132417031428897
Ack Date : 4-Jan-24

Singla Polymers
2.5 Basai Road
Gurgaon
GSTIN/UIN: 06AAWFS5809F1ZR
State Name : Haryana, Code : 06
E-Mail : singlapolymer@yahoo.co.in

Consignee (Ship to)
UNIVERSAL RUBBER INDUSTRIES
3.5 Km Moradabad Road, Kashipur
GSTIN/UIN : 05ADIPB1593Q1Z9
State Name : Uttarakhand, Code : 05

Buyer (Bill to)
UNIVERSAL RUBBER INDUSTRIES
3.5 Km Moradabad Road, Kashipur
GSTIN/UIN : 05ADIPB1593Q1Z9
State Name : Uttarakhand, Code : 05

Invoice No. **GST/23-24/825**	Dated **4-Jan-24**
Delivery Note	
Dispatch Doc No.	Delivery Note Date
Dispatched through **Canter**	Destination **Kashipur**
Bill of Lading/LR-RR No.	Motor Vehicle No. **HR55AK8488**

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Amount
1	**COMPOUND RUBBER 101**	40051000	18 %	10,580.000 k.g.	50.00	k.g.	**5,29,000.00**
	IGST 18%				18 %		**95,220.00**
	Total			10,580.000 k.g.			**6,24,220.00**

E. & O.E

Amount Chargeable (in words)
Indian Rupees Six Lakh Twenty Four Thousand Two Hundred Twenty Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
40051000	5,29,000.00	18%	95,220.00	95,220.00
Total	**5,29,000.00**		**95,220.00**	**95,220.00**

Tax Amount (in words) : **Indian Rupees Ninety Five Thousand Two Hundred Twenty Only**

Company's Bank Details
Bank Name : **Icici Bank (002105031013)**
A/c No. : **002105031013**
Branch & IFS Code : **Sector-14, Gurgaon & ICIC0000021**

for Singla Polymers

Remarks:
INVOICE NO GST/23-24/825

Authorised Signatory

This is a Computer Generated Invoice

DAKSHIN HARYANA BIJLI VITRAN NIGAM
(A Govt. of Haryana Undertaking)
Website:www.dhbvn.org.in

DHBVN

Electricity Bill

Duplicate Bill

7 4 4 4 0 6 0 0 0 0 1 0 0 9 9 4 2 0 9 0 2 2 0 2 4 1 0 2 4 6 3 2

Report Generation Date:-06-02-2024 14:42:57
Generated By:- reportus

Name: M/S SINGLA POLYMERS		**Account No: 7444060000**	**Net Payable Amount on or before Due Date (₹): 1009942.00**
Address: 2.5 KM BASAI ROAD GGN, GURUGRAM, HR, IND		Old Acct No: 12214H3UHG360009	Due Date: 09/02/2024
		K No: 2131000245X	Surcharge(₹): 14690.00
Circle : GURUGRAM CIRCLE-1	Cycle/Group: MAGR/H4U	Issue Date: 02/02/2024	Gross Amount Payable After Due Date(₹): 1024632.00
Division: City-2 Gurugram	Bill Month: FEB/2024	Bill No: 744406584720	
Sub Division: Sector 37		Net Payable Amount in words: Ten Lakh Nine Thousand Nine Hundred Fourty Two Rupees Only	

User Id:- reportus Generation Date:- 06-02-2024 14:42:57

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date Old	Meter Reading Date New	Period Days	MDI	Unit	Meter Reading Old	Meter Reading New	M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
564501	01/01/2024	01/02/2024	31	566.76	KVAH	807699.4	828242.3	6	123257.4	123257.4	OK	OK	A
564501	01/01/2024	01/02/2024	31	0.00	KWH	729716.3	748553.3	6	113022	113022	OK	OK	A

Time of Day (TOD) Consumption (* only kVAh TODs are displayed)

TOD	22:00-05:30	05:30-08:00	08:00-17:30	17:30-18:00	18:00-18:30	18:30-19:00	19:00-21:00	21:00-22:00
Previous	176820.5	55823.5	429512.5	0	22471.2	22077.1	21186.9	56525.3
Current	181666.1	57395.1	439907.9	0	23021.2	22597.3	21695.1	57840.5
Unit	29073.6	9429.6	62372.4	0	3300	3121.2	3049.2	7891.2

Details of Meter Existing on Date of Reading

Meter No	Meter Make		MCO	Meter No	Meter Make	
				564501	HSPL	
Meter CT Ratio	Meter PT Ratio	Meter MF	Date	Meter CT Ratio	Meter PT Ratio	Meter MF
				5/5	11000/110	1
Line CT Ratio	Line PT Ratio	Over All MF	Effect On	Line CT Ratio	Line PT Ratio	Over All MF
				30/5	11000/110	6

Arrears outstanding for the Financial year (₹₹)

Description	Previous	Current	Total (₹)	Latest Applicable Tariff
SOP Charges	0.00	0.00	0.00	6.65
F.S.A.	0.00	0.00	0.00	
Surcharge	0.00	0.00	0.00	
E. Duty	0.00	0.00	0.00	
M. Tax	0.00	0.23	0.23	
Fixed Charges	0.00	0.00	0.00	
Excess Credit	0.00	0.00	0.00	
Total Arrear	0.00	0.23	0.23	

Connection Details

Tariff Category	HTS
Supply Voltage(kV)	11.00KV
Metering Voltage(kV)	11.00KV
Sanctioned Load (kW)	500.00
Contract Demand(kVA)	550
Peak load exemption%	100
Security Deposit	1442806.18
DOC/DOE	01/11/1966
Meter Ownership/Read Source	Nigam Meter

Details of charges for current cycle

Description	Amount (₹)
Fixed Charges/ReConn FC	92490.38/0.00
Energy Charges	819661.71
Low Voltage Surcharge	0.00
Steel Furnace Surcharge	0.00
Fuel Surcharge Adjustment	53120.34
TDS/TCS	0.00/0.00
PLE Charges	14062.00
PLV Charges	0.00
Penalty for exceeding the CD	0.00
MSC/Green Energy Premium	0.00/0.00
SL Chrg/ Concessional Tariff	0.00/0.00
Electricity Duty	11302.20
Municipal Tax / P Tax	19305.45
Total Current Cycle Charges(₹)	1009942.08

Details of Amount Payable

Description	Amount (₹)
Current Cycle Charges	1009942.08
Arrears/Outstanding Dues	0.23
Sundry Charges/Allowances	0.00/0.00
Provisional /BR Adjustment	0.00
LPS Adjustment	0.00
Adv. Security Deposit Amt*/Non Energy chrg	0.00
Net Payable Amount On Or Before Due Date(₹)	**1009942.00**
Surcharge(₹)	14690.00
Gross Amount Payable After Due Date(₹)	1024632.00

Brief details of Sundry charges /allowances

Last Payment Details

Amount(₹)	1049941.00
Receipt No	744406068243
Receipt Date	09/01/2024
Mode of Payment	Payment via Internet

Previous Consumption Pattern

Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Aug-2023	106608.6	111869.4	360.72	OK
Sep-2023	98118.6	105856.2	353.16	OK
Oct-2023	111469.8	116368.2	420.12	OK
Nov-2023	128030.4	131267.4	368.4	OK
Dec-2023	150858.6	153623.4	405.96	OK
Jan-2024	124795.8	127979.4	422.88	OK

PAN / TAN : /

Date from which bill other than "OK" is being issued:	Reason:

DD to be drawn in favour of SDO Sector 37 , DHBVN , GURUGRAM

Important Information for consumers:

Payment of this bill can be made online by logging on the Website:www.dhbvn.org.in at any time and at office counter on all working days during working hours i.e. 09:00AM to 05:00PM.

This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. This is an interest security amount and interest on this security @6.75 % shall be paid for FY 2023-24. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all types of complaints/billing information call at:
Assistant General Manager Operation - Sector 37	Consumer Grievance Redressal Forum	Ombudsman	18001804334 / 1912 (Toll Free)
	HETRI HOUSE,GURUGRAM	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : eo@nic.in Contact No. - +91(172)2572299 WhatsApp No:-	1800 180 2124 (Vigilance Toll Free)

DAKSHIN HARYANA BIJLI VITRAN NIGAM
(A Govt. of Haryana Undertaking)
Website:www.dhbvn.org.in

Electricity Bill

Duplicate Bill

Report Generation Date:-20-02-2024 13:34:27
Generated By:- reportus

7 4 4 4 0 6 0 0 0 0 7 2 5 2 4 6 2 0 0 2 2 0 2 3 7 3 5 5 7 4

Name: M/S SINGLA POLYMERS	**Account No: 7444060000**	**Net Payable Amount on or before Due Date (₹): 725246.00**
Address: 2.5 KM BASAI ROAD GGN. GURUGRAM, HR, IND	Old Acct No: 12214H3UHG360009	Due Date: 20/02/2023
	K No: 2131000245X	Surcharge(₹): 10328.00
Circle : GURUGRAM CIRCLE-1 / Cycle/Group: MAGR/H4U	Issue Date: 13/02/2023	Gross Amount Payable After Due Date(₹): 735574.00
Division: City-2 Gurugram / Bill Month: FEB/2023	Bill No: 744401128378	
Sub Division: Sector 37	Net Payable Amount in words: Seven Lakh Twenty Five Thousand Two Hundred Fourty Six Rupees Only	

User Id:- reportus Generation Date:- 20-02-2024 13:34:27

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date Old	Meter Reading Date New	Period Days	MDI	Unit	Meter Reading Old	Meter Reading New	M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
564501	01/01/2023	01/02/2023	31	390.60	KVAH	598549.8	613570.3	6	90123	90123	OK	OK	A
564501	01/01/2023	01/02/2023	31	0.00	KWH	529416	543403.8	6	83926.8	83926.8	OK	OK	A

Time of Day (TOD) Consumption (* only kVAh TODs are displayed)

TOD	22:00-05:30	05:30-08:00	08:00-17:30	17:30-18:00	18:00-18:30	18:30-19:00	19:00-21.00	21:00-22:00
Previous	124752.8	38093.9	328850.3	0	16704.1	16399	15662.5	42171.6
Current	128392	39395.3	336115.5	0	17135	16818.8	16062.5	43220
Unit	21835.2	7808.4	43591.2	0	2585.4	2518.8	2400	6290.4

Details of Meter Existing on Date of Reading

Meter No	Meter Make		MCO	Meter No	Meter Make	
				564501	HSPL	
Meter CT Ratio	Meter PT Ratio	Meter MF	Date	Meter CT Ratio	Meter PT Ratio	Meter MF
				5/5	11000/110	1
Line CT Ratio	Line PT Ratio	Over All MF	Effect On	Line CT Ratio	Line PT Ratio	Over All MF
				30/5	11000/110	6

Arrears outstanding for the Financial year (₹₹)

Description	Previous	Current	Total (₹)
SOP Charges	0.00	0.00	0.00
F.S.A.	0.00	-14467.93	-14467.93
Surcharge	0.00	0.00	0.00
E. Duty	0.00	1474.26	1474.26
M. Tax	0.00	12993.96	12993.96
Fixed Charges	0.00	0.00	0.00
Excess Credit	0.00	0.00	0.00
Total Arrear	0.00	0.29	0.29

Latest Applicable Tariff
6.65

Connection Details

Tariff Category	HTS
Supply Voltage(kV)	11.00KV
Metering Voltage(kV)	11.00KV
Sanctioned Load (kW)	500.00
Contract Demand(kVA)	550
Peak load exemption%	100
Security Deposit	1442806.18
DOC/DOE	01/11/1966/
Meter Ownership/Read Source	Nigam Meter/

Details of charges for current cycle

Description	Amount (₹)
Fixed Charges/ReConn FC	92490.38/0.00
Energy Charges	599317.95
Low Voltage Surcharge	0.00
Steel Furnace Surcharge	0.00
Fuel Surcharge Adjustment	0.00
TDS/TCS	0.00/0.00
PLE Charges	11209.00
PLV Charges	0.00
Penalty for exceeding the CD	0.00
MSC/Green Energy Premium	0.00/0.00
SL Chrg/ Concessional Tariff	0.00/0.00
Electricity Duty	8392.68
Municipal Tax / P Tax	13836.17
Total Current Cycle Charges(₹)	725246.18

Details of Amount Payable

Description	Amount (₹)
Current Cycle Charges	725246.18
Arrears/Outstanding Dues	0.29
Sundry Charges/Allowances	0.00/0.00
Provisional /BR Adjustment	0.00
LPS Adjustment	0.00
Adv. Security Deposit Amt*/Non Energy chrg	0.00
Net Payable Amount On Or Before Due Date(₹)	**725246.00**
Surcharge(₹)	10328.00
Gross Amount Payable After Due Date(₹)	735574.00

Brief details of Sundry charges /allowances

Last Payment Details

Amount(₹)	681292.00
Receipt No	744406029150
Receipt Date	09/01/2023
Mode of Payment	Payment via Internet

Previous Consumption Pattern

Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Jul-2022	143643.6	145803.6	372.24	OK
Sep-2022	81481.2	84919.8	365.64	OK
Sep-2022	58278.6	59798.4	352.2	OK
Nov-2022	54241.8	58102.8	309.72	OK
Dec-2022	52440	55236.6	295.44	OK
Jan-2023	81894	83790.6	378	OK

PAN / TAN : /

Date from which bill other than "OK" is being issued:	Reason:

DD to be drawn in favour of: SDO Sector 37 , DHBVN , GURUGRAM

Important Information for consumers:

Payment of this bill can be made online by logging on the Website:www.dhbvn.org.in at any time and at office counter on all working days during working hours i.e. 09:00AM to 05:00PM.

This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. This is an interest security amount and interest on this security @6.75 % shall be paid for FY 2023-24. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all types of complaints/billing information call at:
Assistant General Manager Operation - Sector 37	Consumer Grievance Redressal Forum	Ombudsman	18001804334 / 1912 (Toll Free)
	HETRI HOUSE,GURUGRAM	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : eo@nic.in Contact No. - +91(172)2572299 WhatsApp No:-	1800 180 2124 (Vigilance Toll Free)

110

DAKSHIN HARYANA BIJLI VITRAN NIGAM
(A Govt. of Haryana Undertaking)
Website:www.dhbvn.org.in

Electricity Bill

Duplicate Bill

7 4 4 4 0 6 0 0 0 0 9 5 9 4 9 0 2 0 1 0 2 0 2 3 9 7 3 4 4 0

Report Generation Date:-20-02-2024 13:31:25
Generated By:- reportus

Name: M/S SINGLA POLYMERS	Account No: 7444060000	Net Payable Amount on or before Due Date (₹): 959490.00
Address: 2.5 KM BASAI ROAD GGN, GURUGRAM, HR, IND	Old Acct No: 12214H3UHG360009	Due Date: 20/10/2023
	K No: 2131000245X	Surcharge(₹): 13950.00
Circle : GURUGRAM CIRCLE-1 / Cycle/Group: MAGR/H4U	Issue Date: 13/10/2023	Gross Amount Payable After Due Date(₹): 973440.00
Division: City-2 Gurugram / Bill Month: OCT/2023	Bill No: 744404222139	
Sub Division: Sector 37	Net Payable Amount in words: Nine Lakh Fifty Nine Thousand Four Hundred Ninety Rupees Only	

User Id:- reportus Generation Date:- 20-02-2024 13:31:25

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date Old	Meter Reading Date New	Period Days	MDI	Unit	Meter Reading Old	Meter Reading New	M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
564501	01/09/2023	01/10/2023	30	420.12	KVAH	719493	738887.7	6	116368.2	116368.2	OK	OK	A
564501	01/09/2023	01/10/2023	30	0.00	KWH	643857.2	662435.5	6	111469.8	111469.8	OK	OK	A

Time of Day (TOD) Consumption (* only kVAh TODs are displayed)

TOD	22:00-05:30	05:30-08:00	08:00-17:30	17:30-18:00	18:00-18:30	18:30-19:00	19:00-21.00	21:00-22:00
Previous	151937.3	47258.4	390628.3	0	20174.1	19797.7	18938	50838.8
Current	156869.8	49020.2	399672.4	0	20692.1	20301.2	19442.8	52210.8
Unit	29595	10570.8	54264.6	0	3108	3021	3028.8	8232

Details of Meter Existing on Date of Reading

Meter No	Meter Make		MCO	Meter No	Meter Make	
				564501	HSPL	
Meter CT Ratio	Meter PT Ratio	Meter MF	Date	Meter CT Ratio	Meter PT Ratio	Meter MF
				5/5	11000/110	1
Line CT Ratio	Line PT Ratio	Over All MF	Effect On	Line CT Ratio	Line PT Ratio	Over All MF
				30/5	11000/110	6

Arrears outstanding for the Financial year (₹₹)

Description	Previous	Current	Total (₹)
SOP Charges	0.00	0.00	0.00
F.S.A.	0.00	0.00	0.00
Surcharge	0.00	0.00	0.00
E. Duty	0.00	0.00	0.00
M. Tax	0.00	0.29	0.29
Fixed Charges	0.00	0.00	0.00
Excess Credit	0.00	0.00	0.00
Total Arrear	0.00	0.29	0.29

Latest Applicable Tariff
6.65

Connection Details

Tariff Category	HTS
Supply Voltage(kV)	11.00KV
Metering Voltage(kV)	11.00KV
Sanctioned Load (kW)	500.00
Contract Demand(kVA)	550
Peak load exemption%	100
Security Deposit	1442806.18
DOC/DOE	01/11/1966/
Meter Ownership/Read Source	Nigam Meter/

Details of charges for current cycle

Description	Amount (₹)
Fixed Charges/ReConn FC	89506.82/0.00
Energy Charges	773848.53
Low Voltage Surcharge	0.00
Steel Furnace Surcharge	0.00
Fuel Surcharge Adjustment	52390.81
TDS/TCS	0.00/0.00
PLE Charges	14282.00
PLV Charges	0.00
Penalty for exceeding the CD	0.00
MSC/Green Energy Premium	0.00/0.00
SL Chrg/ Concessional Tariff	0.00/0.00
Electricity Duty	11146.98
Municipal Tax / P Tax	18314.92
Total Current Cycle Charges(₹)	959490.06

Details of Amount Payable

Description	Amount (₹)
Current Cycle Charges	959490.06
Arrears/Outstanding Dues	0.29
Sundry Charges/Allowances	0.00/0.00
Provisional /BR Adjustment	0.00
LPS Adjustment	0.00
Adv. Security Deposit Amt*/Non Energy chrg	0.00
Net Payable Amount On Or Before Due Date(₹)	**959490.00**
Surcharge(₹)	13950.00
Gross Amount Payable After Due Date(₹)	973440.00

Brief details of Sundry charges /allowances

Last Payment Details

Amount(₹)	881976.00
Receipt No	744406037116
Receipt Date	09/09/2023
Mode of Payment	Payment via Internet

Previous Consumption Pattern

Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Apr-2023	70936.8	76549.2	376.32	OK
May-2023	77389.2	82522.8	345.96	OK
May-2023	94038	97144.2	367.8	OK
Jul-2023	94369.2	96946.2	345.24	OK
Aug-2023	106608.6	111869.4	360.72	OK
Sep-2023	98118.6	105856.2	353.16	OK

PAN / TAN : /

Date from which bill other than "OK" is being issued: Reason:

DD to be drawn in favour of SDO Sector 37 , DHBVN , GURUGRAM

Important Information for consumers:

Payment of this bill can be made online by logging on the Website:www.dhbvn.org.in at any time and at office counter on all working days during working hours i.e. 09:00AM to 05:00PM.

This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. This is an interest security amount and interest on this security @6.75 % shall be paid for FY 2023-24. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all types of complaints/billing information call at:
Assistant General Manager Operation - Sector 37	Consumer Grievance Redressal Forum	Ombudsman	18001804334 / 1912 (Toll Free)
	HETRI HOUSE,GURUGRAM	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : eo@nic.in Contact No. - +91(172)2572299 WhatsApp No:-	1800 180 2124 (Vigilance Toll Free)

Page 1 of 1

DAKSHIN HARYANA BIJLI VITRAN NIGAM
(A Govt. of Haryana Undertaking)
Website:www.dhbvn.org.in

Electricity Bill

Duplicate Bill **111**

7 4 4 4 0 6 0 0 0 0 7 0 6 7 0 5 0 9 0 5 2 0 2 3 7 1 6 9 2 1

Report Generation Date:-20-02-2024 13:30:23
Generated By:- reportus

Name: M/S SINGLA POLYMERS	**Account No: 7444060000**	**Net Payable Amount on or before Due Date (₹): 706705.00**
Address: 2.5 KM BASAI ROAD GGN, GURUGRAM, HR, IND	Old Acct No: 12214H3UHG360009	Due Date: 09/05/2023
	K No: 2131000245X	Surcharge(₹): 10216.00
Circle : GURUGRAM CIRCLE-1 / Cycle/Group: MAGR/H4U	Issue Date: 02/05/2023	Gross Amount Payable After Due Date(₹): 716921.00
Division: City-2 Gurugram / Bill Month: MAY/2023	Bill No: 744402380393	
Sub Division: Sector 37	Net Payable Amount in words: Seven Lakh Six Thousand Seven Hundred Five Rupees Only	

User Id:- reportus Generation Date:- 20-02-2024 13:30:23

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date Old	Meter Reading Date New	Period Days	MDI	Unit	Meter Reading Old	Meter Reading New	M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
564501	01/04/2023	01/05/2023	30	345.96	KVAH	637103.2	650857	6	82522.8	82522.8	OK	OK	A
564501	01/04/2023	01/05/2023	30	0.00	KWH	565436.6	578334.8	6	77389.2	77389.2	OK	OK	A

Time of Day (TOD) Consumption (* only kVAh TODs are displayed)

TOD	22:00-05:30	05:30-08:00	08:00-17:30	17:30-18:00	18:00-18:30	18:30-19:00	19:00-21.00	21:00-22:00
Previous	132356.7	40813.1	349627.5	0	17889.6	17570.5	16797.8	44998.8
Current	134740.3	41752.2	357444.9	0	18319.5	17983.2	17185.7	46001.1
Unit	14301.6	5634.6	46904.4	0	2579.4	2476.2	2327.4	6013.8

Details of Meter Existing on Date of Reading

Meter No	Meter Make		MCO	Meter No	Meter Make	
				564501	HSPL	
Meter CT Ratio	Meter PT Ratio	Meter MF	Date	Meter CT Ratio	Meter PT Ratio	Meter MF
				5/5	11000/110	1
Line CT Ratio	Line PT Ratio	Over All MF	Effect On	Line CT Ratio	Line PT Ratio	Over All MF
				30/5	11000/110	6

Arrears outstanding for the Financial year (₹₹)

Description	Previous	Current	Total (₹)
SOP Charges	0.00	0.00	0.00
F.S.A.	0.00	-13392.44	-13392.44
Surcharge	0.00	8993.00	8993.00
E. Duty	0.00	0.00	0.00
M. Tax	0.00	4399.22	4399.22
Fixed Charges	0.00	0.00	0.00
Excess Credit	0.00	0.00	0.00
Total Arrear	0.00	-0.22	-0.22

Latest Applicable Tariff
6.65

Connection Details

Tariff Category	HTS
Supply Voltage(kV)	11.00KV
Metering Voltage(kV)	11.00KV
Sanctioned Load (kW)	500.00
Contract Demand(kVA)	550
Peak load exemption%	100
Security Deposit	1442806.18
DOC/DOE	01/11/1966/
Meter Ownership/Read Source	Nigam Meter/

Details of charges for current cycle

Description	Amount (₹)
Fixed Charges/ReConn FC	89506.82/0.00
Energy Charges	548776.62
Low Voltage Surcharge	0.00
Steel Furnace Surcharge	0.00
Fuel Surcharge Adjustment	36372.92
TDS/TCS	0.00/0.00
PLE Charges	10817.00
PLV Charges	0.00
Penalty for exceeding the CD	0.00
MSC/Green Energy Premium	0.00/0.00
SL Chrg/ Concessional Tariff	0.00/0.00
Electricity Duty	7738.92
Municipal Tax / P Tax	13493.13
Total Current Cycle Charges(₹)	706705.41

Details of Amount Payable

Description	Amount (₹)
Current Cycle Charges	706705.41
Arrears/Outstanding Dues	-0.22
Sundry Charges/Allowances	0.00/0.00
Provisional /BR Adjustment	0.00
LPS Adjustment	0.00
Adv. Security Deposit Amt*/Non Energy chrg	0.00
Net Payable Amount On Or Before Due Date(₹)	**706705.00**
Surcharge(₹)	10216.00
Gross Amount Payable After Due Date(₹)	716921.00

Brief details of Sundry charges /allowances

LPS Energy (LPSC Charges)

Last Payment Details

Amount(₹)	642118.00
Receipt No	744406015171
Receipt Date	14/04/2023
Mode of Payment	Payment via Internet

Previous Consumption Pattern

Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Nov-2022	54241.8	58102.8	309.72	OK
Dec-2022	52440	55236.6	295.44	OK
Jan-2023	81894	83790.6	378	OK
Feb-2023	83926.8	90123	390.6	OK
Mar-2023	61260	64648.2	335.88	OK
Apr-2023	70936.8	76549.2	376.32	OK

PAN / TAN : /

Date from which bill other than "OK" is being issued:	Reason:

DD to be drawn in favour of SDO Sector 37 , DHBVN , GURUGRAM

Important Information for consumers:

Payment of this bill can be made online by logging on the Website:www.dhbvn.org.in at any time and at office counter on all working days during working hours i.e. 09:00AM to 05:00PM.

This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. This is an interest security amount and interest on this security @6.75 % shall be paid for FY 2023-24. T&C shall apply.

Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all types of complaints/billing information call at:
Assistant General Manager Operation - Sector 37	Consumer Grievance Redressal Forum	Ombudsman	18001804334 / 1912 (Toll Free)
	HETRI HOUSE,GURUGRAM	HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana Email ID : eo@nic.in Contact No. - +91(172)2572299 WhatsApp No:-	1800 180 2124 (Vigilance Toll Free)

Page 1 of 1

112

(A Govt. of Haryana Undertaking)
Website:www.dhbvn.org.in

DHBVN

Electricity Bill

Duplicate Bill

Report Generation Date:-14-12-2022 16:26:12
Generated By:- reportus

7 4 4 4 0 6 0 0 0 0 4 7 8 8 2 7 2 0 1 2 2 0 2 2 4 8 5 6 8 4

Name: M/S SINGLA POLYMERS	**Account No: 7444060000**	**Net Payable Amount on or before Due Date (₹): 478827.00**
Address: 2.5 KM BASAI ROAD GGN, GURUGRAM, HR, IND	Old Acct No: 12214H3UHG360009	Due Date: 20/12/2022
	K No: 2131000245X	Surcharge(₹): 6857.00
Circle : GURUGRAM CIRCLE-1 / Cycle/Group: MAGR/H4U	Issue Date: 13/12/2022	Gross Amount Payable After Due Date(₹): 485684.00
Division: City-2 Gurugram / Bill Month: DEC/2022	Bill No: 744405884467	
Sub Division: Sector 37	Net Payable Amount in words: Four Lakh Seventy Eight Thousand Eight Hundred Twenty Seven Rupees Only	

User Id:- reportus Generation Date:- 14-12-2022 16:26:12

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date Old	Meter Reading Date New	Period Days	MDI	Unit	Meter Reading Old	Meter Reading New	M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
564501	01/11/2022	01/12/2022	30	295.44	KVAH	575378.6	584584.7	6	55236.6	55236.6	OK	OK	A
564501	01/11/2022	01/12/2022	30	0.00	KWH	507027	515767	6	52440	52440	OK	OK	A

Time of Day (TOD) Consumption (* only kVAh TODs are displayed)

TOD	22:00-05:30	05:30-08:00	08:00-17:30	17:30-18:00	18:00-18:30	18:30-19:00	19:00-21.00	21:00-22:00
Previous	119660	36147.4	317150.5	0	15999.5	15722.7	15002.4	40503.5
Current	121321.8	36884.2	322113.6	0	16297.8	15998.6	15266.9	41232.4
Unit	9970.8	4420.8	29778.6	0	1789.8	1655.4	1587	4373.4

Details of Meter Existing on Date of Reading

Meter No	Meter Make		MCO	Meter No	Meter Make	
				564501	HSPL	
Meter CT Ratio	Meter PT Ratio	Meter MF	Date	Meter CT Ratio	Meter PT Ratio	Meter MF
				5/5	11000/110	1
Line CT Ratio	Line PT Ratio	Over All MF	Effect On	Line CT Ratio	Line PT Ratio	Over All MF
				30/5	11000/110	6

Arrears outstanding for the Financial year (₹₹)

Description	Previous	Current	Total (₹)
SOP Charges	0.00	0.00	0.00
F.S.A.	0.00	-14467.93	-14467.93
Surcharge	0.00	7167.00	7167.00
E. Duty	0.00	0.00	0.00
M. Tax	0.00	7301.18	7301.18
Fixed Charges	0.00	0.00	0.00
Excess Credit	0.00	0.00	0.00
Total Arrear	0.00	0.25	0.25

Latest Applicable Tariff
6.65

Connection Details

Tariff Category	HTS
Supply Voltage(kV)	11.00KV
Metering Voltage(kV)	11.00KV
Sanctioned Load (kW)	500.00
Contract Demand(kVA)	550
Peak load exemption%	100
Security Deposit	1442806.18
DOC/DOE	01/11/1966/
Meter Ownership/Read Source	Nigam Meter/

Details of charges for current cycle

Description	Amount (₹)
Fixed Charges/ReConn FC	89506.82/0.00
Energy Charges	367323.39
Low Voltage Surcharge	0.00
Steel Furnace Surcharge	0.00
[illegible]al Surcharge Adjustment	0.00
[illegible]S/TCS	0.00/0.00
PLE Charges	7616.00
PLV Charges	0.00
Penalty for exceeding the CD	0.00
Meter Service Charges	0.00
Service line Charges	0.00
Electricity Duty	5244.00
Municipal Tax / P Tax	9136.60
Total Current Cycle Charges(₹)	478826.81

Details of Amount Payable

Description	Amount (₹)
Current Cycle Charges	478826.81
Arrears/Outstanding Dues	0.25
Sundry Charges/Allowances	0.00/0.00
Provisional /BR Adjustment	0.00
LPS Adjustment	0.00
Adv. Security Deposit Amt*/Non Energy chrg	0.00
Net Payable Amount On Or Before Due Date(₹)	**478827.00**
Surcharge(₹)	6857.00
Gross Amount Payable After Due Date(₹)	485684.00

Brief details of Sundry charges /allowances

Last Payment Details

Amount(₹)	507114.00
Receipt No	744406039087
Receipt Date	14/11/2022
Mode of Payment	Payment via Internet

Previous Consumption Pattern

Bill month	Units (KWH)	Units (KVAH)	MDI	Status
May-2022	89139.6	104374.2	412.56	OK
Jun-2022	157980	161564.4	493.56	OK
Jul-2022	143643.6	145803.6	372.24	OK
Sep-2022	81481.2	84919.8	365.64	OK
Sep-2022	58278.6	59798.4	352.2	OK
Nov-2022	54241.8	58102.8	309.72	OK

PAN / TAN : /

Date from which bill other than "OK" is being issued:	Reason

DD to be drawn in favour of: SDO Sector 37 , DHBVN , GURUGRAM

Important Information for consumers:

Payment of this bill can be made online by logging on the Website:www.dhbvn.org.in at any time and at office counter on all working days during working hours i.e. 09:00AM to 05:00PM.

This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date In case of default the connection is liable to be disconnected after 15 days of due date

Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
Assistant General Manager Operation - Sector 37	Consumer Grievance Redressal Forum	Ombudsman	18001804334 (Toll Free)
		HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana	

DHBVN

(A Govt. of Haryana Undertaking)
Website:www.dhbvn.org.in

Electricity Bill

Duplicate Bill 113

Report Generation Date:-14-07-2023 10:12:58
Generated By:- reportus

7 4 4 4 0 6 0 0 0 0 8 1 5 5 3 5 1 1 0 7 2 0 2 3 8 2 7 3 9 3

Name: M/S SINGLA POLYMERS		Account No: 7444060000	Net Payable Amount on or before Due Date (₹): 815535.00
Address: 2.5 KM BASAI ROAD GGN, GURUGRAM, HR, IND		Old Acct No: 12214H3UHG360009	Due Date: 11/07/2023
		K No: 2131000245X	Surcharge(₹): 11858.00
Circle : GURUGRAM CIRCLE-1	Cycle/Group: MAGR/H4U	Issue Date: 04/07/2023	Gross Amount Payable After Due Date(₹): 827393.00
Division: City-2 Gurugram	Bill Month: JUL/2023	Bill No: 744406985332	
Sub Division: Sector 37		Net Payable Amount in words: Eight Lakh Fifteen Thousand Five Hundred Thirty Five Rupees Only	

User Id:- reportus Generation Date:- 14-07-2023 10:12:58

Meter and Read Details (* Latest MCO is shown in case of multiple MCO in one billing cycle)

Meter No.	Meter Reading Date Old	Meter Reading Date New	Period Days	MDI	Unit	Meter Reading Old	Meter Reading New	M.F.	Consumed Units	Billed Units	Bill Basis	Read Rmrk	Mtr Sts
564501	01/06/2023	01/07/2023	30	345.24	KVAH	667047.7	683205.4	6	96946.2	96946.2	OK	OK	A
564501	01/06/2023	01/07/2023	30	0.00	KWH	594007.8	609736	6	94369.2	94369.2	OK	OK	A

Time of Day (TOD) Consumption (* only kVAh TODs are displayed) ·97 PF

TOD	22:00-05:30	05:30-08:00	08:00-17:30	17:30-18:00	18:00-18:30	18:30-19:00	19:00-21.00	21:00-22:00
Previous	138473.6	42929.4	365701.5	0	18789.9	18454.3	17621.2	47138.7
Current	142813.3	44321.8	373016	0	19241	18900.6	18033	48276.5
Unit	26038.2	8354.4	43887	0	2706.6	2677.8	2470.8	6826.8

Details of Meter Existing on Date of Reading

Meter No	Meter Make		MCO	Meter No	Meter Make	
				564501	HSPL	
Meter CT Ratio	Meter PT Ratio	Meter MF	Date	Meter CT Ratio	Meter PT Ratio	Meter MF
				5/5	11000/110	1
Line CT Ratio	Line PT Ratio	Over All MF	Effect On	Line CT Ratio	Line PT Ratio	Over All MF
				30/5	11000/110	6

Arrears outstanding for the Financial year (₹₹)

Description	Previous	Current	Total (₹)
SOP Charges	0.00	0.00	0.00
F.S.A.	0.00	0.00	0.00
Surcharge	0.00	0.00	0.00
E. Duty	0.00	0.00	0.00
M. Tax	0.00	0.00	0.00
Fixed Charges	0.00	0.00	0.00
Excess Credit	0.00	-0.31	-0.31
Total Arrear	0.00	-0.31	-0.31

Latest Applicable Tariff
6.65

Connection Details

Tariff Category	HTS
Supply Voltage(kV)	11.00KV
Metering Voltage(kV)	11.00KV
Sanctioned Load (kW)	500.00
Contract Demand(kVA)	550
Peak load exemption%	100
Security Deposit	1442806.18
DOC/DOE	01/11/1900/
Meter Ownership/Read Source	Nigam Meter/

Details of charges for current cycle

Description	Amount (₹)
Fixed Charges/ReConn FC	89506.82/0.00
Energy Charges	644692.23
Low Voltage Surcharge	0.00
Steel Furnace Surcharge	0.00
F[illegible]urcharge Adjustment	44353.52
TDS/TCS	0.00/0.00
PLE Charges	11975.00
PLV Charges	0.00
Penalty for exceeding the CD	0.00
MSC/Green Energy Premium	0.00/0.00
SL Chrg/ Concessional Tariff	0.00/0.00
Electricity Duty	9436.92
Municipal Tax / P Tax	15571.05
Total Current Cycle Charges(₹)	815535.54

Details of Amount Payable

Description	Amount (₹)
Current Cycle Charges	815535.54
Arrears/Outstanding Dues	-0.31
Sundry Charges/Allowances	0.31/-0.31
Provisional /BR Adjustment	0.00
LPS Adjustment	0.00
Adv. Security Deposit Amt*/Non Energy chrg	0.00
Net Payable Amount On Or Before Due Date(₹)	**815535.00**
Surcharge(₹)	11858.00
Gross Amount Payable After Due Date(₹)	827393.00

Brief details of Sundry charges /allowances

Transfer Adjustment from Over Payment ( )
Transfer Adjustment from Over Payment ( )

Last Payment Details

Amount(₹)	770965.00
Receipt No	744406044001
Receipt Date	08/06/2023
Mode of Payment	Payment via Internet

Previous Consumption Pattern

Bill month	Units (KWH)	Units (KVAH)	MDI	Status
Jan-2023	81894	83790.6	378	OK
Feb-2023	83926.8	90123	390.6	OK
Mar-2023	61260	64648.2	335.88	OK
Apr-2023	70936.8	76549.2	376.32	OK
May-2023	77389.2	82522.8	345.96	OK
May-2023	94038	97144.2	367.8	OK

PAN / TAN : /

Date from which bill other than "OK" is being issued:	Reason:

DD to be drawn in favour of: SDO Sector 37 , DHBVN , GURUGRAM

Important Information for consumers:

Payment of this bill can be made online by logging on the Website:www.dhbvn.org.in at any time and at office counter on all working days during working hours i.e. 09:00AM to 05:00PM.

This Bill be considered as a notice under section 56 of The Electricity Act 2003. Kindly pay the bill by due date. In case of default the connection is liable to be disconnected after 15 days of due date. This is an interest security amount and interest on this security @4.25 % shall be paid in FY 2023-24. T&C shall apply

Address and Telephone Number(s) of the authorities relating to consumers grievances

Grievance pertaining to this bill can be lodged with	Address & Telephone number(s) of the		For all type of complaints call at:
Assistant General Manager Operation - Sector 37	Consumer Grievance Redressal Forum	Ombudsman	18001804334 (Toll Free)
		HERC, Sec-4, Bays No. 33-36, Panchkula, Haryana	

MCG MUNICIPAL CORPORATION of GURUGRAM
NURTURING GURUGRAM

MUNICIPAL CORPORATION of GURUGRAM

Water & Sewerage Bill जल तथा सीवरेज बिल

S. No. क्रमांक	Particulars विवरण		
1	Consumer Number उपभोक्ता संख्या		131512073778
2	Site code स्थान सहिंता		131512-GURGOAN_V 131512
3	Name and Address नाम और पता		Lovlesh Mohan Singla 213 Singhla Polymers, 2.5 Km Miles Stone, Basai Road, Vikas Nagar, Gurugram
4	Bill No and Date बिल सांख्या और तारीख		131512DJ84651,02-12-2023
5	Due Date नियत तारीख		29-12-2023
6	Plot Category भूखड श्रेणी		COMMERCIAL
7	Plot Size भूखड का आकार		516.00-MARLA
8	Total No. of WC कुल शौचघर		3
9	Connection Size कनेक्शन का आकार		6
10	Bill Period बिल अवधि	From Date तारीख से	01-09-2023
		To Date तारीख तक	30-11-2023
11	Meter Reading मीटर रीडिंग	Old Reading पुरानी रीडिंग	0
		New Reading नई रीडिंग	0
12	Consumption(in KL) & Meter Status खपत (किलो लीटर में) और मीटर की स्थिति		0-FL Unmetered
13	Waste Water Charges अपशिष्ट जल शुल्क		0.00
14	Arrears in ₹ बकाया (रुपये में)		57205.00
15	Charges in ₹ शुल्क (रुपये में)	Water पानी	3030.00
		Sewerage सीवरेज	757.50
16	Treated Water Charges उपचारित जल शुल्क		0.00
17	Adjustment & Sundry समायोजन और विविध शुल्क		0.00
18	Amount to be Paid by due date भुगतान (देय तिथि तक)		60993
19	Surcharge in ₹ अधिभार (रुपये में)		379.00
20	Amount to be Paid After due date भुगतान (देय तिथि के बाद)		61372.00

MCG MUNICIPAL CORPORATION of GURUGRAM
NURTURING GURUGRAM

MUNICIPAL CORPORATION of GURUGRAM

Bank Copy बैंक प्रति

1	Consumer Number उपभोक्ता संख्या	131512073778
2	Bill No. बिल संख्या	131512DJ84651
3	Name नाम	Lovlesh Mohan Singla
4	Amount Paid राशि का भुगतान	
5	Date of Payment भुगतान की तारीख	
	Cashier Bank Seal बैंक खजांची की मोहर	

Instructions निर्देश

1. This bill has to be produced at the time of bill payment.
यह बिल भुगतान के समय दिखाया जाना है।

2. The allottee should make payments under this bill either
उपभोक्ता निम्नलिखित तरीकों से भुगतान कर सकता है।

(i) By online mode on the MCG Web Site i.e. (https/:www.mcg.gov.in Pay Water Bill/Apply New Water Connection) by using internet banking/debit/credit card

(ii) नगरनिगमगुरुग्रामवेबसाइट पर ऑनलाइन भुगतान।(https/:www.mcg.gov.in Pay Water Bill/Apply New Water Connection) by using internet banking/debit/credit card

(iii) By downloading "MCG Consumer App" from the Google Play Store or
प्ले स्टोर पर उपलब्ध "MCG Consumer App" के माध्यम से

(iv) By cash/ transfer DD* (In the favor Of Commissioner, Municipal Corporation Gurugram) at any of the branches of the following authorized CFC counter. In case of any difficulty at the CFC counter, the following persons of respective CFC counter may be contacted.
निम्नलिखित अधिकृत नागरिकसुविधाकेन्द्रकी किसी भी शाखा में नकद / हस्तांतरण चेक * (मुख्य प्रशासक नगरनिगमगुरुग्रामके पक्ष में) द्वारा। नागरिकसुविधाकेन्द्रमें किसी भी कठिनाई के मामले में, संबंधित नागरिकसुविधाकेन्द्रके निम्नलिखित व्यक्तियों से संपर्क किया जा सकता है।

Sr. No.	CFC Address	Charges per Bill ()	Contact No.
1	MCG Sector-34	Nil	18001801817
2	MCG Committee Office	Nil	18001801817
3	MCG Sector-42	Nil	18001801817

** Clearing cheques shall not be accepted.
** क्लियरिंग चेक स्वीकार नहीं किया जाएगा।

3. The old procedure of accepting payments at the HUDA Cash Counter has been discontinued now.
हुड्डा कैश काउंटर में भुगतान स्वीकार करने की पुरानी प्रक्रिया अब बंद कर दी गई है।

4. The payment of this bill should be made within due date, even in case of any dispute. The excess payment, if any, will be adjusted in the next bill.
किसी भी विवाद के मामले में, इस बिल का भुगतान देय तिथि के भीतर किया जाना चाहिए। अतिरिक्त भुगतान, अगर कोई है, तो अगले बिल में समायोजित किया जाएगा।

5. If the due date of payment falls on bank holiday then the next working day will be treated as due date.
यदि भुगतान की देय तिथि बैंक अवकाश पर पड़ती है तो अगले कार्य दिवस को देय तिथि के रूप में माना जाएगा।

6. If Water bill is not received by the consumer, duplicate bill may be downloaded from MCG Website **https://www.mcg.gov.in/**under Online Services (Pay your Water bill Online /Apply New WaterConnection-> Enter Site Code and Consumer No. -> Download bill from Bill details.) Site Code/Consumer no is available on top left corner of the previous bills.
यदि उपभोक्ता द्वारा जल बिल प्राप्त नहीं होता है, तो डुप्लिकेट बिल नगरनिगमगुरुग्रामवेबसाइट से डाउनलोड किया जा सकता है।

7. If duplicate bill is not available on the website, then please contact the respective Engineering Division of your concerned area.
यदि डुप्लिकेट बिल वेबसाइट पर उपलब्ध नहीं है, तो कृपया अपने संबंधित शहरी एस्टेट के संबंधित इंजीनियरिंग डिवीजन से संपर्क करें।

8. For tariff related information or details of Engineering Division of your concerned area, please visit MCG website.
टैरिफ से संबंधित जानकारी या आपके संबंधित शहरी एस्टेट के इंजीनियरिंग डिवीजन के विवरण के लिए, कृपया नगरनिगमगुरुग्रामवेबसाइट पर जाएं।

9. If the payment is not made by the Due Date, Water connection shall be disconnected without any further Notice. This may be treated as Legal Notice under Section 89, 127,128,130 & 181 of Haryana Municipal Corporation Act 1994..
यदि भुगतान देय तिथि से नहीं किया जाता है, तो बिना किसी और सूचना के पानी का कनेक्शन काट दिया जाएगा। इसे नगरनिगमगुरुग्रामजल विनियम, 1994के विनियमन 89,127,128,130 & 181 के तहत कानूनी नोटिस के रूप में माना जा सकता है।

10. In case your premises or Water Meter is found locked OR Water Meter is found defective / stolen, the first bill will be charged on average basis of last 2 months. Thereafter, on Flat rate basis.
यदि आपके परिसर या जल मीटर को लॉक पाया गया या पानी मीटर दोषपूर्ण / चोरी हो गया है, तो पहले बिल का औसत पिछले 2 महीनों के औसत आधार पर लिया जाएगा। उसके बाद, फ्लैट दर के आधार पर।

11. Consumers can pay extra amount as Advance Payment along with Bills which will be adjusted in the next Billing cycle without any Interest.
उपभोक्ता बिल के साथ अग्रिम भुगतान के रूप में अतिरिक्त राशि का भुगतान कर सकते हैं जिसे बिना किसी ब्याज के अगले बिलिंग चक्र में समायोजित किया जाएगा।

FOR BANK USE:-

S.No	Bank	Menu	Institution ID	Collection Code
1	-	-	-	-

DENOMINATIONS FOR CONSUMERS

NOTE	NUMBER	AMOUNT
x 2000		
x 500		
x 100		
x 50		
x 20		
x 5		
COINS		
TOTAL		

Government of Haryana

Haryana Water Resources Authority

Applications for Issue of Permission to Extract Ground Water

Application for Permission to Extract Ground Water for Industrial Use

Application No: HWRA/IND/N/2023/6617 (Application Received Fee Paid)

I. **General Information:**

Application Type Category/ Type of Application:

(i)	Name of Applicant:	Mukul Singla
	ID Proof Type	Aadhaar
	ID Proof no	XXXXXXXX9118
	Id Proof Document	Download
(ii)	Designation of Applicant:	Partner
	Authorization Letter in the name of Mukul Singla (applicant)	Download
(iii)	Name of Industry:	Singla Polymers
(iv)	Registration number of Industry:	UDYAM-HR-05-0076399
(v)	Location Details of the Industrial Unit	
	Industrial Unit Address	2.5 KM, Basai Rd, Near Sector 9 Govt. College, Vishwakarma Colony, Gurugram, Haryana 122001
	State:	Haryana
	District:	GURUGRAM
	Tehsil:	Gurgaon
	Block:	GURGAON
	Village/MC:	Gurugram (MC)
	Region:	over-exploited
(vi)	Correspondence Address	
	Complete Postal Address	2.5 KM, Basai Rd, Near Sector 9 Govt. College, Vishwakarma Colony, Gurugram, Haryana 122001
	Mobile Number:	9999319917
	E-Mail of Industry:	singlapolymer@gmail.com
(vii)	Salient Features of the Industrial Activity:	
a.	Type of Industry	Tyre and Tubes
b.	Industry fall under	Small
c.	Is Water Intensive	No
d.	Purpose of Abstraction	Other Use - Industrial and Domestic Use
e.	Groundwater utilization for	Existing Industry
f.	Consent to Operate	Download CTO Number : 433883320GUSOCTO7138693 — Issue Date : 29/08/2023
g.	Validity Period of Consent to Operate	30/09/2023 — 30/09/2028
h.	Large industry/ MSME certificate/ proof	Download

i.	Date of commencement	30/08/2001	
j.	Description	products includes bonding gum, tyre repair patches, tube repair patches, precured tread rubber and vulcanizing solution.	

(viii) **Land use details of the existing/proposed Industrial unit premises**

Ownership of the land(Enclose documents of ownership)		Download	
Latitude	Longitude	28.45696	76.99964
Location Map		Download	
Total Land area(in sq m)			2200.00
Rooftop area of buildings/sheds(in sq m)			1600.00
Road/paved area(in sq m)			100.00
Green belt area(in sq m)			300.00
Open Land (in sq m)			200.00
Source of availability of surface water for Industrial use, if any	No		
Townships/villages within 2 km radius of the Industrial unit	No		
Source of recycled water		NONE	

2) **Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)**

Flow Chart of activities and requirement of water	Download	
Quality of groundwater	Fresh Water	
Name of NABL(Under Valid Certificate)	EKO PRO ENGINEERS PVT. LTD.	
Upload test report of groundwater quality from NABL accredited lab	Download	
Whether there is expansion of existing industry involving increase in ground water abstraction after 23.12.2020		No
i) Total water required(in m3/day)	9.00	Download
a. Ground Water required(in m3/day)	9.00	
b. Recycled Water usage(in m3/day)	0.00	
c. Proposed/existing water supply from any agency(in m3/day)	0.00	

(ii) Breakup of Water Requirement and Uasage:

	Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a.	Industrial Activity	8.00	0.00	8.00	300	2400.00
b.	Residential / Domestic	1.00	0.00	1.00	300	300.00

c.	Greenbelt Development / Environment Maintenance	0.00	0.00	0.00	300	0.00
d.	Other Use	0.00	0.00	0.00	300	0.00
e.	Grand Total	9.00	0.00	9.00		2700.00

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	2.50	300	750.00
(b) Quantity of Treated Water Available	0.00	300	0.00
i). Reuse in Industrial Activity:	0.00	300	0.00
ii). Reuse in Green Belt Development:	0.00	300	0.00
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	0.00		0.00
(d) Quantity and mode of disposal of unutilised effluent:	2.50 Public Sewer		

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter) / Diameter (mm)	Depth to water level (meters below ground level)	Discharge(m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not	Wheter permission/ registered with HRWA / if so Details of permission
1	tube well/ 1985	70.00/ 150.00	56.00	3.00	3.00/ 300	1	1.5	No	No/

Source of fresh water requirement being met uptill now

Affidavite duly attested by the Applicant regarding non-existance of tubewell

Likely date of operation of proposed tubewell

Quantum of ground water recharge(m3/year) 824.30

Upload Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD). Download

Upload NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency.

Details of rainwater harvesting and artificial recharge measures for groundwater recharge in the premises. If the firm has proposed to take up rainwater harvesting and recharge outside the industrial unit premises, then provide NOC from the concern authority/agency where the harvesting measures are proposed, if already implemented, details may be furnished. (attach report on comprehensive & feasible Rainwater harvesting/recharge proposal). Download

(Amended)

सत्यमेव जयते

Government of India
Form GST REG-06
[See Rule 10(1)]

Registration Certificate

Registration Number :06AAWFS5809F1ZR

1.	Legal Name	SINGLA POLYMERS			
2.	Trade Name, if any	SINGLA POLYMERS			
3.	Additional trade names, if any				
4.	Constitution of Business	Partnership			
5.	Address of Principal Place of Business	2.5 KM BASAI ROAD, BASAI ROAD, Gurugram, Gurugram, Haryana, 122001			
6.	Date of Liability	01/07/2017			
7.	Date of Validity	From	01/07/2017	To	Not Applicable
8.	Type of Registration	Regular			
9.	Particulars of Approving	Haryana Goods and Services Tax Act, 2017			

Signature

Validity unknown
Digitally signed by DS GOODS AND SERVICES TAX NETWORK 07
Date: 2023.04.12 17:00:57 IST

Name	Taruna Lamba
Designation	Excise and Taxation Officer
Jurisdictional Office	Gurgaon (North) Ward 13
Date of issue of Certificate	12/04/2023

Note: The registration certificate is required to be prominently displayed at all places of Business/Office(s) in the State.

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 12/04/2023 by the jurisdictional authority.

FORM-9 (REVISED)

THE EMPLOYEES' PROVIDENT FUND SCHEME 1952{PARA36(1)} & EMPLOYEES FAIMLY PENTIONSCHEME 1971 (PARA 16(1)} RETURN OF EMPLOYEES'WHO ARE ENTITLED TO BECOME MEMBERS OF THE EMPOYESS' PROVIDENT FUND & FaAMILY PENSION FUND.

Name & Address of the Factory/Estt. SINGLA POLYMERS 2.5 Km. Basai Road Gurgaon Code no. HR/30227

Industry in which the Factory/Estt is engaged Precured Tread Rubber & Allied Products Date of coverage 01/08/2009

Regn no. of the Factory/Estt. Date From\ which EPF scheme is applicable

If Factory/Estt. is covered under E.S.I. act in dicate the code No. alloted under E.S.I E.S.I Code No 13/32061

If not furnish the details of the designatyed Medical Officer of Factory/Estt. Name & Designated Medical Off

Speciman Signature of the Employer or authorised officer.

Sr. No.	NAME	DESIGNATION	SPECIMEN SIGNATURE
1.	Lovlesh Mohan Singla	PARTNER	[signature]
2.	Santanu Sarkar	General Manager	[signature]
3.	Praveen Pareekh	Dy. General Manager	[signature]
4.			

REMARKS IF ANY

Notes : (1) This form should be accompained by declaration in Form - 2 by every employee.

(2) Any changes in the authrised official/designated medical officer should be intimated to the commissioner.

SINGLA POLYMERS

[signature]

Partner

No. of employees enrolled as members on date of COVERAGE

Signature of the employer or other authrised officer.

Date & Stamp of Cact./Estt.

O/c

FORM-9 (Revised)

{E.P.F Scheme para 36 F.P.Scheme Para 16(1)

Code No HR/30227

Name & Address of Establishent/Factory SINGLA POLYMERS 25 Km. Basai Road Gurgaon

Date of coverage 01/08/2009

28 FEB 2012

Volume No.

Regional Office, Gurugram (N)
Haryana State Pollution Control Board
Vikas Sadan, Opposite- New Court, Gurugram
Website: - www.hspcb.gov.in **Tel:** 0124-2332775, 2972341
Email ID: - hspcbrogrn@gmail.com

Dated:-04.03.2024

To

The Executive Engineer (OP)
City Division, DHBVNL, MG Road, Gurugram
Email:- xenopcitygurugram@dhbvn.org.in

Subject:- **Compliance of HSPCB, H.Q order.**

Ref:- **Closure order issued by HSPCB, HQ vide Endst. No. HSPCB/2012/3128 dated 29.03.2012.**

Kindly refer to the subject noted above, vide above referred closure order dated 29.03.2012, you were directed to disconnect the electricity supply of M/s Singla Polymer, 2.5 Basai Road, Gurugram (**Annexure-1**).

Whereas, vide DHBVN memo No. 2465 dated 19.06.2012, you have intimated that "M/s Singla Polymer, 2.5 Basai Road, Gurugram has taken stay order from the court, hence the supply of electricity cannot be cut till the decision of court" (**Annexure-2**)

Whereas, Appeal No. 216 of 2012 has already been decided vide order dated 31.01.2014 and dismisses the appeal and upheld the closure order dated 27th/29th March, 2012 issued by the Board (**Annexure-3**) and unit has been resealed by HSPCB on 12.05.2014.

Whereas, O.A No. 699/2023 titled as Naveen Singla Versus Singla Polymer Factory, Gurugram & Ors is pending before NGT, wherein NGT has directed vide order dated 10.11.2023 (**Annexure-4**) that "*A joint committee be constituted to verify that factual position and suggest appropriate remedial action. Accordingly, we constitute a joint committee comprising of representatives of CPCB, State PCB and District Magistrate, Gurugram and direct the same to meet within two weeks, undertake visit to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action*".

Whereas, the constituted committee has visited site on 06.02.2024 and unit found operational.

Whereas, Sh. Suneel Dave vide email dated 21.02.2024 that "*The Committee has sought information from the industry in order to assess whether or not the unit is in* *compliance with the closure direction issued by HSPCB. The observations recorded during the inspection were not in support of compliance of the above referred directions. In fact plant and machinery status suggested that the unit was operating despite the closure order in place which amounts to gross violations of law of land*".

Keeping in view of above, compliance report of disconnection of electricity of the unit is awaited from you, in compliance of said closure order dated 29.03.2012 and thus, you are requested to submit compliance report immediately.

DA/As above

VIKAS GREWAL
Digitally signed by VIKAS GREWAL
Date: 2024.03.04 11:28:18 +05'30'

Scientist B
Gurugram Region (N)

KULDEEP SINGH
Digitally signed by KULDEEP SINGH
Date: 2024.03.04 11:28:32 +05'30'

Regional Officer,
Gurugram Region (N)

CC:-

A copy of above is forwarded to the followings information & necessary action, please:-

1. The Chairman, Haryana State Pollution Control Board, Panchkula.
2. The Deputy Commissioner, Gurugram.

Received on 28/04/2012

9.

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA
PH- 2577870-73

ORDER

Whereas the unit M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon is of polluting nature.

Whereas Regional Officer, Gurgaon vide his letter No HSPCB/GR/2011/ 8873 dated 27.2.2012 submitted that the Consent to Operate for the year 2011-12 has been refused to the unit vide RO letter No. 8217-18 dated 28.1.2012 on account of the following deficiencies:-

1. Not provided acoustic enclosures for DG Sets.
2. Not submitted Cess Return under Cess Act, 1977.
3. Not installed Magnetic Flow Meter on source of water supply.
4. Not submitted Monitoring Certificate regarding Noise Level and Air Emissions of DG Sets.
5. Not provided proper Air Pollution Control Measures on the source of Air Emissions and to control process emission.
6. Complaint regarding Air Pollution is still pending from the residents of surrounding area.
7. As per analysis report No. 333 & 334 dated 20.12.2011 the parameters found exceeding the prescribed limits. Total covered area of the unit is below one acre.

Whereas show cause notice for closure under section 33-A of the Water Act, 1974 and under section 31-A of the Air Act, 1981 was issued to the unit vide RO letter No. 8446 dated 3.2.2012 till date no reply has been received from the unit.

Whereas the consent to operate for the year 2011-12 has been refused and the unit has not replied the show cause notice for closure. RO recommended that closure order under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 & 31-A of the Air (Prevention & Control of Pollution) Act, 1981 may be issued against the unit.

Therefore, keeping in view of the above said facts and in exercise of the Powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 & under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon by sealing plant and machinery alongwith DG sets and disconnection of electric supply with immediate effect.

Dated Panchkula the
27th March, 2012

R.R.Jowel, IAS
Chairman

Endst. No. HSPCB/2012/ 3129 Dated: 29/3/2012

A copy of the above is forwarded to the following for information and necessary action:-

1. Deputy Commissioner, Gurgaon.
2. The Executive Engineer (OP) Divn. UHBVN, Gurgaon for disconnection of electric supply of the unit immediately.
3. R.O. Gurgaon to ensure for compliance of closure order and submit compliance report within 3 days positively.
4. M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon.

28/3/12

Scientist 'C'-I (HQ)
For Chairman

AEE-I/AEE-II/Sc'B'/AEE-III/JEE/CLK-I/CLK-II

R.O. (Gurgaon)
22/6/12

DAKSHIN HARYANA BIJLI VITRAN NIGAM

(A Government of Haryana Undertaking)
Office of the
Dy.General Manager KCG Divn
IDC Mehrauli Road , Gurgaon.

DHBVN

0124-2221638
Fax No. 0124-2221638

To

The Regional Office,
Haryana State Pollution Control Board,
Gurgaon

Memo No.: 2465 Dated: 19-6-2012

Sub: - **Disconnection of electric supply of M/s. Singla Polymers, 2.5 Basai Road, Gurgaon.**

In this regard it is humbly intimated that M/s. Singla Polymers, 2.5 Basai Road, Gurgaon has taken stay order from the court, hence the supply of electricity cannot be cut till the decision of court. The copy of the stay order is being attached herewith.

XEN KCG Divn.
DHBVN, Gurgaon

CC to:- The President, Residents Welfare Association, Sec-10, Kothi no. 598, Gurgaon.

Before the Appellate Authority, HSPCB, Sector-6, Panchkula under section 28 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31 of the Air (Prevention & Control of Pollution) Act, 1981

Appeal No. 216 /2012
Decided on 31.01.2014

M/s Singla Polymers, 2.5 KM Stone, Basal Road, Gurgaon

....Appellants

V/s

1. HSPC Board, C-11, Sector-6, Panchkula through its chairman.
2. The Regional Officer HSPC B Regional Office, Gurgaon.

.......Respondents

Appeal u/s 31 of the Air (P & C of Pollution) Act 1981 and u/s 28 of the water (P & C of Pollution) Act 1974 against order issued under letter No. HSPCB/2012/3130 dated 29.03.2012, vide which prosecution notice u/s 31-A/37/38/39 of Air Act and u/ss33/44 of water Act has been issued.

Argued by Shri S.K. Sharma, Scientist (Retd) on behalf of appellants
Mr. Jitender Dhanda, Advocate for the respondents.

Order

The appellants have approached this appellate authority alleging that they had established their Unit for manufacturing Rubber Patches in the year 2007 after obtaining No Objection Certificate vide letter dated 25.01.2007, besides they have been securing consent to operate every year regularly from the respondent Board. 1st consent under Water/Air Acts was obtained vide letters dated 16.03.2007 for the years 2006-11 and accordingly they had applied for consent to operate for the year 2011-12 on 15.03.2011 by complying with all the formalities and submitting all necessary documents along with requisite fee etc. The deficiencies pointed out by the Board in SCNs dated 26.05.2011 & 05.07.2011 were removed vide their letter dated 08.07.2011 However, after remaining silent for complete four months the Board refused to grant consent vide letter dated 28.01.2011 which had not been received till date when appeal was filed on 20.04.2012. Thereafter, they were issued Show Cause Notice proposing closure order vide letter dated 03.02.2012 and though they had complied with all the short-comings yet they were issued the impugned letter dated 29.03.2012 proposing prosecution. It is further alleged that all the deficiencies as mentioned in the impugned letter dated 29.03.2012 stood complied with as detailed in the table mentioned in para No. 11 of the appeal showing compliance against particular defect pointed out as also that they have been granted stay order by Civil Court at Gurgaon vide order dated 04.12.2009 against orders of the respondent Board. It is also alleged that they have already installed adequate Air Pollution Control Devices and had complied with all the norms under the Air Act and samples of air, if taken without notice, were illegal & as per provisions of Section 25 (7) of the Water Act, their application stood granted as deemed consent as it was not decided within four months from the date of is submission. Hence this appeal along with copies of documents have been filed.

2. During the pendency of the appeal dated 20.04.2012 the appellants filed further submissions dated 21.05.2012 that the respondent Board had mean while served the Closure Order HSPCB/2012/3129 dated 29.03.2012 on 28.04.2012 and sealed the Unit. It is alleged that despite compliance of Closure Order,

respondent Board has failed to revoke the suspension of said Closure Order. Hence the appeal for staying the operation of Closure Order dated 29.03.2012.

3. On notice the respondents appeared and contested the contents of the appeal vide reply dated 14.06.2013 interalia pleading that the appellants had not submitted application for grant of Consent as per provisions of Notification dated 01.04.2010 of the respondent Board and as such Show Cause Notice under Section 25/26 of Water Act and Section 21/22 of Air Act and under HWM (T &M) Rules 2008 were rightly issued against them; that the appellants had failed to furnish proper reply to Show Cause Notice and as such Consent was rightly refused and consequently SCN for Closure dated 03.02.2012 was issued. It has been further pleaded that on inspection by Head Office team on 17.05.2012 it was found that the unit of the appellants had not installed Air Pollution Control Devices and had not provided acoustic enclosures on 2 DG Sets, besides poor house keeping; that though the Unit was lying closed there was odour of rubber and synthetic polymers; that there were complaints of noise and pollution by nearby residents; that the Board has filed appeal against stay order granted by Civil Court at Gurgaon and the unit was sealed by the Board due to fresh Violation and as such dismissal of the appeal has been prayed for on behalf of the respondents.

4. The respondent Board vide additional reply dated 07.10.2013 pleaded that the unit is polluting in nature as it is engaged in manufacturing of all types of procured tread / compound rubber for passenger cars, Buses & Trucks tyre in all sizes and Bounding Gum and vulcanizing Solution & Tyre Repairing Patch from OT 01

to BP 10 etc and falls at Sr. No. 72 of Orange Category of classification of Industries vide Order / policy dated 16.11.2012. The Unit has failed to comply with the deficiencies / incompletions etc. regarding APCM Scheme for Control of Air Emission, Noise pollution and odour Control etc. etc. It has been pleaded to uphold the Refusal Order & Closure Order.

5. That appellants filed replication on 12.07.2013 refuting the contents of the written statement filed by the respondents, re-asserting the contents of the appeal as correct.

6. We have gone through the file and have heard the parties counsels at sufficient length.

NOC / Consent to Establish under Water & Air Acts was granted by respondent Board vide letter dated 25.01.2007. The Consent was renewed from 01.04.2006 to 31.03.2011 on 16.03.2007. The appellants were required to make necessary arrangement for the Control of Air Pollution so as to meet with requisite standards laid down by Board. As per other specific conditions of NOC, the appellants were to install acoustic chambers for D.G. Sets.

The appellants submitted Consent Application dated 14.03.2011 for the year 2011-2012 which was found incomplete as recorded in SCN dated 26.05.2011 which was not responded to and thus another SCN dated 05.07.2011 was also issued on the basis of site inspection by Sh. Ranbir Singh, Scientist 'B' on 04.07.2011 as the prescribed norms were still being violated under Water Act, Air Act & HWM Rules 2008.

7. The appellants submitted their reply to above SCNs dated 26.05.2011 & 05.07.2011 vide letter dated 8th July, 2011

admitting the deficiencies / incompletions as would be revealed in this reply.

(i) It was admitted that acoustic enclosure were yet to be provided on D.G. Sets of 1100 KVA each for which work order had been issued.

(ii) Envt. Statements for the year 2010-11 will be submitted latest by 30.09.2011.

(iii) Will install magnetic flow meters with in 15 days.

(iv) Will submit monitoring certificates of noise levels & air emissions of D.G. Sets with in 15 days.

(v) Complaint regarding the air pollution raised by the RWA of Sector – 10, is in lower Court and also High Court and the appellants would abide by the decision.

These deficiencies were not complied with even there after as these were reiterated by the respondent Board in the SCN dated 03.02.2012 Besides these, the analysis report no. 333 & 334 were found to be exceeding the parameters. These shortcomings / deficiencies were again reiterated vide Regd. Memo No HSPCB/2012/3130 dated 29.03.2012.

8. The respondent Board has denied all the allegations contained in the above said appeal in the reply by way of affidavit by Mr. Balraj Ahlawat, Regional Officer HSPCB, Gurgaon, dated 14.06.2013 & 07.10.2013.

The replication dated 12.07.2013 filed by appellants reiterating the facts in the appeal are apparently ill founded and totally false in view of contradictions rather admissions in the reply dated 8th July, 2011. This is a serious matter and the appellants have misled and wasted precious time of the Authority.

9. In view of facts and circumstances and the indirect admissions of deficiencies / Incompletions with regard to non provision of acoustic enclosures to the two D.G. Sets of 1100 KVA each, non installation of magnetic flow meters, non submission of environment statements for the year 2010-2011 as also noise level & air emission certificates as revealed by appellants reply dated 8th July, 2011 to the various SCNs, the Authority without any hesitation holds the appeal as non-maintainable & outright dismisses the same. The respondent Board has rightly refused the Consent for the year 2011-12. The Refusal Order for 2011-12, SCN for prosecution by respondent Board vide Regd. Memo no. HSPC B / 2012/3130 dated 29.03.2012 as also the Closure Order dated 27th/29th March, 2012 are upheld by the Authority. No order as to costs.

Announced in the open Court
On dated 31.01.2014 at Gurgaon.

-Sd/-
(Sh. R.S. RANA)
Member

(Dr. Satish Chug)
Member

Appellate Authority HSPCB
President ★ Killa

-Sd/-
(Justice (Retd.) A.S. Garg)
President,
Appellate Authority, HSPCB

Attested to be true copy
Sandeep Sharma

6 of 7

Item No.2 (Court No. 2)

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

(Through Physical Hearing with Hybrid VC Option)

Original Application No. 699/2023

Naveen Singla ...Applicant

Versus

Singla Polymer Factory, Gurugram & Ors. ...Respondents

Date of hearing: 10.11.2023

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.

Applicant: None for the applicant.

Application has been filed under the provisions of the National Green Tribunal Act, 2010.

ORDER

1. Mr Naveen Singla has filed this application under the provisions of the National Green Tribunal Act, 2010 complaining that a factory named Singla Polymers owned by Mr. Mukul Singla, Mr. Lovelesh Singla is operating at 2.5 K.M., Milestone, Basal Road, Gurgaon in the middle of residential area and near sector 10 Civil Hospital, Gurgaon. The Primary business of this factory is rubber batch mixing and compounding of rubber sheets. During mixing of rubber batches, a Chemical/filler is used namely carbon which is dangerous and not safe for humans causing breathing problems, constant coughing, eye irritation etc and when mixing is done in heavy machine (such as intermix having high

RPM) causes carbon to travel through the air and gets mixed in air causing air pollution to a very high extent. The factory is openly operating rubber and harmful chemicals mixing in banbery/intermix of largescale unit such as Goodyear Tyre in Faridabad due to which heavy amount of carbon is being brought and the work of mixing of rubber is being done in the factory which is causing air pollution. The factory is also extracting ground water without obtaining permission from the competent authority and waste water containing harmful chemicals and carbon is discharged into the sewer causing water pollution.

2. *Prima facie*, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010.

3. In view of the averments in the application, we consider it appropriate to have response of (1) State of Haryana through District Magistrate, Gurugram, (2) HSPCB and (3) Singla Polymers, 2.5 K.M., Milestone, Basal Road, Gurgaon who stand impleaded as respondents No. 1 to 3. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No. 1 to 3 requiring them to file their reply/response within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

4. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of CPCB, State PCB and District Magistrate, Gurugram and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of

the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance.

5. Factual and Action taken Report may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

6. List for further consideration on 07.02.2024.

7. A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to CPCB, State PCB and District Magistrate, Gurugram by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

November 10th, 2023
AG

DHBVN

DAKSHIN HARYANA BIJLI VITRAN NIGAM

(A Govt. of Haryana Undertaking)
Office of Executive Engineer (OP)
Division City Mehrauli Road, Near SBI Bank, Opp. Dev Cinema, Gurugram-122001
Mb. 9540954931, Ph. 0124-2320971, e-mail ID: xenopcitygurugram@dhbvn.org.in

Memo No. 118 Dated 15/04/2024

To

The Regional Office, Gurugram (N)
Haryana State Pollution Control Board,
Vikas Sadan, Opposite-New Court, Gurguram.

Subject: **Disconnection of connection of M/s Singla Polymers, Basai Road, Gurugram**

Kindly refer to your office e-mail dated 12.04.2024 on the above noted subject.

In reference to the subject cited order, it is submitted by SDO 'Op' Technical Kadipur & Sec-37 DHBVN, Gurugram that the incoming cable of the electricity connection of M/s Singla Polymer has been removed on 13.04.2024. The electricity connection has been disconnected in compliance order issued by your good office vide endst. no. HSPCB/2012/3129 dated 29.03.2012.

This is for your information and further necessary action in the matter.

Executive Engineer
(Op) Division City
DHBVN, Gurugram

Copy to :-

SDO 'Op' (Technical) Kadipur & Sec-37 S/Divn. DHBVN, Gurugram

Compliance report of closure orders passed by
Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by **The Chairman, Haryana State Pollution Control Board, Panchkula** vide H.O. letter No. HSPCB/2012/3128-3129................dated 29/03/2012..... under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s... Single Polymers, 2.5 Kam, Basai Road, Gurugram ...., has been visited on 18/03/2024 to close down the above said unit by the following officers/officials: (Re-sealing)

1. Vikas Grewal, Scientist B
2. Mukesh Kumar, F.A.
3. Ravinder Kumar, Peon
4. Bhupender Driver

The representative of the unit Sh. Lovleesh Mohan Single, Partner who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. 9+2+1=12 Rulla machines
2. Needer X 02 Nos
3. TFM X 02 Nos
4. Press X 02 Nos
5. Extruder - 01 Nos.
6. Intermixing machines X 02 Nos
7. Carbon Refeeling machine X 01 Nos

Sh. ...Lovleesh Mohan Single, Partner.................. the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

1.

2.

3.

(IMPRESSION OF SEAL USED)

For SINGLA POLYMERS

Authorised Signatory

Sig. of Representative of the Unit

Signature of Officer of HSPCB

Vikas Grewal

138


HAVELLS
Eurobreaker
O-OFF
TP
O-OFF

Regional Office, Gurugram (N)
Haryana State Pollution Control Board

Vikas Sadan, Opposite- New Court, Gurugram
Website: - www.hspcb.gov.in **Tel:** 0124-2332775, 2972341
Email ID: - hspcbrogrn@gmail.com

Dated:-12.04.2024
To

The Chairman,
Haryana State Pollution Control Board,
C-11, Sector 6, Panchkula

Subject:- **Performa of recommendation for imposition of Environmental Compensation against M/s Singla Polymers, 2.5 KM, Basai Road, Gurugram.**

Kindly refer to subject noted above, the performa for recommendation for imposition of Environmental Compensation against M/s Singla Polymers, 2.5 KM, Basai Road, Gurugram is as under:-

1.	Name & address of the unit	M/s Singla Polymers, 2.5 KM, Basai Road, Gurugram.
2.	Name and designation of the officer(s) inspected the unit	Sh. Suneel Dave, Director, CPCB, Chandigarh, Ms. Preeti Rawat, HCS & Sh. Vikas Grewal, Scientist B In compliance of NGT order dated 10.11.2023
3.	Product(s) and bio-products	Rubber component/sheet
4.	Manufacturing process	Rubber component/sheet
5.	Status of CTE	NOC/CTE obtained vide letter No. HSPCB/2007/TAC/661/382 dated 25.01.2007
6.	Status of CTO	CTO obtained vide letter No. HSPCB/Water/Consent/1141 dated 16.03.2007 & No. HSPCB/Air Consent/2007/1143 dated 16.03.2007 which valid upto 31.03.2011.
7.	Date of inspection of the unit	06.02.2024 (In compliance of NGT order dated 10.11.2023, a joint committee comprising of Sh. Suneel Dave, Director, CPCB, Chandigarh, Ms. Preeti Rawat, HCS & Sh. Vikas Grewal, Scientist B)
8.	Date of commissioning	Not available
9.	Detail of violation observed during inspection:	Unit was operating without obtaining valid CTO from the Board and operating plant & machinery after breaking the seal which was imposed on 12.05.2014 by HSPCB.
10	Category of the unit	i. Green ii. Green Scale
11	Complaint / Court case, if any.	Hon'ble NGT order dated 10.11.2023 in the matter of Naveen Singla Versus Singla Polymer Factory, Gurugram & Ors. OA No. 699/2023
12	Detail of sampling and	NA

	analysis of effluent/air emission exceeding the norms.	
13	Reasons for not collection of samples, if not collected.	NA
14	Detail of Show Cause Notice for EC issued with date.	NA
15	Reply of Show Cause Notice, if any received.	NA
16	No. and date of closure order issued by the Board	No. HSPCB/2012/3129 dated 29.03.2012
17	Compliance of closure order if applicable.	Unit was sealed on 12.05.2014 & 18.03.2024 in compliance of closure order.
18	Present status of compliance made by the unit, if any after issue of show cause notice.	No
19	**Cases for levying environmental compensation:-** a) Units discharging the environmental pollutants in excess of the standards prescribed under EP Rules, 1986 and as prescribed in the consent granted to such units under Water Act, 1974/Air Act, 1981.	NA
	b) Failure of preventing the pollutants being discharged in water bodies and failure to implement Waste Management Rules.	NA
	c) Not complying with the directions issued, such as direction for closure due to non-installation of OCEMS, non-adherence to the action plans submitted etc.	NA
	d) Intentional avoidance of data submission or data manipulation by tempering the Online Continuous Emission/ Effluent Monitoring	NA

	system.	
	e) Accidental discharges lasting for short durations resulting into damage to the environment.	NA
	f) Intentional discharges to the environment including bypassing the pollution control devices -- land, water and air resulting into acute injury or damages to the environment.	NA
	g) Injection of treated/partially treated/ untreated effluent to ground water.	NA
	h) All violations of Graded Response Action Plan (GRAP) in Delhi NCR area.	NA
	i) Operating without obtaining prior consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 and/or Air (Prevention and Control of Pollution Act, 1981	Yes
	j) Operating without installation pollution control devices of water and/or emission.	NA
20	Date of last inspection and sampling i.e. prior present inspection (Water and/or Air and/or other pollution	NA
21	Justification of imposing environmental compensation for last five year	NA
22	Final recommendations if any	Unit engaged in rubber component/sheet manufacturing process. Unit has obtained CTO from the Board vide letter No. HSPCB/Water/Consent/1141 dated 16.03.2007 & No. HSPCB/Air Consent/2007/1143 dated 16.03.2007 which valid upto 31.03.2011. On recommendation of RO, Gurugram Region (N), Head office has issued closure order on account of CTO refusal for the year 2011-12. As on

		date unit has not obtain valid CTO from the Board. In compliance of closure order, unit was sealed on 12.05.2014. Further, Sh. Naveen Singla has filed case in Hon'ble NGT titled Naveen Singla Versus Singla Polymer Factory, Gurugram & Ors. OA No. 699/2023. Accordingly, in compliance of NGT order dated 10.11.2023, a joint committee comprising of Sh. Suneel Dave, Director, CPCB, Chandigarh, Ms. Preeti Rawat, HCS & Sh. Vikas Grewal, Scientist B has visited the unit on 06.02.2024 and unit was found engaged in rubber component/sheet manufacturing process (Lumps shape compound chopped in mill – Mustiated compound mix with oil – final compound cut in sheet form – Dip the sheet into cold water – dispatch – final sheet is ready for dispatch – applying soap water in sheets. On scrutiny of the details provided by the unit at site committee has observed that the closure order has already been issued by the Head office vide letter No. HSPCB/2012/3129 dated 29.03.2012 (**Annexure-1**) and implemented on 12.05.2014 (**Annexure-2**) by sealing kneader machine – 2 nos, rubber mixing mill – 2 nos, hydrolic press – 2 nos., Boiler – 1 no., thermopack – 1 no., DG set 860 KVA – 1 no, Intermix machine – 1 no. and the same has not been withdrawal/suspended till date. The unit representative informed that the plant & machinery sealed by HSPCB has already been removed from the site and shifted to another location of their unit. Committee has asked unit to submit detail regarding manufacturing process, products, raw material, electricity consumption, ground water extract, GST, ESI, PF, sewerage supply, machinery with load etc. The Committee has sought information from the industry in order to assess whether or not the unit is in compliance with the closure direction issued by HSPCB. Unit has submitted their reply vide letter dated 20.02.2024 and it has been concluded that the observations recorded during the inspection were not in support of compliance of the above referred directions. In fact plant and machinery status suggested that the unit was operating despite the closure order in place which amounts to gross violations of law of land. Regional officer, HSPCB, Gurugram Region (N) has requested vide letter dated 04.03.2024 to DHBVNL to disconnect the electricity connection of M/s Singla Polymer, 2.5 Basai Road, Gurugram as already directed in the closure order dated 29.03.2012, but no compliance report received so far. Unit was again sealed by the Board on 18.03.2024 (**Annexure-3**) in compliance of closure

		order dated 29.03.2012 by sealing rulla machine – 12 nos, kneader machine- 2 nos, TFH – 2 nos., press- 2 nos. Keeping in view of above, it is recommended that Environmental Compensation may be imposed from 29.04.2019 (As per EC policy) to 18.03.2024 (Date of compliance of closure order) against the said unit as per policy order dated 22.12.2021.
23	Final compensation or Interim	Final
Environment Compensation to be levied on Industrial Units		
24	PI - Pollution Index (Red : 80, Orange : 50 and Green : 30)	30
25	N - No of days of violation	1786- 206= 1580 days 29.04.2019 (As per EC policy) to 18.03.2024 (Date of compliance of closure order) – 1786 days Date of unlock of covid-19 lockdown as there was lockdown from 24.03.2020 to 15.10.2020 = 206 days
26	R - Factor in Rupees	250
27	S - Factor for scale of operation (0.5 for micro or small, 1.0 for medium and 1.5 for large unit)	0.5
28	LF - Location Factor (as per census)	1.25
29	EC= PI x N x R x S x LF	EC = 30 x 1580 x 250 x 0.5 x 1.25
30	Total Amount calculated	**Rs. 7406250/-**
OR		

Environmental Compensation to be levied on all violations of Graded Response Action Plan (GRAP) in NCR.				
	Activity	**State of Air Quality**	**Environmental Compensation (Rs.)**	**Recommended by RO**
31	**Industrial Emissions**	Severe +/Emergency	Rs. 1.0 Crore	NA
		Severe	Rs. 50 Lakh	NA
		Very Poor	Rs. 25 Lakh	NA
		Moderate to Poor	Rs. 10 Lakh	NA
32	**Vapour Recovery System (VRS) at Outlets of Oil Companies**			
	i. Not Installed	Target Date	Rs. 1.0 Crore	NA
	ii. Non-Functional	Very poor to Severe+	Rs. 50 Lakh	NA
		Moderate to Poor	Rs. 25 Lakh	NA
33	**Construction sites (Offending plot more**	Severe +/Emergency	Rs. 1.0 Crore	NA

	than 20,000 Sq.m.)	Severe	Rs. 50 Lakh	NA
		Very Poor	Rs. 25 Lakh	NA
		Moderate to Poor	Rs. 10 Lakh	NA
34	**Solid Waste/garbage dumping in Industrial Estates**	Very poor to Severe +	Rs. 25.0 Lakh	NA
		Moderate to Poor	Rs. 10 Lakh	NA
35	**Failure to water sprinkling on unpaved roads**			
	a) Hot-spots	Very poor to Severe +	Rs. 25.0 Lakh	NA
	b) Other than Hot-spots	Very poor to Severe +	Rs. 10.0 Lakh	NA
		OR		
36	**Environmental Compensation to be levied in case of failure of preventing the pollutants being discharged in water bodies and failure to implement waste management rules**			**Recommendation of RO**
	EC= Capital Cost Factor x [Marginal Average Capital Cost for Treatment Facility x (Total Generation-Installed Capacity) + Marginal Average Capital Cost for Conveyance Facility x (Total Generation -Operational Capacity)] + O&M Cost Factor x Marginal Average O&M Cost x (Total Generation- Operational Capacity) x No. of Days for which facility was not available + Environmental Externality x No. of Days for which facility was not available Alternatively; **EC (Lacs Rs.) = [17.5(Total Sewage Generation – Installed Treatment Capacity) + 55.5 (Total Sewage Generation-Operational Capacity)] + 0.2(Sewage Generation-Operational Capacity) x N + Marginal Cost of Environmental Externality x (Total Sewage Generation-Operational Capacity) x N** Where; N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority Quantity of Sewage is in MLD			NA
		OR		
37	**Environment Compensation to be Levied on Concerned Individual/Authority for Improper Solid Waste Management:**			**Recommendation of RO**
	EC = Capital Cost Factor x Marginal Average Cost for Waste Management x (Per day waste generation-Per day waste disposed as per the Rules) + O&M Cost Factor x Marginal Average O&M Cost x (Per day waste generation-Per day waste disposed as per the Rules) x Number of days violation took place + Environmental Externality x N Where; Waste Quantity in tons per day (TPD) N= Number of			NA

	days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority Simplifying; **EC (Lacs Rs.) = 2.4 (Waste Generation - Waste Disposed as per the Rules) +0.02 (Waste Generation - Waste Disposed as per the Rules) x N + Marginal Cost of Environmental Externality x (Waste Generation - Waste Disposed as per the Rules) x N**	

DA/As above

VIKAS GREWAL Digitally signed by VIKAS GREWAL Date: 2024.04.12 17:30:03 +05'30'

Scientist B
Gurugram Region (N)

KULDEEP SINGH Digitally signed by KULDEEP SINGH Date: 2024.04.12 17:30:13 +05'30'

Regional Officer,
Gurugram Region (N)

154

Received on 28/04/2012

9.

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR 6, PANCHKULA
PH- 2577870-73

ORDER

Whereas the unit M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon is of polluting nature.

Whereas Regional Officer, Gurgaon vide his letter No HSPCB/GR/2011/ 8873 dated 27.2.2012 submitted that the Consent to Operate for the year 2011-12 has been refused to the unit vide RO letter No. 8217-18 dated 28.1.2012 on account of the following deficiencies:-

1. Not provided acoustic enclosures for DG Sets.
2. Not submitted Cess Return under Cess Act, 1977.
3. Not installed Magnetic Flow Meter on source of water supply.
4. Not submitted Monitoring Certificate regarding Noise Level and Air Emissions of DG Sets.
5. Not provided proper Air Pollution Control Measures on the source of Air Emissions and to control process emission.
6. Complaint regarding Air Pollution is still pending from the residents of surrounding area.
7. As per analysis report No. 333 & 334 dated 20.12.2011 the parameters found exceeding the prescribed limits. Total covered area of the unit is below one acre.

Whereas show cause notice for closure under section 33-A of the Water Act, 1974 and under section 31-A of the Air Act, 1981 was issued to the unit vide RO letter No. 8446 dated 3.2.2012 till date no reply has been received from the unit.

Whereas the consent to operate for the year 2011-12 has been refused and the unit has not replied the show cause notice for closure. RO recommended that closure order under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 & 31-A of the Air (Prevention & Control of Pollution) Act, 1981 may be issued against the unit.

Therefore, keeping in view of the above said facts and in exercise of the Powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 & under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon by sealing plant and machinery alongwith DG sets and disconnection of electric supply with immediate effect.

Dated Panchkula the
27th March, 2012

R.R.Jowel, IAS
Chairman

Endst. No. HSPCB/2012/ 3129 Dated: 29/3/2012

A copy of the above is forwarded to the following for information and necessary action:-

1. Deputy Commissioner, Gurgaon.
2. The Executive Engineer (OP) Divn. UHBVN, Gurgaon for disconnection of electric supply of the unit immediately.
3. R.O. Gurgaon to ensure for compliance of closure order and submit compliance report within 3 days positively.
4. M/S Singla Polymers, 2.5 KM Basai Road, Gurgaon.

28/3/12
Scientist 'C'-I (HQ)
For Chairman

Regional Office (North)
Haryana State Pollution Control Board
Vikas Sadan, Opposite- New Court, Gurgaon

Tel: 0124-2332775, 2220523
Website: www.hspcb.org
Email: hspcbrogrn@gmail.com

No. HSPCB/GRN/2014/ 505
Dated 13/05/**2014**

To

The Chairman
Haryana State Pollution Control Board
Panchkula

Sub: - **Compliance report of closure order of M/s Singla Polymers, 2.5 K.M. Basai Road, Gurgaon.**

Ref: Head Office Order No. Endst No. HSPCB/2012/3128 dated 29-03-2012.

With reference to above noted subject, it is intimated that incompliance of Head Office order under reference, the above said unit sealed on 12-05-2014 in the presence of representative of the unit. The compliance report is enclosed herewith.

It is submitted that the unit had filed appeal No.216 of 2012 before appellate Authority against the refusal order for the year 2011-12 and closure orders issued against the unit were stayed. The unit has also filed appeal No 285 of 2012. Before appellate Authority against the refusal order for the year 2012-13.Now both the appeals filed by the unit have been decided by the Appellate Authority in favour of the Board accordingly Closure order issued by the Board have been implemented now.

Submitted for information and further necessary action please.

DA/Copy of Compliance report

R
Regional Officer 13/5/14
Gurgaon Region (N)

COMPLIANCE REPORT OF CLOSURE ORDER

In compliance of the closure order Endst. No. 3128............. dated ...29.3-2012...... issued by the Haryana State Pollution Control Board, Panchkula under Section 31-A of Air Act, 1981/ 33-A of Water Act, 1974 of the unit M/s...Singla Polymers, 2.5 K.M Basai Road, Gurgaon........ .... has been visited on 12/5/2014 to close down the above said unit by the following officers:

1. R.K. Bhonsle AEE
2.
3.

The representative of the unit Sh. Lovlesh Mohan Singla (Partner of unit)...... Was present & copy of closure order has been delivered to him. After giving the time for completion of running process, the plant & machinery as per detail below has been sealed to close down the above said unit.

1. Kneeder Machines 2 No
2. Rubber Mixing Mill 2 No
3. Hydraulic Presses 2 Nos
4. Boiler one
5. Thermopac one
6. D.G. Set 160 KVA
7. Intermix Machine one

Sh...Sh. Lovlesh Mohan Singla (Partner of Unit) the representative of the unit who is present at the time of sealing & closing down the polluting process of the unit, has not shown any stay order of the court in this regard. However the Industry remains in the possession of its owner. They will be themselves responsible watch & ward of the Industry.

Signature of the rep. of the unit	Impression of seal	Officers of the Board
We have already received the copy of closure order. dt. 29/3/12		12/5

For Chairman

Compliance report of closure orders passed by Haryana State Pollution Control Board, Panchkula

In compliance of the orders passed by The Chairman, Haryana State Pollution Control Board, Panchkula vide H.O. letter No. HSPCB/2012/3128-3129.................dated 29/03/2012..... under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974 & under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 against M/s...Single Polymers, 2.5 Kam, Basai Road, Gurugram ...., has been visited on 18/03/2024 to close down the above said unit by the following officers/officials: (Re-sealing)

1. Vikas Grewal, Scientist B
2. Mukesh Kumar, F.A.
3. Ravinder Kumar, Peon
4. Bhupender Driver

The representative of the unit Sh. Lovleen Mohan Singla, Partner who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:

1. 9+2+1=12 Rulla machines
2. Kneader X 02 Nos
3. TFM X 02 Nos
4. Press X 02 Nos
5. Extruder – 01 Nos.
6. – Intermixing machine X 02 Nos
7. Carbon Refeeling machine X 01 Nos

Sh. ....Lovleen Mohan Singla, Partner.................... the representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

1.
2.
3.

HSPCB

(IMPRESSION OF SEAL USED)

For SINGLA POLYMERS

Authorised Signatory

Sig. of Representative of the Unit

Signature of Officer of HSPCB

158

उपायुक्त कार्यालय, गुरूग्राम
Office of DEPUTY COMMISSIONER, GURUGRAM

Office : Mini Secretariat, Gurugram- Phone - 0124-2321144 Fax No. 0124-2325500
E-mail dcgrg@hry.nic.in

सेवा में

आयुक्त,
नगर निगम,
गुरूग्राम।

क्रमांकः 2562/एम0बी0 दिनांकः 13.04.2024

विषयः– **OA No. 699/2023, Naveen Singla Vs Singla Polymer Factory, Gurugram & Ors.**

उपरोक्त विषय के संदर्भ मे।

विषयोक्त मामले में आपको अवगत कराया जाता है कि माननीय NGT के आदेश दिनांक 10.11.2023 द्वारा उक्त केस में तथ्यात्मक स्थिति को सत्यापित करने और उचित उपचारात्मक कार्यवाही का सुझाव देने के लिए एक संयुक्त कमेटी का गठन करने बारे आदेश पारित किए गए। उक्त आदेशो की पालना में Sh. Dave, Director, CPCB, Chandigarh, Ms. Prreeti Rawat, HCS, O/o Deputy Commissioner, Gurugram and Sh. Vikas Grewal, Scientist-B, O/o HSPCB (N), Gurugram की एक संयुक्त कमेटी गठित की गई। उक्त कमेटी द्वारा यह पाया गया कि उक्त केस में Singla Polymer Factory, 2.5 K.M., Milestone, Basai Road, Gurugram द्वारा नगर निगम, गुरूग्राम के नियमों की भी अवहेलना की गई है।

अतः उक्त कमेटी की रिपोर्ट आपको भेजकर अनुरोध है कि आप संबंधित को निर्देश देने का कष्ट करे कि वह Singla Polymer Factory, 2.5 K.M., Milestone, Basai Road, Gurugram द्वारा नगर निगम, गुरूग्राम के नियमों की अवहेलना करने पर, उक्त Factory के खिलाफ नगर निगम, गुरूग्राम द्वारा की गई कार्यवाही की रिपोर्ट शीघ्र–अति–शीघ्र इस कार्यालय में भिजवाना सुनिश्चित करे।

संलग्न – उक्त

कृतेः उपायुक्त, गुरूग्राम।

Compliance Report

As per

Hon'ble National Green Tribunal

(Order dated 10th Nov, 2023)

IN THE MATTER OF

Naveen Singla

Versus

Singla Polymer Factory, Gurugram & Ors

IN

Original Application No.

699/2023

Compliance Report of Hon'ble NGT order dated 10.11.2023 in the matter of Naveen Singla Versus Singla Polymer Factory, Gurugram & Ors. OA No. 699/2023

1. **Background:-**

A factory named Singla Polymers owned by Mr. Mukul Singla, Mr. Lovelesh Singla is operating at 2.5 K.M., Milestone, Basal Road, Gurgaon in the middle of residential area and near sector 10 Civil Hospital, Gurgaon. The Primary business of this factory is rubber batch mixing and compounding of rubber sheets. During mixing of rubber batches, a Chemical/filler is used namely carbon which is dangerous and not safe for humans causing breathing problems, constant coughing, eye irritation etc and when mixing is done in heavy machine (such as intermix having high RPM) causes carbon to travel through the air and gets mixed in air causing air pollution to a very high extent. The factory is openly operating rubber and harmful chemicals mixing in banbery/intermix of largescale unit such as Goodyear Tyre in Faridabad due to which heavy amount of carbon is being brought and the work of mixing of rubber is being done in the factory which is causing air pollution. The factory is also extracting ground water without obtaining permission from the competent authority and waste water containing harmful chemicals and carbon is discharged into the sewer causing water pollution.

Hon'ble National Green Tribunal vide order dated 10.11.2023 has directed as follows:-

"...........A Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of CPCB, State PCB and District Magistrate, Gurugram and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance. Factual and Action taken Report may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF......"

2. **Compliance of Hon'ble National Green Tribunal directions:-**

In compliance of Hon'ble NGT directions issued vide order dated 10.11.2023, DC, Gurugram vide letter No. 6129/MB dated 26.12.2023 has nominated Ms. Preeti Rawat OSD to DC, Gurugram as representative, Regional Officer, Gurugram Region (N) vide letter dated 04.12.2023 has nominated Sh. Vikas Grewal, Scientist B as representative & CPCB has nominated Sh. Suneel Dave, Regional Director (North) as CPCB representative (**Annexure-1 colly**). Joint committee was constituted of following officers to verify the factual position and suggest appropriate remedial action:-

Sr. No.	Name of Officer & Designation	Representative/Nominee
1	Sh. Suneel Dave, Director	CPCB, Chandigarh
2	Ms. Preeti Rawat , HCS	Deputy Commissioner, Gurugram
3	Sh. Vikas Grewal, Scientist-B	HSPCB (N), Gurugram

Observations:-

In compliance of NGT order dated 10.11.2023, a joint committee comprising of Sh. Suneel Dave, Director, CPCB, Chandigarh, Ms. Preeti Rawat, HCS & Sh. Vikas Grewal, Scientist B has visited the unit on 06.02.2024 and unit was found engaged in rubber component/sheet manufacturing process (Lumps shape compound chopped in mill – Mustiated compound mix with oil – final compound cut in sheet form – Dip the sheet into cold water – dispatch – final sheet is ready for dispatch – applying soap water in sheets. Unit has installed borewell at site but no record maintained for water consumption as per site condition ground water is used for cooling purpose in process and for domestic use. Photographs are attached as **Annexure-2**. On scrutiny of the details provided by the unit at site committee has observed that the closure order has already been issued by the Head office vide letter No. HSPCB/2012/3129 dated 29.03.2012 (**Annexure-3)** and implemented on 12.05.2014 by sealing kneader machine – 2 nos, rubber mixing mill – 2 nos, hydrolic press – 2 nos., Boiler – 1 no., thermopack – 1 no., DG set 860 KVA – 1 no, Intermix machine – 1 no. (**Annexure-4**). The unit representative informed that the plant & machinery sealed by HSPCB has already been removed from the site and shifted to another location of their unit and the industrial process at the site are different from the previous closed by the Board. Committee has asked unit to submit detail regarding manufacturing process, products, raw material, electricity consumption, ground water extract, GST, ESI, PF, sewerage supply, machinery with load etc. The Committee has sought information from the industry in order to assess whether or not the unit is in compliance with the closure direction issued by HSPCB. Unit has submitted their reply vide letter dated 20.02.2024 alongwith details of raw materials, process flow chat (Old & new process), list of machinery with load, details of products with capacity, purchase bill as per raw material details, sale invoices, electricity bill (6 nos.) copy of application for ground water extract, sewerage bill of MCG, GST RC copy, ESI & PF registration copy as per process detail provided by the unit the old process flow chart, unit was engaged in Mustication of RMA rubber-mixing of chemical and carbon and oil with masticated rubber – master batch ageing for 24 Hrs – Maser batch mixing with kneader for final batch – calendaring of final batch with specific sizes & thickness – inspection & quality checking – packing in box – dispatch. Unit is engaged in the process of Lumps shape compound chopped in mill – Mustiated compound mix with oil – final compound cut in sheet form – Dip the sheet into cold water – dispatch – final sheet is ready for dispatch – applying soap water in sheets (**Annexure-5**) and as per details provided by the unit it has been concluded that unit has changed the process from Mustication of RMA rubber - mixing of chemical and carbon and oil with masticated rubber and start using Lumps shape compound chopped in mill as a raw material and rest of the process are similar to the previous and the observations recorded during the inspection were not in support of compliance of the above referred directions. In fact plant and machinery status suggested that the unit was operating despite the closure order in place which amounts to gross violations of law of land (**Annexure-6**). Regional officer, HSPCB, Gurugram Region (N) has requested vide letter dated 04.03.2024 (**Annexure-7)** to DHBVNL to disconnect the electricity connection of M/s Singla Polymer, 2.5 Basai Road, Gurugram as already directed in the closure order dated 29.03.2012, but no compliance report received so far. Unit was again sealed by the Board on 18.03.2024 in compliance of closure order dated 29.03.2012 by sealing rulla machine – 12 nos, kneader machine- 2 nos, TFH – 2 nos., press- 2 nos. Compliance report alongwith photographs are attached as **Annexure-8**.

Case for imposition of Environmental Compensation has been recommended to Head Office vide letter dated 12.04.2024 (**Annexure-9**). DHBVNL has been requested to submit compliance report of disconnection of electricity connection (**Annexure-10**). No action has been taken by the MCG.

The report is being submitted in light of order of Hon'ble Tribunal, please.

DA/As above

Vikas Grewal, Scientist B **Gurugram Region (N)**	**Ms. Preeti Rawat , HCS** **OSD to DC, Gurugram**	**Sh. Suneel Dave,** **Regional Director, CPCB**